3233163  11/04/2016
DIVINE NATURE SHAPERS
CENTRAL HOPE TOWN, RAJAWALA ROAD, SELAQUI, DEHRADUN - 248198, UTTARAKHAND
Partnership Firm
PARTNERSHIP FIRM
Address for service in India/Agents address:
BISWAJIT SARKAR, ADVOCATE.
42- A, DHAN DEVI KHANNA ROAD, KOLKATA - 700 054.
Used Since :16/06/2015
DELHI
Temporary Accommodation services, services for providing food and drink
Trade Marks Journal No: 1936 , 13/01/2020    Class 43

3297538  29/06/2016
NIKHIL MOHINDROO
ABHASH BHOWMIK
trading as ;THE HOTELIERZ
#204, AMBITION TOWER, AGARSEN CIRCLE, C-SCHEME, JAIPUR- 302001, RAJASTHAN.
SERVICE PROVIDER
Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).
Used Since :01/05/2016
AHMEDABAD
PROVIDING FOOD, DRINK AND TEMPORARY ACCOMMODATION.
subject to restriction of services in the state of RAJASTHAN only.
3388212  14/10/2016
SHAKTISINGH VISHANSINGH RATHORE
trading as ;SHAKTISINGH VISHANSINGH RATHORE
5, BUS STATION, BIJATHAL, TA- MERTA, DIST- NAGAUR, RAJATHAN, INDIA.
SERVICE PROVIDER
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT
Used Since :01/04/2016
AHMEDABAD
PROVIDING RESERVATION AND BOOKING SERVICES FOR HOSTELS.
3431547  10/12/2016
APARNA ARULANANDAN
B4, ATHREYA SRINIVAS, NO.2, 8TH STREET, NANGANALLUR, CHENNAI – 600061, KANCHIPURAM DISTRICT, TAMILNADU, INDIA
SERVICE PROVIDER
Address for service in India/Attorney address:
LE INTELLIGENSIA
No.38/13, Desigar Street, Vadapalani, Chennai - 600026, Tamil Nadu, India
Used Since :28/11/2016
CHENNAI
HOTELS, RESTAURANTS, HOTEL CATERING SERVICES, PROVIDING FOOD AND DRINK, TAKE AWAY FOOD SERVICES, RESERVATION AND BOOKING OF RESTAURANT PLACES, RESTAURANT AND ACCOMMODATION SERVICES, PROVISION OF INFORMATION RELATING TO RESTAURANTS, RESTAURANT SERVICES FOR THE PROVISION OF FAST FOOD

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS MADRAAS MEALS EXCEPT SUBSTANTIALLY AS SHOWN IN THE FORM OF APPLICATION.
3450247 05/01/2017

CHILLI ‘N’ PEPPER RESTAURANT & MORE
Parag Ganesh Badgujar
Sudarshan Ananda Chitrapura
Shop No. 6, Neel Giri Co-operative Housing Society, Plot No. 48 & 49, Sector 4, New Panvel, District Raigad - 410206
Service Provider

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :14/12/2015

MUMBAI
Restaurant Services, Catering services.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
3499723  03/03/2017
BRICK HOUSE CAFE (OPC) PVT. LTD
G-4/5 AQVA CORRIDOR, NEAR STAR BAZAAR, HAZIRA ROAD, ADAJAN SURAT, GUJARAT, INDIA
SERVICE PROVIDER
Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.
Used Since :15/08/2016
AHMEDABAD
RESTAURANT SERVICES AND HOTEL SERVICES.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. Service is restricted in the state of Gujrat only.
3502070    03/03/2017
GULATI RESTAURANT & FOODS PVT. LTD.
6, Pandara Road Market, New Delhi, Delhi 110003, India
Service providers
Address for service in India/Attorney address:
SINGH & SINGH LAW FIRM LLP
C-139, Defence Colony, New Delhi - 110024
Used Since :01/03/1976
To be associated with:
2494472, 2494474, 2494475
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK, BAR SERVICES, FOOD AND DRINK CATERING, RESTAURANTS, SELF-SERVICE RESTAURANTS, SNACK-BARS; TEMPORARY ACCOMMODATION, ACCOMMODATION BUREAUX, RENTAL OF TEMPORARY ACCOMMODATION, TEMPORARY ACCOMMODATION RESERVATIONS, BOARDING HOUSE BOOKINGS, HOTELS, MOTELS, RENTAL OF CHAIRS, TABLES, TABLE LINEN, GLASSWARE, RENTAL OF MEETING ROOMS, RENTAL OF TENTS IN CLASS 43
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2494472, 2494474 & 2494475.
3502171  03/03/2017
GULATI RESTAURANT & FOODS PVT. LTD.
6, Pandara Road Market, New Delhi, Delhi 110003, India
Service providers
Address for service in India/Attorney address:
SINGH & SINGH LAW FIRM LLP
C-139, Defence Colony, New Delhi - 110024
Used Since :01/03/1976
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK, BAR SERVICES, FOOD AND DRINK CATERING, RESTAURANTS, SELF-SERVICE RESTAURANTS, SNACK-BARS; TEMPORARY ACCOMMODATION, ACCOMMODATION BUREAUX, RENTAL OF TEMPORARY ACCOMMODATION, TEMPORARY ACCOMMODATION RESERVATIONS, BOARDING HOUSE BOOKINGS, HOTELS, MOTELS, RENTAL OF CHAIRS, TABLES, TABLE LINEN, GLASSWARE, RENTAL OF MEETING ROOMS, RENTAL OF TENTS IN CLASS 43
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2494472, 2494474 & 2494475.
3526850  17/04/2017
IRFANALI SULTANBHAI MOMIN
trading as ;RASSA THE CURRY
ROOM NO.7, 3RD FLOOR, B-C-WING, MUNIWARABAD, BEHRAM BAUG ROAD, OPP. KHOJA JAMATKHANA, JOGESHWARI (WEST), MUMBAI-400102
SERVICE PROVIDER
AN INDIAN NATIONAL
Proposed to be Used
MUMBAI
FOOD, DRINK AND TEMPORARY ACCOMMODATION INCLUDING IN CLASS 43
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
3531151    21/04/2017
KSHITIZ BANSAL
B-14, TULSI APARTMENT, PLOT NO. 14, SECTOR-14, ROHINI, DELHI-110085
INDIVIDUAL

Address for service in India/Attorney address:
TEJAS CERTIFICATIONS PRIVATE LIMITED
201-A, BASANT COMPLEX, 38,VEER SAVARKER BLOCK, SHAKARPUR,DELHI-110092

Proposed to be Used
DELHI
HOTELS, RESTAURANTS, REST HOMES, CAFETERIAS, LOUNGE, TEA ROOMS, CANTEENS, BANQUET SERVICES, TEMPORARY ACCOMMODATION PROVIDING OF FOOD AND DRINK, SNACK BARS, BAR SERVICES BOARDING AND LODGING SERVICES, HOSPITALITY SERVICES.
EXPERION CAPITAL
Gomti Nagar, Lucknow

3558870   29/05/2017
EXPERION DEVELOPERS PRIVATE LIMITED
REGD OFFICE AT F-9, FIRST FLOOR, MANISH PLAZA-1, PLOT NO 7, MLU, SECTOR 10, DWARKA NEW DELHI-110075
private limited company
Address for service in India/Attorney address:
PANKAJ LUTHRA
A-3, CHRISTIAN COLONY PATEL CHEST DELHI-110007
Used Since :01/04/2010
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
No exclusive rights over the words GOMTI NAGAR, LUCKNOW.
3567988  10/06/2017
KARTIK KANTIBHAI PATEL (PROPRIETOR) TRADING AS HOTEL KING’S HERITAGE
6/74, VAIRAGI WALA WADI, NEAR DIAMOND MARKET, STATION ROAD, SURAT-395003, GUJARAT.
PROPRIETOR
Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.
Used Since :17/10/2016
AHMEDABAD
HOTEL AND RESTAURANT SERVICES.
restriction of services for providing in the state of GUJARAT only.
CARLTON WOODS
3574552    20/06/2017
CARLTON WOODS CREATORS PRIVATE LIMITED
B-XX, 2084/1, FIRST FLOOR, GOBIND NAGAR, CIVIL LINES, LUDHIANA-141001 (PB.)
A COMPANY INCORPORATED UNDER THE COMPANIES ACT.

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Used Since : 01/06/2017

DELHI
Providing Food & Drink, Restaurant Services, Fast-food Restaurant Services, Take-away Food Services, Hotel Services, Resorts; Temporary Accommodation; Banqueting Services; Self-service Restaurants, Snack-bar Services, Food & Drink Catering, Cafes & Ice Cream Parlours.
3580705  29/06/2017

AMLA JAIN

trading as ;S.K. PRODUCTS
9/1633, GALI NEW POST OFFICE, GANDHI NAGAR, DELHI-110031

SERVICE PROVIDER

Address for service in India/Agents address:
S. M. GUPTA & CO.
262, LAWYERS CHAMBERS, CRIMINAL SIDE, TIS HAZARI COURT, DELHI - 110 054.

Used Since :01/04/1985

DELHI

HOSPITALITY SERVICES, PROVIDING FOOD AND DRINK, TAKE AWAY, CAFETERIA, HOTELS, MOTELS, INNS, LOUNGE AND BAR SERVICES ALL BEING SERVICES INCLUDED IN CLASS 43.

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
HOUSE OF BBQ

3583229   03/07/2017
MASSIVE RESTAURANTS PVT. LTD.
trading as ;MASSIVE RESTAURANTS PVT. LTD.
825, UDYOG VIHAR PHASE V, GURGAON-122016 HARYANA
SERVICE PROVIDER

Address for service in India/Attorney address:
DUTT MENON DUNMORR SETT, ADVOCATE
30, NIZAMUDDIN EAST, NEW DELHI-13

Proposed to be Used
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK
3604507  02/08/2017
TEJRAM
trading as ;TEJRAM DHARAM PAUL
93, CHANDERLOK, PITAMPURA, DELHI 110034
SERVICE PROVIDER
Address for service in India/Agents address:
MADAMSER & CO.
FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.

Proposed to be Used

DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION INCLUDED IN CLASS 43

Mark shall be used as a device as represented and filed.
ROCK ON
3604608 02/08/2017
TEJRAM
trading as ;TEJRAM DHARAM PAUL
93, CHANDERLOK, PITAMPURA, DELHI 110034
SERVICE PROVIDER
Address for service in India/Agents address:
MADAMSER & CO.
FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.

Proposed to be Used
To be associated with:
3604507
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION INCLUDED IN CLASS 43.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3604507.
3609891  10/08/2017
VIJAY KACHAVE (PROPRIETOR) TRADING AS JANTA NASTA CENTER
PLOT NO-2, KHODAL KRUPA NAGAR, DINDOLI ROAD, O/P MARATHI SCHOOL, SURAT- 394210, GUJARAT.
PROPRIETOR
Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.
Proposed to be Used
AHMEDABAD
HOTEL SERVICES, RESTAURANT SERVICES, FAST-FOOD RESTAURANT SERVICES.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. All descriptive matters.
restriction of services for providing in the state of GUJARAT only.
UDIT
3615375  18/08/2017
OMSHANKAR MILKFOOD INDUSTRIES PRIVATE LIMITED
FLAT NO. 203, 2 FLOOR, ASHIRWAD RESIDENCY, VIJAY NAGAR COLONY, AGRA - 282 004 (U.P.) INDIA AND ALSO AT E-123, 124, 125, 126, F-139, 142, RIICO INDUSTRIAL, AREA, DHOLPUR, RAJASTHAN, INDIA.
BODY INCORPORATE
Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)
Used Since :06/05/2017
DELHI
PROVIDING OF FOOD AND DRINKS IN RELATION TO MILK AND MILK PRODUCTS.
3630218  08/09/2017
MASSIVE RESTAURANTS PVT. LTD.
trading as ;MASSIVE RESTAURANTS PVT. LTD.
825, UDYOG VIHAR PHASE V, GURGAON-122016 HARYANA
SERVICE PROVIDER
Address for service in India/Attorney address:
DUTT MENON DUNMORR SETT, ADVOCATE
30, NIZAMUDDIN EAST, NEW DELHI-13

Proposed to be Used
DELHI
SERVICES FOR PROVIDING FOOD AND DRINKS
3633985  12/09/2017
MRS. KOKILABA RAJENDRASINH JADEJA
GHANTESHWAR, JAMNAGAR ROAD, RAJKOT – 360 006 (GUJARAT) INDIA
Individual
Address for service in India/Attorney address:
TRADESAFE
GANSHYAM HOUSE, NO.9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN TRIANGLE,
AHMEDABAD - 380 014 - GUJARAT
Proposed to be Used
AHMEDABAD
Hotel and Services for providing food and drink; Temporary accommodation.
NO CLAIM IS MADE FOR A SPECIFIC COLOUR OR COLOURS APPLICANTS DESIRE TO USE THE LABEL IN ALL
COLOURS. service is restricted in the state of Gujrat only..
KETANBHAI V. KHENI
trading as ;PIZZA HOLIC
109-10-11- ELETA SQUARE VIP CIRCLE, MOTA VARACHHA ROAD, N/R- UTRAN POWER HOUSE, SURAT-394105, GUJARAT

Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.

Proposed to be Used
AHMEDABAD
PIZZA PARLOURS, RESTAURANT SERVICES, FAST-FOOD RESTAURANT SERVICES.
No Exclusive rights on word Pizza claimed..
3648135 03/10/2017
MASSIVE RESTAURANTS PVT. LTD.
825, UDYOG VIHAR PHASE V, GURGAON-122016 HARYANA
SERVICE PROVIDER
Address for service in India/Attorney address:
DUTT MENON DUNMORR SETT, ADVOCATE
30, NIZAMUDDIN EAST, NEW DELHI-13
Used Since: 19/08/2017
DELHI
SERVICES FOR PROVIDING FOOD AND DRINKS
MASSIVE RESTAURANTS PVT. LTD.
3648137    03/10/2017
trading as ;MASSIVE RESTAURANTS PVT. LTD.
825, UDYOG VIHAR PHASE V, GURGAON-122016 HARYANA
SERVICE PROVIDER
Address for service in India/Attorney address:
DUTT MENON DUNMORR SETT, ADVOCATE
30, NIZAMUDDIN EAST, NEW DELHI-13
Used Since :19/08/2017
DELHI
SERVICES FOR PROVIDING FOOD AND DRINKS
3648139  03/10/2017
MASSIVE RESTAURANTS PVT. LTD.
trading as ;MASSIVE RESTAURANTS PVT. LTD.
825, UDYOG VIHAR PHASE V, GURGAON-122016 HARYANA
SERVICE PROVIDER
Address for service in India/Attorney address:
DUTT MENON DUNMORR SETT, ADVOCATE
30, NIZAMUDDIN EAST, NEW DELHI-13
Used Since :19/08/2017
DELHI
SERVICES FOR PROVIDING FOOD AND DRINKS
HUNGER STRIKE
C-9, Amar Colony Market, Lajpat Nagar-IV, New Delhi-110024, India
Partnership Firm
Address for service in India/Attorney address:
SAI & MEHTA
Used Since :08/09/2012
To be associated with:
3154323, 3661341

DELHI
Services for providing food and drink through a café, restaurant and a bar; catering services; cocktail lounge services; take-out restaurant services; hotel, resort and lodging services; provision of banquet and social function facilities for special occasions.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3154323,3661341.
MY VILLAGE

3661574    23/10/2017

GOPAL LAL CHOUHARY
16 SUMER NAGAR J BLOCK VISTAR, MANSAROVAR, JAIPUR, RAJASTHAN
INDIVIDUAL

Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).

Proposed to be Used
AHMEDABAD
RESTAURANT PROVIDING FOOD & DRINK.

NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL.

Services restricted in the state of Rajasthan only..
3701374  13/12/2017
KAIR ENTERPRISES
PLOT.1063, SHAWARMA REPUBLIC, BEND IT FOOTBALL TURF, ROAD.NO.46, JUBILEE HILLS, HYDERABAD-500033, TELANGANA, INDIA.
REGISTERED PARTNERSHIP
Address for service in India/Attorney address:
ALI HYDER IMAM
403, 4TH FLOOR, MAH MANOR, BESIDE CRYSTAL BANJARA, MASAB TANK, BANJARA HILLS ROAD, HYDERABAD - 500028
Used Since: 15/09/2017

CHENNAI
PROVIDING RESTAURANT SERVICES.
*The mark should be used as a whole and Subject to restrict the area to South India only.*
3701414  13/12/2017
VYOM FOODCRAFT PRIVATE LIMITED
59,SURAJ NAGAR (EAST) CIVIL LINES JAIPUR 302006 (RAJASTHAN)
COMPANY
Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).
Used Since :26/10/2010
To be associated with:
3203695
AHMEDABAD
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION, HOTEL AND RESTAURANTS.
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
3721238 08/01/2018
M/S. 360 SOLUTIONS
D-1201, GALA HAVEN, 200 FEET, SP RING ROAD, NEAR VAISHNAV DEVI CIRCLE, AHMEDABAD-384001, GUJARAT
A PARTNERSHIP CONCERN

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :01/04/2016

AHMEDABAD
Services for providing food and drink; temporary accommodation, hotel reservations and holiday camp services
HAPPY HUNGER

3762814    23/02/2018

MR. SAMIR NALINBHAI SHAH, TRADING AS:- HAPPY HUNGER

PLOT NO. 3078, BUILDING – B, ROAD NO. 5, G.I.D.C., PHASE – III, DARED, JAMNAGAR – 361 004 (GUJARAT) INDIA.

A Proprietorship Firm

Address for service in India/Attorney address:

TRADESAFE

GANSHYAM HOUSE, NO.9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN TRIANGLE, AHMEDABAD - 380 014 - GUJARAT

Proposed to be Used

AHMEDABAD

HOTEL, RESTAURANT, DINING HALL, BANQUET HALL AND SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION.
3805769   13/04/2018
MR. SAMIR NALINBHAI SHAH, TRADING AS:- HAPPY HUNGER
PLOT NO. 3078, BUILDING – B, ROAD NO. 5, G.I.D.C., PHASE – III, DARED, JAMNAGAR – 361 004 (GUJARAT) INDIA.
A Proprietorship Firm

Address for service in India/Attorney address:
TRADESAFE
GANSHYAM HOUSE, NO.9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN TRIANGLE,
AHMEDABAD - 380 014 - GUJARAT

Proposed to be Used
AHMEDABAD
HOTEL, RESTAURANT, DINING HALL, BANQUET HALL AND SERVICES FOR PROVIDING FOOD AND DRINK;
TEMPORARY ACCOMMODATION.
NO CLAIM IS MADE FOR A SPECIFIC COLOUR COLOURS APPLICANTS DESIRE TO USE THE LABEL IN ALL COLOURS..
THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED TOGETHER...
HOTEL ALWAR HIGHWAY DHABA

3850598   02/06/2018

M AMSAVENI
12-33, PERUMAL 2ND STREET, PURASAIWAKKAM, VEPERY

Class 43. Services for providing food and drink; temporary accommodation.

PROPRIETRIX

Proposed to be Used

CHENNAI

Services for providing food and drink

Subject to restrict the area to South India only.
NEW LUCKY RESTAURANT
Opp City College, near dinbai tower, Lal Darwaja, Ahmedabad. 380001
Partnership Firm formed as per Indian Partnership Act, 1932

Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat

Proposed to be Used
AHMEDABAD
Services for providing food and drink.
3871302  26/06/2018
MR. ABHISHEK ANIL KOKIL
701, Swaraja Bhavan, CHS, badkamkar Marg, Kuber Gully, Mumbai-400012
THE TRADEMARK ACT OF 1999
Address for service in India/Attorney address:
VRIJ KISHORE CHOUDHARY
No.52, General Muthaiya Mudali Street, Sowcarpet, Chennai-600 079
Proposed to be Used
MUMBAI
Services for providing food and drink; Temporary accommodation
Grubber’s Den
3873782  29/06/2018

AKSHAY BHANDARI
635/B new gajra society, Canara bank building, Bibvewadi, Pune 411037, Maharashtra, India.

Individual

Address for service in India/Attorney address:
KASHYAP POPAT KHANDAGALE
C/o SunBrio IPR Pvt Ltd, 1202/28 2nd floor BHAGYODAY, Apte Road, Shivajinagar, Pune 411004, Maharashtra, India.

Proposed to be Used
MUMBAI

Café services, Services for providing food and drink.
3889456  17/07/2018
VIPUL HARISHBHAI PRAJAPATI
trading as ;GOLDEN FLAVOURS
1026, OPP. HARISH DECORATORS, LUNSAWAD, DARIAPUR, AHMEDABAD – 380 001, GUJARAT, INDIA.
Used Since :01/04/2018
AHMEDABAD
PROVIDING OF CATERING SERVICES, OUT SIDE CATERING SERVICES, HOTEL CATERING SERVICES, OFF SITE CATERING SERVICES INCLUDED IN CLASS 43.
subject to restriction of services in the state of GUJARAT only.
3889748   17/07/2018
CHAVDA BHAVEH RAMJIBHAI
trading as ;SHIV SHAKTI KATHIYAWADI
SHOP NO: 23, 24, GROUND FLOOR,MANAGEMENT ENCLAVE,OPP.INDRAPRASTH BUNGLOWS, VASTRAPUR,
AHMEDABAD-380015
Used Since :18/09/2016
AHMEDABAD
PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION.
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL.
3925002  24/08/2018
NAVEEN RAI
T-19, Konark Pooram, Kondhwa, Pune-411048
An Individual

Address for service in India/Airons address:
SANGEETA SANDEEP PAL
301/B, DEVENDRA SADAN, CHS LTD., NR. RANE HOSPITAL, MAJAS ROAD, JOGESHWARI(EAST), MUMBAI-400060.

Proposed to be Used
Mumbai
Restaurant services
THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED WHOLE..
3926971  27/08/2018
GOLDEN STAR SUPPORT SERVICES PVT. LTD.
34, Ashoka Shopping centre crawford Market Mumbai
A pvt. Limited Company

Address for service in India/Attorney address:
KANIKA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034

Proposed to be Used
MUMBAI
Catering services
3929167  29/08/2018
MAGPIE HOSPITALITY
SHOP NO. 1, KONGSTON COURT, NEAR VIVA COLLEGE, VIRAR (WEST), DIST - PALGHAR
PARTNERSHIP FIRM

Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD, DADAR (EAST), MUMBAI - 400 014.

Proposed to be Used
MUMBAI
PROVIDING FOOD & DRINKS
Your wish is our command

3938363  07/09/2018

MR. MAHESH S. ACHARYA
Aashiyana 81 / 8, Almeda Park, Off Turner Road „Next to Dhanraj jewellers Road No.1,Bandra west- 400050

Individual

Address for service in India/Attorney address:
VIBHA VINODKUMAR PAREKH.
OFFICE No-8, LUCKY MANSION, 1ST FLOOR, ABOVE HEERA PATHOLOGY LABORATORY, VAKOLA MARKET,
SANTACRUZ (EAST), MUMBAI-400 055.

Proposed to be Used
MUMBAI
Services for providing food and drink
3956028    26/09/2018
M/S CAFE NOSTALGIA AND RESTAURANT
VARDHMAN COMPLEX 2, NEW GOLDEN NEST, OPPOSITE SPORTS COMPLEX, BHAYANDER (EAST), THANE – 401 105
PARTNERSHIP REGISTERED
Address for service in India/Agents address:
KETKI PANCHAL
8/14, RAJ RADHIKA, CHSL, KASTUR PARK, SHIMPOLI ROAD, BORIVALI (WEST), MUMBAI- 400092
Proposed to be Used
MUMBAI
SERVICE OF FOOD AND DRINK AND TEMPORARY ACCOMMODATION
SHREE SAI DHOSA (MALHAR)

3963556  04/10/2018
ARVINDBHAI KHODABHAI MAHWANA PROP. OF SHREE SAI RESTAURANT
36-A/Shop No. L-12, Malhar Complex, Ichhanath Road, Surat
INDIVIDUAL
Address for service in India/Attorney address:
TMC INTELLECTUAL SERVICES
First Floor, Aaradhna Building, Near Karnataka Bank, Hiramodi Sheri, Udhna Darwaja, Surat - 395002
Used Since :24/03/2006

AHMEDABAD
providing foods and drink, halwai (catering services); bar & cocktail lounges; food preparation; self-service cafeteria services; take-away food and drink services; fast-food restaurant services, temporary accommodation, restaurant, cafés, catering services, canteen services

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAI..
3967427  08/10/2018
VIMALA DEVI PODDAR W/O. LATE SH. PAWAN PODDAR
TRADING AS M/s. PODDAR MISHTAN BHANDAR AT- SHOP No. 151, GOPAL JI KA RASTA, JOHARI BAZAR, JAIPUR (RAJASTHAN)
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Used Since :01/04/1973
AHMEDABAD
PROVIDING OF FOOD AND DRINK, TEMPORARY ACCOMMODATION, HOTEL, RESTAURANT
ANIKET ASHOK BIRAJDAR
Shop No 19, Royal Shell Bldg, Near SBI Bank, Ravet, Pune - 411033
Individual
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Restaurant services.
3993041  05/11/2018
USAMA SUMAR (PROPRIETOR) TRADING AS SHAWARMA AUTHENTIC
MADINA TOWER B WING 501, S V ROAD, GOREGAON WEST, OPP SUNDER NAGAR - MUMBAI 400 104
A Proprietorship Firm

Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209
Used Since :13/03/2018

MUMBAI
Services for providing food and drink, Fast-food restaurant services
Trade Marks Journal No: 1936 , 13/01/2020           Class 43

RAJESH JAGANNATH HELGE (INDIAN NATIONAL, PROPRIETOR), TRADING AS HOTEL KRISHNA RESIDENCY
Chatrpati Tower, Near Bus Stand, Buldhana - 443001, Maharashtra
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Used Since :16/06/1956

MUMBAI

Services for Providing food and drinks and temporary accommodations
MASE BAITHAK

4052688  10/01/2019

MADHURI SANJEEVAN TIKONE
JAI GANESH SAMRAJYA CHOWK, NEAR JANJIRA HOTEL, HONDA SHOWROOM, GROUND FLOOR, BHOSARI, PUNE - 400026, MAHARASHTRA, INDIA
SINGLE FIRM

Address for service in India/Attorney address:
SANDESH GOPAL ALHAT
ROOM NO. B/6, SONANI NAGAR CHS, BEHIND PENINSULA HOTEL, OPP GANESH TEMPLE, NEAR METRO STATION, SAKINAKA, MUMBAI - 400072

Proposed to be Used
MUMBAI
HOTEL SERVICES, RESORT HOTELS, HOTEL CATERING SERVICES, ARRANGING HOTEL ACCOMMODATION, PROVISION OF HOTEL ACCOMMODATION, HOTEL RESERVATIONS ALL INCLUDED IN CLASS 43.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4074609 01/02/2019

M/S K. K. ENTERPRISES
SHOP NO. 60, GANDHI MARKET, NEAR AMBEDKAR CHOWK, HANSI, DISTRICT HISAR
PARTNERSHIP FIRM

Address for service in India/Attorney address:
GAGAN ARORA ADVOCATE
SAFIDON GATE JIND 126102

Proposed to be Used
DELHI
SERVICES TO PROVIDE FOOD AND DRINK, CAFES, CAFETERIAS, CANTEENS, CATERING, RESTAURANTS, SNACK BARS AND FAST FOOD.
Adam’s Canteen & Co.

4132961    29/03/2019
ANEEZ ADAM KOYAPPATHODY
Koyappathody Villa, Krishnan Nair Road, Malikkadavu, Kozhikode District, Pincode 673010, Kerala, India
Sole proprietorship

Address for service in India/Attorney address:
REKHA DAS. P
Upright Legal Solutions, 27/1015, Kuthiravattom P.O, Kozhikode 673 016, Kerala, India

Proposed to be Used
CHENNAI
Restaurants, Self-service restaurants, Food and drink Catering, Snack-bars, Cafés, Cafeterias

No exclusive right over “Canteen & Co” separately except as substantially shown in the representation of the mark.
UNIFAM FOODS AND BEVERAGES
Bhama Palace, Shri Krishna Peth, Amravati, Maharashtra – 444601
Partnership Firm

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
4157269  25/04/2019
BISWAJIT SAHA
C18, Dwarka, Sai Paradise, Survey no- 177/1+2, Pimple Saudagar, Pune -411027, MAHARASHTRA, INDIA
Singale Firm
Address for service in India/Attorney address:
KASHYAP POPAT KHANDAGALE
C/o Provelty IPR Solutions, 1202/28 2nd floor BHAGYODAY, Apte Road, Shivajinagar, Pune 411004, Maharashtra

Proposed to be Used
MUMBAI
Services for providing food and drink; Temporary accommodation
4158304  26/04/2019
REKHA KANHAYALAL Khandelwal
20, Vidyut Nagar, Kawadewadi, Koregoan, Pune-411 001
Individual

Address for service in India/Attorney address:
DARSHAN S KAKU
58, C.P. Tank Road, 3rd Floor, Reshamwala Building, Room No. 18, Mumbai-400004

Proposed to be Used
MUMBAI
Services for providing food and drink; Temporary accommodation

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE DHABA.
4162107  30/04/2019
PRATIK PATIL
E/311, Arvindo CHS, Charkop, Sector - 9, Kandivali (West), Mumbai – 400067, Maharashtra
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :13/12/2017
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
4204784  13/06/2019
M.S. RAJMOHAN - PROPRIETOR - ALAKAR RESTAURANT
32/P, 14th East Cross Road, Silk Mill Stop, Gandhi Nagar, Katpadi, Vellore-632 006
Individual

Address for service in India/Agents address:
G.RAMJI, ADVOCATE
NO.18, JAISANKAR STREET, WEST MAMBALAM, CHENNAI - 600 033.
Used Since :01/09/2010

CHENNAI
Services for Providing Food and Drinks, Restaurant Hotel

Trade Mark : ALAKAR along with Logo
4221622  01/07/2019
KUMKUM SHARMA
trading as ;HOTEL LILY BAY INN
C-315, SIDDHARTH NAGAR, NEAR AIRPORT TERMINAL 2 ROAD, JAIPUR, RAJASTHAN-302017
Used Since :01/04/2013
AHMEDABAD
HOTELS, HOSTELS AND BOARDING HOUSES, HOLIDAY AND TOURIST ACCOMMODATION, HOTEL CATERING SERVICES, RESTAURANT SERVICES PROVIDED BY HOTELS, BOOKING OF HOTEL ROOMS FOR TRAVELLERS, TRAVEL AGENCY SERVICES FOR RESERVING HOTEL ACCOMMODATION, PROVIDING ROOM RESERVATION AND HOTEL RESERVATION IN SERVICES INCLUDED IN CLASS – 43.
BUKHARA THALI
4232311    11/07/2019
MANOJ AGARWAL
18, DHULESHWAR GARDEN, AJMER ROAD, JAIPUR - 302001 (RAJASTHAN)
MANOJ AGARWAL (SINGLE FIRM)
Address for service in India/Attorney address:
ASHISH GUPTA
E-167/A, RAMESH MARG, C-SCHME, JAIPUR - 302001 (RAJASTHAN)
Used Since :08/09/2018
AHMEDABAD
SERVICES FOR PROVIDING FOOD AND DRINK, RESTAURANT, TEMPORARY ACCOMMODATION
HAWAIIAN PIZZA

4232312    11/07/2019
MANOJ AGARWAL
18, DHULESHWAR GARDEN, AJMER ROAD, JAIPUR - 302001 (RAJASTHAN)
MANOJ AGARWAL (SINGLE FIRM)
Address for service in India/Attorney address:
ASHISH GUPTA
E-167/A, RAMESH MARG, C-SCHÉME, JAIPUR - 302001 (RAJASTHAN)
Used Since :08/09/2018

AHMEDABAD
SERVICES FOR PROVIDING FOOD AND DRINK, RESTAURANT, TEMPORARY ACCOMMODATION
Buttr

4233657    12/07/2019
FIRST FIDDLE F&B PRIVATE LIMITED
B-6/22, FIRST FLOOR SAFDARJUNG ENCLAVE, NEW DELHI-110029
BODY INCORPORATE

Address for service in India/Agents address:
WORLDWIDE REGISTRATION BUREAU.
60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI-110 005.

Proposed to be Used
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK, RESTAURANTS, BARS, CAFES AND CAFETERIAS, CATERING SERVICES, RESORTS & LODGING SERVICES, RENTAL OF TEMPORARY ACCOMMODATION, RESORTS, CAIENNE, MOTEL, HOTEL, RENTAL OF MEETING ROOMS, TEMPORARY ACCOMMODATIONS, RESERVATIONS (HOTELS, TEMPORARY ACCOMMODATION).
4234767 15/07/2019
MUSLIYAR AKATH FAIZAL
S/O USSAIN MUSLIYAR AKATH, MUSLIYAR AKATH THMAVAYIL, PO NELLIKKAPARAMBA, VIE MUKKOM, KOZHIKOD DISTRICT, KERALA, 673 602
INDIVIDUAL
Address for service in India/Attorney address:
BUSINESS CARE
PRESTIGE CENTRE, NEAR GOVT. TRAINING SCHOOL, SUB-REGISTRAR OFFICE ROAD, KANNUR, KERALA, PIN-670002.
Proposed to be Used
CHENNAI
Services for providing food and drink; temporary accommodation
4237248  17/07/2019
AADITYA BHATT
CHANDRA PRAKASH BHATT, KARGI GRANT BANJARAWAL DEHRADUN 248001
PROPRIETOR

Address for service in India/Attorney address:
OUR PROFESSIONAL TEAMS AND ASSOCIATES
D1 30B MANSA RAM PARK UTTAM NAGAR NEW DELHI-110059

Proposed to be Used
DELHI
café services, cafeteria services, food and drink catering, restaurant services, self-service restaurant services, rental of temporary accommodation, Services for providing food and drink, hotel services,
Shaikh Nadeem Natthu Bagwan trading as M/s. Famous Fried Chicken
Opp: Color Stop, Mohammed Ali Road (Khadka Road), Bhusawal - 425201, Dist: Jalgaon

Service Provider

Address for service in India/Agents address:
PARKAR & PARKAR.
333, Narsi Natha Street, 3RD FLOOR, KATHA BAZAR, MUMBAI- 400 009.

Proposed to be Used

MUMBAI

Services for providing food and drink, temporary accommodation, fast food restaurant, foodstuffs and refreshments; providing various food products made of chicken, snack bars, take away food, cafes, restaurants and catering services
RESPONSIBLE INDULGENCE

4237601  17/07/2019

SHRI. CHAITANYA MUPPALA
Lingapur Building, Himayat Nagar, Hyderabad – 500 029, Telangana, India

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Used Since :15/07/2004

CHENNAI
Hotels, Resort Hotels, Restaurants, Coffee Shops, Bar Services, Temporary Accommodation.
4237911 17/07/2019
AMRITLAL HARIRAM SINGH
Penta Ice Cream, Shop No 10 Riverdale Tower Military Road, Behind Ashok Nagar Complex, Krishna Lal Marwah Mar, Marol, Andheri East, Mumbai, Maharashtra-400072
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :01/04/2019
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
4238226  17/07/2019
JACKSON RAJU
S/o Raju, Muruppel House, Venmani, Thavinhal Panchayath, Wayanad, Kerala-670644
Individual

Address for service in India/Attorney address:
SREEJITH S KUMAR
4th floor, Jewel Arcade, Layam Road, Kochi-11

Proposed to be Used
CHENNAI
Coffee Shop, hotel and restaurant
THE BREW ROOM
4238332 18/07/2019
Savera Industries Limited
146, Dr. Radhakrishnan Road, Mylapore, Chennai - 600 004, State of Tamil Nadu, India
SERVICE PROVIDER
Address for service in India/Agents address:
MOHAN ASSOCIATES.
CEEBROS BUILDING, D - 4, III FLOOR, NO. 11, CENETOPH ROAD, TEYNAMPET, CHENNAI - 600 018, TAMIL NADU
Used Since :04/04/2014
To be associated with:
2712117
CHENNAI
RESTAURANT SERVICES; SNACK-BAR SERVICES; FAST-FOOD RESTAURANT SERVICES; CATERING SERVICES; CANTEENS; HOTELS; MOTELS; TOURIST INNS; RESORT LODGING SERVICES; PUBS; BARS; COCKTAIL LOUNGE SERVICES; TAKE-AWAY FAST FOOD SERVICES; CAFE AND SNACK-BAR SERVICES; COFFEE-HOUSE AND SNACK-BAR SERVICES; FAST FOOD AND NON-STOP RESTAURANT SERVICES; SERVING FOOD AND DRINKS; PROVIDING OF FOOD AND DRINKS IN RESTAURANTS AND BARS; PROVIDING OF FOOD AND DRINKS FOR GUESTS; PROVIDING OF FOOD AND BEVERAGES; PROVIDING OF FOOD AND DRINKS FOR GUESTS IN RESTAURANTS; CAFE AND CAFETERIA SERVICES; CAFE AND RESTAURANT SERVICES; HOTEL, RESTAURANTS, CAFE AND BAR SERVICES; PROVIDING ACCOMMODATION IN HOTELS AND MOTELS; PROVIDING TRAVEL LODGING INFORMATION SERVICES AND TRAVEL LODGING BOOKING AGENCY SERVICES FOR TRAVELERS; PROVIDING FOOD AND LODGING IN HEALTH RESORTS THAT SPECIALIZE IN PROMOTING PATRONS' GENERAL HEALTH AND WELL-BEING
4238862   18/07/2019
HARSHIL RAJESHKUMAR PATEL AN INDIAN NATIONAL SOLE PROPRIETOR OF S K SATADHAR DINING HALL
BHAVRAJI NO MADH, TAL : KHERALU, DIST :- MEHSANA. GUJARAT - INDIA.
NEW
Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022

Proposed to be Used
AHMEDABAD
SERVICES RELATED TO PROVIDING FOOD AND DRINK, READY TO EAT SNACKS, NAMKIN AND SWEETS AND CATERING SERVICES INCLUDED IN CLASS – 43.
4238868  18/07/2019
SONALI RAVINDRA PATIL AN INDIAN NATIONAL SOLE PROPRIETOR OF VAKRATUND ICE CREAM & FAST FOOD
34, 35 OMNAGAR, GALI NO-1, SHIVDARSHAN, DINDOLI KHARWASA ROAD, DINDOLI, SURAT - 394210. GUJARAT - INDIA.
NEW
Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022
Proposed to be Used
AHMEDABAD
SERVICES RELATED TO SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION INCLUDED IN CLASS-43.
SOUL FLAVOURS CATERERS
SCO 2, GROUND FLOOR VIP ENCLAVE, NABHA ROAD, PATIALA, PUNJAB- 147001, INDIA
PARTNERSHIP FIRM

Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used
DELHI
services for providing food and drink temporary accommodation
CRUISE ON LAND

4241468   20/07/2019

BARDIYA GROUP LLP
306, GAURAV TOWER 1st, MALVIYA NAGAR, JAIPUR - 302017 (RAJASTHAN)
Limited Liability Partnership (LLP)

Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Proposed to be Used
AHMEDABAD

Services for providing food and drink; Temporary accommodation.
4241871  22/07/2019
HIGHRANGE HOSPITALITIES
MINIPADY, KOCHI-MUNNAR HIGHWAY, ADIMALY, IDUKKI, KERALA-685561
PARTNERSHIP FIRM
Address for service in India/Attorney address:
SUNITHA A
NISSAN BUSINESS SOLUTIONS PRIVATE LIMITED, FIRST FLOOR, VIMA PRESS BUILDING, ERAYIL KADAVU,
KOTTAYAM, KERALA – 686 001
Used Since :01/06/2017
CHENNAI
Services for providing food and drink; temporary accommodation.
KAPCHAI

4242056   20/07/2019

ARUN ANTONY
OLIAPURAM HOUSE, VELIYELCHAL, KEERAMPARA P.O., ERNAKULAM-686681, KERALA.
AN INDIAN NATIONAL

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Used Since :20/12/2016

CHENNAI

PROVIDING FOOD AND DRINK; CAFETERIA SERVICES; FOOD AND DRINK CATERING; CANTEEN SERVICES;
RESTAURANT SERVICES; SELF-SERVICE RESTAURANT SERVICES; SNACK-BAR SERVICES; HOTEL SERVICES
BHAGWAN LAL REBARI, PROPRIETOR OF: PRABHUS FOOD COURT
Sole Proprietor

Address for service in India/Attorney address:
EASY TRADE SOLUTION
561/3498, GUJARAT HOUSING BOARD, OPP. POLICE STATION, NEW BAPUNAGAR, AHMEDABAD - 380 024 - GUJARAT

Proposed to be Used
AHMEDABAD
SERVICES FOR PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION, RESTAURANT AND CATERING SERVICES
4243995   23/07/2019
SANKALP SHARMA TRADING AS M/S. OHH MY DOG
Shop No. 4, Clanfield Society,Opp Ashoka Academy, Old Lokhandwala Complex, Andheri West, Mumbai, Maharashtra 400053
Proprietorship
Address for service in India/Agents address:
NEHHA SAHIL SHAH
Room No.58/B, 2nd floor, Plot No.202, Parekhwadi, V.P. Road, Tilak Nagar, Girgaon, Mumbai-400004.
Used Since :01/04/2012
MUMBAI
Providing of Food and drink, Restaurant and café services, Animal Boarding Services
BRINDABAN.... SWEETS & SNACKS

4244331 24/07/2019
M/S BRINDABAN SWEET HOUSE
OLD/13/15, SEVOK ROAD, WARD NO.42, SILIGURI, DARJEELING, PIN. 734001
PARTNERSHIP FIRM

Address for service in India/Attorney address:
S. CHATTERJEE & ASSOCIATES
349/3,INDIRA GANDHI ROAD,KONNAGAR,HOOGHLY,PIN 712 235,WEST BENGA L,INDIA.

Used Since :03/09/2015

KOLKATA
SERVICES FOR PROVIDING FOOD & DRINK; SELF-SERVICE, RESTAURANTS; SNACK-BARS; CAFES & CAFETERIAS; MOTEL, HOTEL & RESTAURANTS; RENTAL OF TEMPORARY ACCOMMODATION & MEETING ROOMS; FOODING & LODGING SERVICES BEING INCLUDED IN CLASS- 43
M/S BRINDABAN SWEET HOUSE
OLD/13/15, SEVOK ROAD, WARD NO .42, SILIGURI, DARJEELING, PIN. 734001
PARTNERSHIP FIRM

Address for service in India/Attorney address:
S. CHATTERJEE & ASSOCIATES
349/3,INDIRA GANDHI ROAD,KONNAGAR,HOOGHLY,PIN 712 235,WEST BENGAL,INDIA.

Used Since :03/09/2015

KOLKATA
SERVICES FOR PROVIDING FOOD & DRINK; SELF-SERVICE, RESTAURANTS; SNACK-BARS; CAFES & CAFETERIAS; MOTEL, HOTEL & RESTAURANTS; RENTAL OF TEMPORARY ACCOMMODATION & MEETING ROOMS; FOODING & LODGING SERVICES BEING INCLUDED IN CLASS 43
BRO HOUSE

4245005  24/07/2019
INDOSPIRIT BEVERAGES PVT. LTD
B-230, POCKET B, OKHLA I, OKHLA INDUSTRIES AREA NEW DELHI-110020
PRIVATE LIMITED

Address for service in India/Attorney address:
SUBHASH BHUTORIA
D 905, Basement, New Friends Colony, new Delhi 110025

Proposed to be Used
DELHI
Services for Providing Food And Drinks, Restaurant, Pubs, Temporary Accommodation, Hotels and Hospitality services.
Trade Marks Journal No: 1936, 13/01/2020

Class 43

4245335 24/07/2019
MORE RETAIL LIMITED
Skyline Icon, 5th and 6th Floors, 86/92, Near Mittal Industrial Estate, Andheri - Kurla Road, Andheri (East), Mumbai - 400059
Trader and Service Provider
Company Registered under Companies Act

Proposed to be Used

MUMBAI

Services for providing food and drink; Temporary accommodation
4245338  24/07/2019
MORE RETAIL LIMITED
Skyline Icon, 5th and 6th Floors, 86/92, Near Mittal Industrial Estate, Andheri - Kurla Road, Andheri (East), Mumbai - 400059
Trader and Service Provider
Company Registered under Companies Act

Proposed to be Used

MUMBAI
Services for providing food and drink; Temporary accommodation
4245341  24/07/2019
MORE RETAIL LIMITED
Skyline Icon, 5th and 6th Floors, 86/92, Near Mittal Industrial Estate, Andheri - Kurla Road, Andheri (East), Mumbai - 400059
Trader and Service Provider
Company Registered under Companies Act

Proposed to be Used

MUMBAI
Services for providing food and drink; Temporary accommodation
4246983  26/07/2019
CARGILL INDIA PRIVATE LIMITED
Y-65, Ground Floor, Hauz Khas, New Delhi - 110016
an Indian company incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
ALG INDIA LAW OFFICES LLP
A-2, First Floor, Neeti Bagh, New Delhi – 110049

Proposed to be Used
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; CAFÉ, CAFETERIA AND RESTAURANT SERVICES; SNACK-BAR SERVICES; CANTEEN SERVICES; COFFEE SHOP SERVICES; CONSULTANCY SERVICES RELATED TO FOOD; COOKERY ADVICE; INFORMATION AND ADVICE IN RELATION TO THE PREPARATION OF MEALS; PREPARATION OF FOOD AND DRINK; SERVICES FOR PROVIDING FACILITIES FOR EVENTS.
SHARMAJI’S KITCHEN
PLOT NO. 86B, OPP. POST OFFICE, NEXT TO INDIAN OIL PETROL PUMP HINDUSTAN NAKA, KANDIVALI (WEST), MUMBAI – 400 067
PARTNERSHIP FIRM
Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS. 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD, DADAR (EAST), MUMBAI - 400 014.

Proposed to be Used
MUMBAI
CONTRACT FOOD SERVICES, TAKEAWAY FOOD SERVICES, FAST FOOD RESTAURANT SERVICES, SERVING FOOD AND DRINKS, PROVIDING FOOD AND BEVERAGES, PROVIDING FOOD AND DRINK
WOWCHEF

4252237  31/07/2019

ASIANLAK HEALTH FOODS LTD.
V.P.O. JANDIALI, NEAR KOHARA, CHANDIGARH ROAD, LUDHIANA (PB.
A COMPANY INCORPORATED UNDER THE COMPANIES ACT

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Used Since :01/07/2019

DELHI
Providing Food & Drink, Restaurant Services, Fast-food Restaurant Services, Take-away Food Services, Self-Service Restaurants, Snack-bar Services, Food & Drink Catering, Cafes, Lounges & Ice Cream Parlors.
4252505  31/07/2019
KRISHNA CHAITHANYA
#24, 1st Floor Benaka Complex 2nd Cross Sirur Park Road Sheshadripuram Bangalore – 560 020
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
CHENNAI
Providing food and beverages, Provision of food and drink in restaurants
4357633  25/11/2019
KRISHNA GOPI MENON
2D-BCANTI HOMES (C-COQUEIRO), NEAR VIKAS BHAVAN, OPPOSITE LAW COLLEGE, VANCHIYOOR P.O,
THIRUVANANTHAPURAM - 695 035.
SOLO PROPRIETOR
Address for service in India/Attorney address:
NAMIJITH IP WORLD
2ND FLOOR,SARANAM BUILDING, C.P. UMMEER ROAD, COCHIN-35, KERALA, INDIA.
Used Since :04/11/2019
CHEMMAI
HOTELS, RESTAURANTS, MOTELS, CANTEENS, CAFETERIAS, PROVIDING FOOD AND DRINK, TEMPORARY
ACCOMMODATION, SELF SERVICES, FAST FOOD SERVICES, OUTDOOR CATERING AND LODGING.
4358415 26/11/2019
GAJANAN PRAHLADRAO SAGADE
trading as MATSYODARI AMRUTTULAYA
JALNA BEED ROAD, NEAR AMBEDKAR STATUTE, AMBAD-431204 DIST JALNA MAHARASHTRA, INDIA
A INDIAN NATIONAL
Address for service in India/Attorney address:
ROSHAN R. TOTALA
C-1, Flat No. 201, Krishna Vatika, Railway Station Road, Old Jalna, Jalna.
Used Since :22/08/2019
MUMBAI
PROVIDING SERVICES FOR FOOD AND DRINK
LAV SHARMA
A 103, Pinecrest, Godrej Garden City, Ahmedabad - 382481
Individual

Address for service in India/Agents address:
YASH HINESHKUMAR MEHTA
19, CHINUBHAI TOWER, BESIDES H.K. COLLEGE, OPP.HANDLOOM HOUSE, ASHRAM ROAD, AHMEDABAD-380009.

Proposed to be Used
AHMEDABAD

Services for providing food and drink including beverages; temporary accommodation
4360521   27/11/2019
ATUL DATTATRAY PAPAL
House no.1205, Talegaon Chakan Road, opp petrol pump, mhalaskarwadi, Talegaon station Katavi pune – 410507
Proprieter
Address for service in India/Attorney address:
SUNIL CHITADE
LEGALWAVE ADVISORS OFFICE NO.202,2ND FLOOR,AJINKYATARA APT,NEAR SAWAI VEG SINHGAD ROAD PUNE
Proposed to be Used
MUMBAI
PROVIDING FOOD AND DRINK IN RESTAURANTS, RESTAURANTS, HOTEL, RESTAURANT, CAFÉ-RESTAURANT AND BAR SERVICES PROVIDING FOOD AND DRINK AS A PART OF HOSPITALITY SERVICES, PROVIDING FOOD, DRINK.
4364192  02/12/2019
SHUBHAM RAMDAS KADAM
trading as ;SPOTT18 CHINESE CUISINE
BHARATHI VIDYAPITH KANDALGAON KOLHAPUR-416013
Proposed to be Used
MUMBAI
SERVICE FOR PROVIDING FOOD, DRINKS AND BEVERAGES AND RESTAURANT.
4365789  03/12/2019
SANU BOBHAN
Parappukara house, Santhi Nagar, Ramavarmapuram P.O., Thrissur, PIN-680631, KERALA, INDIA
An Indian national
Address for service in India/Attorney address:
M.K. RAJEEV PRABHAKARAN
18, Capital Radhas, Round East, Nr. Paramekkavu Temple, THRISUR - 680 001, Kerala
Used Since :22/09/2019
CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK; CATERING SERVICES; RENTAL OF TENTS, RENTAL OF TRANSPORTABLE BUILDINGS; RENTAL OF CHAIRS, TABLES, TABLE LINEN, TOWELS, UMBRELLAS AND GLASSWARE; PROVIDING CAMPGROUND FACILITIES; SELF-SERVICE RESTAURANTS, SNACK BARS, CANTEEN, CAFES AND CAFETERIAS, ICE-CREAM PARLOURS; RESTAURANTS, HOTELS, PROVIDING TEMPORARY ACCOMMODATION.
4365815  03/12/2019
SUNIL ARVIND VAISHNAV
Plot No.47, Gut No.153, Alok nagar, Near Aiyappa Mandir, Beed Bypass, Satara Parisar, Aurangabad - 431005
Single Firm
Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Proposed to be Used
MUMBAI
PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
GURU PRASANNA BHAT SOLE PROPRIETOR OF MADHWAS ROTI POINT
NO 615, SHIVASHANKAR MANSION 12TH ANIKETHANA ROAD, 80 FEET ROAD, NEW KANTHARAJ URS ROAD
KUVEMPUNAGAR MYSURU, KARNATAKA - 570023
THE TRADE MARKS ACT- 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Restaurant services,Café and restaurant services,Restaurant and catering services,Tourist restaurant services,Hotel, restaurant, cafe-restaurant and bar services
4367295  04/12/2019
RAVINDRAN PILLAI BALAKRISHNA PILLAI
XXV/812, Srivalsam, P.O Thevally, Kollam 691009, Kerala, India
An Indian National

Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.

Proposed to be Used

To be associated with:
3550208

CHENNAI
hotel, motel and resort services; services for providing food and drink, and temporary accommodation; cafe and cafeteria services; bar and bistro services; cocktail lounge services; pubs; coffee, tea and juice bar services; snack-bar services; health resort services namely providing food and lodging that specialize in promoting patrons' general health and well-being; hospitality services [accommodation]; provision of temporary accommodation as part of hospitality packages; medical tourism services in the nature of temporary accommodation reservations in order to obtain health care; reservation of rooms for travellers; hotel information services; booking of temporary accommodation; restaurants; holiday camp services; hotel reservations; food and drink catering; rental of meeting rooms; provision of facilities for conferences, exhibitions and meetings; providing banquet and social function facilities for special occasions
RAVINDRAN PILLAI BALAKRISHNA PILLAI
XXV/812, Srivalsam, P.O Thevally, Kollam 691009, Kerala, India
An Indian National

Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.

Proposed to be Used
To be associated with:
3550210

CHENNAI
hotel, motel and resort services; services for providing food and drink, and temporary accommodation; cafe and cafeteria
services; bar and bistro services; cocktail lounge services; pubs; coffee, tea and juice bar services; snack-bar services;
health resort services namely providing food and lodging that specialize in promoting patrons' general health and well-
being;; hospitality services [accommodation]; provision of temporary accommodation as part of hospitality packages;
medical tourism services in the nature of temporary accommodation reservations in order to obtain health care;
reservation of rooms for travellers; hotel information services; booking of temporary accommodation; restaurants;
holiday camp services; hotel reservations; food and drink catering; rental of meeting rooms; provision of facilities for
conferences, exhibitions and meetings; providing banquet and social function facilities for special occasions
4367311    04/12/2019
RAVINDRAN PILLAI BALAKRISHNA PILLAI
XXV/812, Srivalsam, P.O Thevally, Kollam 691009, Kerala, India
An Indian National
Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.

Proposed to be Used
To be associated with:
3550207

CHENNAI
hotel, motel and resort services; services for providing food and drink, and temporary accommodation; cafe and cafeteria services; bar and bistro services; cocktail lounge services; pubs; coffee, tea and juice bar services; snack-bar services; health resort services namely providing food and lodging that specialize in promoting patrons' general health and well-being; hospitality services [accommodation]; provision of temporary accommodation as part of hospitality packages; medical tourism services in the nature of temporary accommodation reservations in order to obtain health care; reservation of rooms for travellers; hotel information services; booking of temporary accommodation; restaurants; holiday camp services; hotel reservations; food and drink catering; rental of meeting rooms; provision of facilities for conferences, exhibitions and meetings; providing banquet and social function facilities for special occasions
NO.142, CHILLANKATTUPUDUR, ARACHALUR, ERODE - 638 101, ERODE DIST, TAMILNADU STATE.

Address for service in India/Agents address:

S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used

CHENNAI

RESTAURANT SERVICES, CATERING SERVICES
4370953    07/12/2019
SATISH ANANDA POWER
Apti Paike, Somwar Peth, Panhala, Kolhapur 416201
Individual
Address for service in India/Agents address:
SUSHILKUMAR RAMCHANDRA PATIL
FLAT NO.A-6/9 NIKAM PARK, DEVKAR PANAND, KOLHAPUR-416012.
Used Since : 19/03/2014
MUMBAI
Services for providing food and drink; temporary accommodation included in class 43
4371080  07/12/2019
NELLAIGOPAL.N TRADING AS HEALTHY BREAK 24
Door No.1,Plot No.771, Samtower, Munisamy Salai, K.K Nagar, Tamilnadu, Chennai-600 078, India
PROPRIETOR

Address for service in India/Attorney address:
DEEPAN CHAKKARAVARTHY.R
No. 22/21, BRAHMIN STREET, SAIDAPET, CHENNAI-600015

Proposed to be Used
CHENNAI
CAFE, CAFETERIA, SERVICES FOR PROVIDING FOOD AND DRINK; HOTEL, RESTAURANTS
SCHÉZWAN EXPRESS

4371198  08/12/2019

GULAM GOUS
138, KHAHÍK WADA, WARD NO. 38, AYAD

Proprietor
Address for service in India/Attorney address:
JIGAR AUDICHYA
261/20, math road, savina, udaipur, rajasthan-313002

Proposed to be Used
AHMEDABAD
HOTEL RESTAURANT SERVICES
4371437  09/12/2019
MEENA VIKAS NAIK (PROPRIETOR) TRADING AS ICEAPPLE RESORT
KAVALE PAROWDA PO NAGAON ALIBAG RAIGAD 402204
A Proprietorship Firm
Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209
Used Since :10/06/2018
MUMBAI
Services for providing food and drink, Restaurant Services; Resort services
TUNDEWALA LAKHANVI KABAB

PARTNERSHIP

Address for service in India/Attorney address:

LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used

DELHI

Providing Food and Drink, Temporary Accommodation, Cafes, Cafeterias, Bars, Hotels, Club, Motels, Resorts, Restaurants, Canteens, Banquet Hall, Coffee Shops, Ice Cream Parlours, Takeaway and Catering Services included in class 43.
DURGMA RESTAURANT CATERERS

4371756   09/12/2019
AJAY RAI
DURGMA TOWER, 337 T.N. ROAD, LALBAGH, LUCKNOW, UTTAR PRADESH- 2266001

Individual

Address for service in India/Attorney address:
ABHINAV BHATIA
A-213, 2ND FLOOR, PRASHANT VIHAR, NEW DELHI - 110085

Used Since :20/12/2018

DELHI

food and drink catering; restaurant services
SPIZZCRAFT
4371871 09/12/2019
MR. ROHIT AGARWAL TRADING AS SPICE CRAFT
Flat No : 215, 2nd Floor , 5-9-93/1, Shakti Sai Complex, Chapel Road, Hyderabad - 500001, Telangana, India
Sole Proprietor
Address for service in India/Agents address:
PRADEESH P.L
No.23, Hari Prem, 2nd floor, Behind Asha Sweets, CMH Road, Indira Nagar 1st Stage, Bangalore-560038.
Used Since :13/12/2014
CHENNAI
Catering services; Mobile catering services; Hotel catering services; Outside catering services; Business catering services; Restaurant and catering services; Bar and catering services; Catering services for hotels; Off-site catering services; Food and drink catering; Restaurant, bar and catering services; Hotel, restaurant and catering services; Catering services for conference centres; Catering in fast-food cafeterias; Catering services for hospitality suites; Catering services for company cafeterias; Catering services for nursing homes; Catering services for educational establishments; Food and drink catering for institutions; Food and drink catering for banquets; Temporary accommodation and catering services for guests; Catering for the provision of food and beverages; Providing food and drink catering services for exhibition facilities; Providing food and drink catering services for sports events, concerts, conventions and exhibitions; Restaurant services; Mobile restaurant services; Self-service restaurants; Hotel, restaurant, café-restaurant and bar services; Self-service restaurant services; Booking services for hotels;
BABIL
4371875  09/12/2019
SAFAL ABOOBACKER
BUCKER VENTURES, PRESIDENCY SKY COURT BUILDING, RAILWAY STATION ROAD, ATTAVAR, MANGALORE,
KARNATAKA - 575001
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since : 17/01/2019
CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION.
4372066  09/12/2019
VKONNECT TOURS AND TRAVELS PVT. LTD.
SHOP NO - 4, NALINI APARTMENT, BELOW JASNEEL HOTEL, J. N. ROAD, MULUND (W), MUMBAI – 400080,
MAHARASHTRA, INDIA
Body- incorporate including Private Limited

Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.
Used Since :17/07/2013

MUMBAI
TEMPORARY ACCOMMODATION, RESERVATION AND BOOKING SERVICES FOR HOTELS, RESTAURANTS AND
HOLIDAY ACCOMMODATION, BOOKING OF HOTEL ROOMS FOR TRAVELLERS
4372089  09/12/2019
GRANTH TRADERS PRIVATE LIMITED
C-19B G/F, ABUL FAZAL ENCLAVE II NEW DELHI South Delhi DL 110025 IN
PRIVATE LIMITED
Address for service in India/Attorney address:
ALOK PATHAK
346 Third Floor Hari Nagar Ashram New Delhi (110014)

Proposed to be Used
DELHI
PROVIDING FOOD AND DRINK, CANTEEN SERVICES, FOOD OUTLETS, CAFES, CAFETERIAS, SNACK BARS, HOTELS, MOTELS, RESORTS, RESTAURANTS, SELF SERVICE RESTAURANTS, FAST FOOD RESTAURANTS, COFFEE SHOPS, ICE CREAM PARLOURS AND CATERING SERVICES INCLUDED IN CLASS 42.
SAMEER PRAKASH GUPTA
trading as ;ONERICH FOODS
71 SEA VIEW TERRACE,SHOP NO 5,GROUND FLOOR,COLABA,MUMBAI - 400 005

Proposed to be Used
MUMBAI

PROVIDING OF FOOD AND DRINK, TEMPORARY ACCOMMODATION, FAST FOOD SERVICES, RESTAURANT, TAKEAWAY SERVICES AND CATERING SERVICES
BAKE AND GRILL

4373022    10/12/2019
MAHAMMAD UVESH ASHRAF BHAII VAHORA AN INDIAN NATIONAL SOLE PROPRIETOR OF ANAND GRUH UDHYOG CHAROTAR PAPAD SHOP, NR. SAMARKHA CROSSING BHALEJ ROAD, ANAND – 388001, TAL -DIST – ANAND. GUJARAT - INDIA
NEW

Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022

Proposed to be Used

AHMEDABAD

SERVICES RELATED TO SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION, HOTELS, HOSTELS AND BOARDING HOUSES, HOLIDAYS AND TOURIST ACCOMMODATION AND RESORT HOTELS INCLUDED IN CLASS - 43.
4373100  10/12/2019

VRTTANTA ECOSTAY PRIVATE LIMITED
P. NO.49 AKSHAT MEADA,BLOCK A&B KANAK VRINDWAN ,BINDAYAKA,MEENAWAL
Private Limited Company

Address for service in India/Attorney address:
PRIYANKA TODWAL
6/47, Vidhaydhar Nagar Jaipur

Proposed to be Used
AHMEDABAD
HOTEL AND RESORT
Swagarena
4373158   10/12/2019
WALDAT PRIVATE LIMITED
112, New Cloth Market, O/S Raipur Gate, Kalupur, Ahmedabad, Gujarat - 380002
Private Limited Company

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
AHMEDABAD
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
4373165   10/12/2019
HARENDRA TIWARI S/O. SH. DWIJENDRA KUMAR PROPRIETOR OF M/S. JBT FOODS
C-905, ANUKAMPA PLATING, ISKON ROAD, MANSAROVAR, JAIPUR-302020 RAJASTHAN
Proprietorship Firm
Address for service in India/Attorney address:
RAJASTHAN REGISTRATION CENTER
14-B, GOVIND MARG, ADARSH NAGAR, JAIPUR-302004 RAJASTHAN
Used Since :30/12/2016
AHMEDABAD
Cafes, Restaurants & Fast Food Restaurants Services, Providing of Food And Drink Via a Mobile Truck in Class 43.
4373258   10/12/2019
YADUVANSHI HOMSTEL LLP
38, Usha Vihar Colony, Near Triveni Nagar, Gopalpura Byepass, Jaipur - 302018 (Rajasthan)
LIMITED LIABILITY PARTNERSHIP
Address for service in India/Attorney address:
ASHISH GUPTA
E-167/A, RAMESH MARG, C-SCHEME, JAIPUR - 302001 (RAJASTHAN)
Used Since :06/11/2019

AHMEDABAD
HOSTEL SERVICES AND TEMPORARY ACCOMODATION AND SERVICES FOR PROVIDING FOOD AND DRINK.
Trade Marks Journal No: 1936, 13/01/2020 Class 43

4373391 10/12/2019
SHABEER V
VALANNUR HOUSE, KARUMALA PO, BALUSSERY VIA, KOZHIKODE, PIN 673612
PROPRIETOR
Address for service in India/Attorney address:
SUFEED VM
TP 9/131 F, SAKTHI BUILDING, CHUNGAM THAMARASSERY, KOZHIKODE, KERALA-673573.
Used Since :27/02/2017

CHENNAI

Services for providing food and drink; Temporary accommodation; Cafe and cafeteria services
SHRIKRISHNAJEE HEALTH FOODS PRIVATE LIMITED
Flat No. 104A, Harendra Villa Road, No-6D, Gardanibagh - 800001, Bihar
Private Limited

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
KOLKATA
Restaurant services.
4373490 10/12/2019
SUKHIJA REAL ESTATES PVT. LTD.
SCO 58-61, SECTOR 8C, MADHYA MARG, CHANDIGARH
A COMPANY INCORPORATED UNDER THE COMPANIES ACT
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Proposed to be Used
DELHI
Providing Food & Drink, Catering Services, Mobile & Outside Catering Services, Restaurant Services, Fast-food
Restaurant Services, Take-away Food Services, Self-service Restaurants, Hospitality services [food and drink], Cocktail
Lounge, Snack-bar Services, Food & Drink Catering, Cafes & Ice Cream Parlors.
4373553    10/12/2019
CHETAN SHAH
A-903, CREST AVENUE, SR. NO. 52, BANER SUS SERVICE ROAD, NEAR SUPREME HQ, BANER, PUNE-411045
PARTNER
Proposed to be Used
MUMBAI
RESTAURANT, CAFE, TAKE AWAY CENTER
4374407  11/12/2019
KOINONIA PROJECT PRIVATE LIMITED
SHOP NO. 56, NEW ELCO ARCADE, D WING, OFF HILL ROAD, BANDRA WEST, MUMBAI-400050
Indian National

Address for service in India/Attorney address:
GNK LEGAL
E/601, 6th Floor, Crystal Palace, Link Road, Nr. Bikaji Restaurant, Malad West, Mumbai- 400064

Proposed to be Used
To be associated with:
4080186

MUMBAI
Services for providing food and drink; Temporary accommodation, Hotels, Coffee Shop, Cafe and Catering Services, Restaurant Services.
LAZEEZGANJ
4375063   12/12/2019
SHAILJA SINGH
15/4A, KALIBARI MARG, CENTRAL DELHI, NEW DELHI–110001
INDIVIDUAL
Address for service in India/Agents address:
BRIJ AGNIHOTRI
#2774, Sector-40/C, Chandigarh-160036.
Proposed to be Used
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK
AATIF SHAIKH
trading as; LAHAM THE TASTE OF MUGHAL
TWO TANK, MAULANA SHAUKAT ALI ROAD, MUMBAI 400003.

Proposed to be Used
MUMBAI
HOTEL AND RESTAURANT SERVICES.
4375334  12/12/2019
GOBBLES
Court Road, Sainik Welfare Office, Hoshiarpur, Punjab (Pincode 146001)
PARTNERSHIP FIRM
Address for service in India/Attorney address:
GURVINDER SINGH
SN-34C, MAKHDOOMPURA, NEAR CHHABRA SWEETS, NAKDAR ROAD, JALANDHAR CITY, PUNJAB - 144001
Used Since :01/08/2019
DELHI
Services for providing food and drink
SHIBIL AHAMED
SALAMA MANZIL, SOUTH RAILWAY STATION, HOSDURG, KANHANGAD, KASARAGOD, KERALA - 671315
THE TRADEMARK ACT - 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI
Cafés; Cafe services; Restaurant and cafe services; Hotel, restaurant and café services; Café and snack-bar services
RELENTLESS

4376207  12/12/2019

RELENTLESS BRANDS LLP
E-508, Falcon Residency, KIIT Square, Patia, Bhubaneswar, Odisha-751024, India
Limited Liability Partnership (LLP)

Address for service in India/Attorney address:
ARPIT JAIN
E-7, 2nd Floor, Vijay Nagar, Single Storey, Delhi - 110009

Used Since :28/03/2019

KOLKATA

Services for providing food and drink, temporary accommodation, bar services, café services, cafeteria services, cake decorating, canteen services, decorating of food, food and drink catering, food sculpting, information and advice in relation to the preparation of meals, personal chef services, restaurant services, self-service restaurant services, snack-bar services, udon and soba restaurant services, washoku restaurant services included in class 43.
4376548  13/12/2019
KAMLESH GADHIA, TRADING AS: JAY JALARAM LASSI CENTRE AND KHAMAN HOUSE,
L/1/4, Ellorapark, race course, Vadodara - 390023, Gujarat.
Sole Proprietor
Address for service in India/Attorney address:
EASY TRADE SOLUTION
561/3498, GUJARAT HOUSING BOARD, OPP. POLICE STATION, NEW BAPUNAGAR, AHMEDABAD - 380 024 - GUJARAT
Proposed to be Used
AHMEDABAD
Providing Food and Drink, Temporary Accommodation Services, Banquet Halls, Hotel, Restaurant, Cafeteria and Canteen Services, Resorts, Coffee-house and snack-bar services and Catering Services
DHOLARIYA MAHESHKUMAR LAKHMANBHAI (PROPRIETOR) TRADING AS MAHESHAVAY ENTERPRISE
B-220, DHARMSHTA PARK SOCIETY, NEAR SAVJI KORAT BRIDGE, NANA VARACHHA, SURAT-395006, GUJARAT

PROPRIETOR

Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.

Proposed to be Used
AHMEDABAD

HOTEL AND RESTAURANT SERVICES, JUICE BARS, ICE CREAM PARLORS, COFFEE AND JUICE BAR SERVICES,
SERVING OF TEA, COFFEE, COCOA, CARBONATED DRINKS OR FRUIT JUICE BEVERAGES, CAFÉ AND RESTAURANT
SERVICES, CATERING OF FOOD AND DRINK, COCKTAIL LOUNGE SERVICES, FOOD AND DRINK CATERING, PROVIDING
FOOD AND DRINK.
4376794    13/12/2019
SALIM N P
Nedungode Parambil house Kanjirani, Karimba - II, Kalladikode Palakkad - 678596
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
TAPAU
Door No: 42/444B, Ambedkar Road, Vennala, Vennala Post, Ernakulum District-682028, Kerala
Partnership Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
CHENNAI
Restaurant services.
4379029    16/12/2019
SAPTARSHI LAHIRI
EAST CHANDI BARI, TARA SANGHA CLUB. SHYAMNAGAR, NORTH 24 PARGANAS, WEST BENGAL - 743127
THE TRADEMARKS ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
KOLKATA
Restaurant services
ROSALIA

ANURANJANI NAGPAL
A–197, First Floor, Gujranwala Town, Part–1, New Delhi-110009, India

Proprietor

Address for service in India/Agents address:
MRS. MEENA BANSAL
96, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI-25

Proposed to be Used
DELHI

Banquet services, Provision of banquet for social function, Services for providing food and drink, Hospitality, Arranging and providing food and drink in marriages; and Catering services including in class 43.
4381489  18/12/2019  
VARSHA MANDHYAN  
21 VIDYA NIWAS, PURULIA ROAD, BHARATPURI, RANCHI, G.P.O. JHARKHAND, PIN. 834001  
SOLE INDIVIDUAL  
Address for service in India/Attorney address:  
S. CHATTERJEE & ASSOCIATES  
349/3,INDIRA GANDHI ROAD,KONNAGAR,HOOGHLY,PIN 712 235,WEST BENGAL,INDIA.  
Proposed to be Used  
KOLKATA  
Space for providing accommodation
JADE FOREST
4382237  18/12/2019
PUREEARTH BEVERAGES PRIVATE LIMITED
K-3/23 DLF PHASE-II GURGAON Gurgaon HR 122002
Pvt. Ltd.
Address for service in India/Attorney address:
KUSHAL THUKRAL
B-2/14, PHASE-II, ASHOK VIHAR, DELHI-52
Used Since :14/05/2018
DELHI
Service for Providing of food and drinks, food and drink catering, Temporary accomodation, coffee house, café services, Serving of Juices, Smoothies and Smoothie Bowls, tea, coffee, cocoa, carbonated drinks or fruit juice beverages (not included in any other class), Ice cream parlours, Ice cream parlour services, Coffee house, Café and snack-bar services, cafés, Bar Services, Cafeteria, Pub, Club, Lounge, Disco, Restaurant and Hotel Services included in Class 43.
PLATE PUJA
4382840 19/12/2019

ARJUN CHHABRA
S/O AJOY CHHABRA,229,NORTH OFFICE PARA, BEHIND A G OFFICE, DORANDA, RANCHI, JHARKHAND 834002

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanamal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
Restaurant services
4383031   19/12/2019
MR. MAHAVIR SINGH KANUBHA CHUDASAMA
GALLOPS FOOD PLAZA, BHAVNAGAR-AHMEDABAD HIGHWAY, VILLAGE FEDRA, TALUKA DHANDHUKA, DISTRICT
AHMEDABAD, GUJARAT STATE, INDIA.
A SOLE PROPRIETARY CONCERN
Address for service in India/Agents address:
KEDAR G. DAVE,
C/1, AISHWARYA FLATS, SWATI SOCIETY, ISHWARBHU VAN, NAVJIVAN, AHMEDABAD-380 014.
Used Since :01/05/2017
To be associated with:
2171577
AHMEDABAD
BUSINESS OF PROVIDING FOOD AND DRINK AND TEMPORARY ACCOMMODATION
JOSS
4383112  19/12/2019
FARROKH KHAMBATA (INDIAN NATIONAL, PROPRIETOR), TRADING AS CATERING AND ALLIED
286, Engineering Building, Shahid Bhagat Singh Road, Next to Hitkari House, Fort, Mumbai, Maharashtra- 400001
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Used Since :01/02/2005

To be associated with:
3724572

MUMBAI
Services for providing food and drink; temporary accommodation
XIBO
4383533 19/12/2019
MEGHNA BAHU
G-135, OPPOSITE MAHAMAYA COLLEGE, SECTOR-44, NOIDA, GAUTAM BUDDHA NAGAR, UTTAR PRADESH-201 301
Individual
Address for service in India/Attorney address:
SUNIL KUMAR ADVOCATE
F-122, GF, UTSAV APARTMENT, SECTOR-18, ROHINI, DELHI-110089
Proposed to be Used
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
SHAMBHAVIE
4383978  20/12/2019
PRADYUMNA ARUN PATHARKAR
1316 SADASHIV PETH PERUGATE ROAD OPP CANARA BANK PUNE 411030
INDIVIDUAL
Address for service in India/Attorney address:
MEENAKSHI SHARMA
A3 103 Laketown Society Katraj 411037 Pune
Proposed to be Used
MUMBAI
RESTAURANT AND FOOD SERVICES AND LODGING
AMOL EKNATH KALE
Shop No-2, Aj Complex, CTS-281, Near Vitthal Mandir, Navi Peth, Pune-411030
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Tea bar services, Restaurant services.
4384494 20/12/2019
CINEMA FOOD XPERIENCE RESTO CAFE LLP
PLOT NO E-28, SECOND AVENUE, BESANT NAGAR, CHENNAI - 600090
Limited Liability Partnership

Address for service in India/Attorney address:
SENTHILKUMAR BALAKRISHNAN
NO.35/16, RAMANUJA NAGAR, KONNUR HIGH ROAD, AYANAVARAM, CHENNAI-600 023.

Proposed to be Used
CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK, RESTAURANT
BPS BOMBAY PIZZA & SANDWICH

4385296  21/12/2019
SHIV SHANKAR JAI SWAL (INDIAN NATIONAL, PROPRIETOR), TRADING AS BOMBAY PIZZA & SANDWICH
EWS - 91, Bharhut Nagar, Satna - 485001, Madhya Pradesh
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
To be associated with:
4284607

MUMBAI
Services for providing food and drink, temporary accommodation
MR. SHUBHAM DAULATRAO GHORPADE
Kamalshankar Niwas, Near Railway Line, Kala Nagar, Sangli-416416,
Individual
Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012

Proposed to be Used

MUMBAI
Serving Tea, Tea Bar Services, Tea Room Services & Tea House Services, Restaurants, Self Service Restaurants, Fast Food Restaurants, Hotels, Snack Bars, Take Away Food Outlets, Food Catering And Banquet Services, Catering Services, Home Delivery Services, Cafes, Cafeterias, Temporary Accommodation.
CROSSFIRE

4386644  23/12/2019

VEENA RANI
SHOP NO. 3 AND 4, NAULAKHA CINEMA ROAD, NEAR RAILWAY STATION, LUDHIANA, PUNJAB
PROPRIETORSHIP FIRM, PROPRIETOR BEING INDIAN RESIDENT

Address for service in India/Attorney address:
ADV MOHIT CHITKARA
2841/31 NASEEB ENCLAVE, AZAD GAS ROAD, HAIBOWAL KALAN, LUDHIANA, PUNJAB

Proposed to be Used
DELHI
RESTAURANT SERVICES INCLUDED IN CLASS 43
4386880  23/12/2019
DEEPAK SHAH
11-49-209, 2nd Floor, Sivalayam Street, Opp Old Sivalayam Temple, One Town, Vijayawada, Andhra Pradesh - 520001
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
CHENNAI
Restaurant services.
PHOENIX INFINITY
NO 37/79, SNEHAMAI, GROUND FLOOR, 20TH MAIN, 2ND BLOCK, RAJAJINAGAR, WEST OF CHORD ROAD,
BENGALURU, KARNATAKA, BENGALURU (URBAN) - 560010

THE TRADEMARKS ACT - 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Bar and restaurant services, Services for providing food and drink; Temporary accommodation
4387983  24/12/2019
HAKKIM P A
S/O ABDUL RAZAK, PARAYARIKKAL HOUSE, THAIKKAD, BRAHMAKULAM P.O 680104 ELAVALLY THRISUR
CHITTATTUKARA KERALA - 680511
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Restaurant services, Hotel and restaurant services
4388051  24/12/2019
SHUBH FOOD TECH
B-116, First Floor, Celebration City Center, Near Bopal Police Station, South Bopal, Ahmedabad 380058, Gujarat, India.
Service provider
Partnership Firm
Address for service in India/Attorney address:
H K ACHARYA AND COMPANY
N.R.HOUSE, NEAR POPULAR HOUSE, ASHRAM ROAD, AHMEDABAD-380009, GUJARAT, INDIA
Proposed to be Used
AHMEDABAD
Services for providing food and drink, restaurant, catering, canteens and cafes, Snack-bars, hotels
4388278  24/12/2019
GLOBAL TRADING COMPANY
SHOP NO 1, MAHESHWARI APPT, OPP.UNION BANK, VEDANT COMPLEX, KORES ROAD, VARTAK NAGAR, THANE
THE TRADEMARK ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Catering services for hospitality suites; Providing temporary accommodation as part of hospitality packages; Providing food and drink as part of hospitality services
Verdant - the italian bistro

DESI AMIGOS LLP
A-17, Naraina Vihar, New Delhi - 110028, Delhi
Limited Liability Partnership (LLP)

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
DELHI
Hotel and restaurant services, Serving of food and beverages.
HEAVEN’S PARK RESTAURANT
NO:35-36, 120 FEET ROAD, SURVEYOR COLONY, SAMBAKULAM, MADURAI, TAMILNADU - 625007

THE TRADEMARK ACT - 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since :31/10/2013

To be associated with:
2629769

CHENNAI
Restaurant services; Providing restaurant services; Mobile restaurant services; Hotel and restaurant services; Restaurant and cafe services; Café, cafeteria and restaurant services; Fast-food restaurant services; Hotel, restaurant and catering services; Providing of food and drinks for guests in restaurants
4390680    27/12/2019
A.S. USHA NANDHINI
VKS INTERNATIONAL, 6/2, SANTHAM COLONY, ANNA NAGAR WEST, CHENNAI-600101, TAMILNADU, INDIA
Single Firm
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010
Proposed to be Used
CHENNAI
Hotels, Fast-food restaurant services, Food and drink catering, Food preparation, Takeaway food services, Preparation of food and beverages, Provision of food and beverages, Food preparation for others on an outsourcing basis, Juice bars, Juice bar services, Cafeterias, Restaurant services
Priority claimed from 08/04/2013; Application No. : 41-2013-0013416 ;Republic of Korea
2609208  08/10/2013
TASCOM CO., LTD
INFOPIA BLDG 2FL. 132 ANYANGCHEONDONG-RO DONGAN-GU ANYANG-SI GYEONGGI-DO REPUBLIC OF KOREA
SERVICE PROVIDER
A KOREAN CORPORATION
Address for service in India/Agents address:
LALL LAHIRI AND SALHOTRA.
PLOT NO. B-28, SECTOR - 32, INSTITUTIONAL AREA, GURGAON - 122 001, HARYANA.

Proposed to be Used
DELHI
MEDICAL AND PHARMACEUTICAL CONSULTANCY, HYGIENIC AND BEAUTY CARE FOR HUMANS AND ANIMALS,
SERVICES FOR THE CARE OF THE SKIN, TELEMEDICINE SERVICES, MEDICAL CLINIC SERVICES, MEDICAL EQUIPMENT
RENTAL, PROVIDING HEALTH INFORMATION OTHER THAN DENTISTRY, PERFORMING DIAGNOSIS OF DISEASES,
PHYSICAL EXAMINATION SERVICES, INFORMATION SERVICES RELATING TO MEDICAL PRODUCTS, HOME-VISIT
NURSING CARE, NURSING HOMES, MEDICAL CLINICS, SANATORIUMS, RENTAL OF MEDICAL AND HEALTH CARE
EQUIPMENT, VETERINARY HOSPITALS, PHARMACISTS** SERVICES TO MAKE UP PRESCRIPTIONS, PHARMACY
SERVICES, HEALTH CARE
RAPHAEL HEALING CENTRE
3095751  09/11/2015
SMT. KANCHAN VERMA
trading as ;RAPHAEL HEALING CENTRE
HOUSE NO. 164, MOHALLA KALIRAO, KHANNA -141401, DISTT. LUDHIANA (PB.)
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
PURI TRADE MARK CO.
"BRAND HOUSE",54-55, SUPER CYCLE MARKET, OPP. KWALITY KANDA, GILL ROAD, LUDHIANA-141003 (PUNJAB).
Used Since :01/04/2010
DELHI
MEDICAL SERVICES INCLUDING PHYSIOTHERAPY & PHYSICAL TREATMENT, MASTER OF HOLISTIC SCIENCE, GRAND MASTER OF REIKI, LAMA FERE HEALING, TAROT CARDS, ANGEL THEROPY, MAGNIFIED HEALER INCLUDED IN CLASS 44.
HOLISTIC LIFE MISSION

3523936  11/04/2017
DR. SATYA SANGWAN
A-261, FF, DERAWAL NAGAR, DELHI-110009
INDIVIDUAL

Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092

Used Since :01/04/2006

DELHI
Medical services, veterinary services, hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services.
HCC CLINIC

3568147    10/06/2017

DR. ISHAN KAUSHAL
B-1/502, JANAKPURI, NEW DELHI-110058
INDIVIDUAL

Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092

Proposed to be Used
DELHI

Medical services, veterinary services, hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services.
VEDIC CANCER CLINIC

3575600   21/06/2017
DR. SAT PAL KAUSHAL
B-1/502, JANAKPURI, NEW DELHI-110058
INDIVIDUAL

Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092

Proposed to be Used
DELHI

Medical services, veterinary services, hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services.
VEDIC CANCER CLINIC AND RESEARCH CENTRE

3575601   21/06/2017

DR. SAT PAL KAUSHAL
B-1/502, JANAKPURI, NEW DELHI-110058
INDIVIDUAL

Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092

Proposed to be Used
DELHI

Medical services, veterinary services, hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services.
3590094  12/07/2017
DR. ABHILASHA JHA W/O DR. AJEET KUMAR VATS
Flat No. C-1605, Gardenia Square, Crossing Republic, Ghaziabad, PIN CODE- 201016, U.P., (India)
INDIVIDUAL
Address for service in India/Attorney address:
RAMESH K. GAUTAM & ASSOCIATES
451, OPP. BSNL TOWER, AMBEDKAR ROAD, ARTHALA, MOHAN NAGAR, GHAZIABAD-201007, U.P., M-
09871034747, 09990034747

Proposed to be Used
DELHI
Medical clinic services, Psychologist (Services of a —), Hospital services, Medical advisory & assistance services,
Consulting services in the fields of diagnostic medical testing and nutrition, Plastic surgery services, fitness evaluation,
Veterinary specialty services, Providing weight loss solutions, nutrition counseling, hormone therapy, body contouring
treatments, facials, and skin care, Medical diagnostic testing
3604508 02/08/2017
TEJRAM trading as ;TEJRAM DHARAM PAUL
93, CHANDERLOK, PITAMPURA, DELHI 110034
SERVICE PROVIDER
Address for service in India/Agents address:
MADAMSER & CO.
FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.
Proposed to be Used
DELHI
MEDICAL SERVICES, VETERINARY SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS;
AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES INCLUDED IN CLASS 44.
MRS. SHASHI KHATTRI (PROPRIETOR OF M/S MEDIFRIEND LIFESCIENCES (INDIA)
20, Vashant Kunj, T. P. Nagar, Meerut City, U.P., (India)

PROPRIETORSHIP

Address for service in India/Attorney address:
RAMESH K. GAUTAM & ASSOCIATES
451, OPP. BSNL TOWER, AMBEDKAR ROAD, ARTHALA, MOHAN NAGAR, GHAZIABAD-201007, U.P., M-
09871034747, 09990034747

Proposed to be Used
DELHI
Beauty Salons, Hygienic And Beauty Care For Human Beings, Massage, Salons (Hairdressing —), Sauna Services, Medical clinic services, Psychologist (Services of a —), Hospital services, Medical advisory & assistance services, Consulting services in the fields of diagnostic medical testing and nutrition, Plastic surgery services, fitness evaluation, Veterinary specialty services, Providing weight loss solutions, nutrition counseling, hormone therapy, body contouring treatments, facials, and skin care, Medical diagnostic testing.
SHIVYOG MINDFULNESS

3673637    09/11/2017

MS. SADHNA RATRA
D-170, SECTOR -8, DWARKA, NEW DELHI.
SERVICE PROVIDER

Address for service in India/Attorney address:
J F ASSOCIATES
120 (OLD) LAWYERS CHAMBERS SUPREME COURT NEW DELHI

Proposed to be Used
DELHI
MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS; AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES.
COSMIC BREATH WORK

3673657  09/11/2017

MS. SADHNA RATRA
D-170, SECTOR -8, DWARKA, NEW DELHI.
SERVICE PROVIDER

Address for service in India/Attorney address:
J F ASSOCIATES
120 (OLD) LAWYERS CHAMBERS SUPREME COURT NEW DELHI

Proposed to be Used
To be associated with:
3673642

DELHI
MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS; AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES.
ADVAIT SHREE VIDYA

3673668  09/11/2017

MS. SADHNA RATRA
D-170, SECTOR -8, DWARKA, NEW DELHI-110075.

SERVICE PROVIDER

Address for service in India/Attorney address:
J F ASSOCIATES
120 (OLD) LAWYERS CHAMBERS SUPREME COURT NEW DELHI

Proposed to be Used
DELHI

MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS; AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES.
3875010   30/06/2018
SHARMA GOPALBHAI - M/S. 1920 TATTOOZ HUB
9/1 VENUS ALFA MINI MARKET, VENUS ATLANTIS, ANANDNAGAR ROAD, PRAHLADNAGAR, SATELLITE AHMEDABAD-380015 GUJARAT INDIA.
PROPRIETORSHIP
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
SONI & SONI - 2ND FLOOR SANGH MITRA,OPP. KESHAV BAGH,ASOPALAV LANE,Nr. SHIVRANJANI CROSS ROAD,SATELLITE,AHMEDABAD-380015, GUJARAT INDIA.
Used Since :20/06/2018
AHMEDABAD
Medical services; veterinary services; hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services.
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
3888631  16/07/2018
DR. VARUN GOHIL
trading as ;WE PATH LABORATORY
DS-1, MANIBA PARK SOCIETY, BESIDE ESSAR PETROL PUMP, SUSSEN TARSALI RING ROAD, VADODARA-390010,
GUJARAT, INDIA..

Proposed to be Used
AHMEDABAD
PATHOLOGY, MICROBIOLOGY, ENDOCRINOLOGY, HISTOPATHOLOGY, CYTOLOGY, HAEMTOLOGY,
FLOWCYTOMETRY, VARIOUS TYPES OF BLOOD INVESTIGATIONS, CULTURE INVESTIGATIONS, INCLUDED IN CLASS -
42.
3903332  31/07/2018
GLARE APPLIANCES PVT. LTD.
PLOT NO. 1/C, SURVEY NO. 188/P, NATIONAL HIGHWAY 27, GONDAL ROAD, VERAVAL (SHAPAR), DIST. RAJKOT – 360 024 (GUJARAT) INDIA.
A Private Limited Company
Address for service in India/Attorney address:
TRADESAFE
GHANSHYAM HOUSE, BUNGLOW NO. 9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN TRIANGLE, AHMEDABAD – 380 014 (GUJARAT) INDIA

Proposed to be Used
AHMEDABAD
MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS; AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES.
3912946    10/08/2018  
NAGARJUNA TAGARAMPUDI  
trading as ;THE LOFT - UNISEX SALON  
A-212, A WING SECOND FLOOR, MONDEAL HEIGHTS, NEXT TO NOVOTEL HOTEL, S.G.HIGHWAY, AHMEDABAD - 380015 - GUJARAT  
Address for service in India/Attorney address:  
D. C. DANI & ASSOCIATES  
908, SUKH SAGAR COMPLEX, NEAR HOTEL FORTUNE LANDMARK, ASHRAM ROAD, USMANPURA, AHMEDABAD-380 013. GUJARAT. INDIA.  
Used Since :15/07/2017  
AHMEDABAD  
SERVICES INCLUDING HYGIENIC AND BEAUTY CARE GIVEN BY PERSONS OR ESTABLISHMENTS TO HUMAN BEINGS.  
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..Services restricted in the state of Gujarat only..
SMILE RITE
3913933  10/08/2018
DR. UNNATI RUSHIN PARIKH, TRADING AS:- SMILE RITE
305, SILVER RADIANCE ONE, NEAR HOTEL PRAGATI THE GRAND, ZYDUS HOSPITAL ROAD, THR, THALTEJ,
AHMEDABAD – 380 054 (GUJARAT) INDIA
A Proprietorship Firm
Address for service in India/Attorney address:
TRADESAFE
GHANSHYAM HOUSE, BUNGLOW NO. 9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN
TRIANGLE, AHMEDABAD – 380 014 (GUJARAT) INDIA
Proposed to be Used
AHMEDABAD
DENTAL CLINIC SERVICES.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. Service is restricted in
the state of Gujarat only.
3930756  30/08/2018
PRAVASUM HEALTHCARE PRIVATE LIMITED
B 504 ALLIANCE NISARG, CHOUDHARI PARK NR GINGER HOTEL, BHOOMKAR CHOWK PUNE 411057
PRIVATE LIMITED
Address for service in India/Agents address:
YOGESH JAYRAM KOHINKAR
402, VRUNDAVAN SOCIETY, NEAR RAMAKRISHNA MATH, SINHAGAD ROAD, PUNE-411030
Proposed to be Used
MUMBAI
advisory services in area of Health, Dental and medical.
3978024  19/10/2018
SANJAYKUMAR RATILAL DESAI PROPRIETOR OF M/S, PAYAL MATERNITY HOME
101, KRUTI CPMPLEX, NEAR GSPC GAS, OPP. RAIYA TELEPHONE EXCHANGE CIRCLE, 150 FEET RING ROAD,
DISTRICT RAJKOT - 360007, GUJARAT (INDIA).
single firm
Address for service in India/Attorney address:
MRUGESHKUMAR ANANDJIBHAI MAVANI, ADVOCATE
M/S. TRADELINE, "PURVI", JIVAN - ANAND SOCIETY, AMARNATH CHOWK, OPP. RAVI APARTMENT, BEHIND MAHILA
COLLEGE, RAJKOT - 360 001, GUJARAT
Used Since :23/05/2013
AHMEDABAD
PROVIDING HOSPITAL SERVICES, HOSPITAL NURSING HOME SERVICES, MATERNITY SERVICES (MEDICAL CLINIC
SERVICES),INCLUDED IN CLASS-44.
3990138  01/11/2018
MISS. NISHA MALI
FF-1, Shukan Mall, Near Rjasthan Hospital, Shahibaug, Ahmedabad-380004
Sole Proprietor of Rushabh Marketing
Address for service in India/Attorney address:
NIKUNJ V. JOSHI, ADVOCATE
B/801, MANSI COMPLEX, NEAR BAPS WASMINARAYN TEMPLE, JUDGES BUNGLOW ROAD, VASTRAPUR, AHMEDABAD - 380015
Used Since :27/01/2012

AHMEDABAD
BEAUTY CARE SERVICES, hygienic and beauty care for human beings for AHMEDABAD(GUJARAT) only.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE LAGOON..
4066135  24/01/2019
VANITA PATEL
11-15-17 DOCTORS COLONY L B NAGAR
INDIVIDUAL
Address for service in India/Attorney address:
MEENAKSHI SUMBAD
FLAT NO 506 VIJAY TOWER 2ND MAIN 2ND STAGE RPC LAYOUT VIJAYNAGAR BANGALORE 560104 KARNATAKA

Proposed to be Used
CHENNAI
MEDICAL AND OXYGEN THERAPY WITH WELLNESS FOR INTERNAL CURE AND REJUVINATION OF BODY
ABIRAMI KIDNEY CARE
4151641  18/04/2019
DR. T. SARAVANAN
580, Brough road, Near Ravi Theatre, Erode-638011
individual

Address for service in India/Agents address:
R. NITHYA
151/24, DR AVENUE 1, KURRIKARANPALAYAM, NETHAJI NAGAR, MOOLAPAYAM, ERODE-638002
Used Since : 01/12/1985

CHENNAI
Urology including Kidney Transplantation, Nephrology.
Trade Marks Journal No: 1936, 13/01/2020

4192666  30/05/2019

UPL LTD.
UPL House, 610 B/2, Bandra Village, Off Western Express Highway, Bandra (East), Mumbai 400 051, Maharashtra, India.

BODY INCORPORATE

Address for service in India/Attorney address:
VISHESH AND ASSOCIATES
301/302, A-WING, 3RD FLOOR, SHAHEEN CHAMBERS, DAWOOD BAUG, OPP. PEARL HERITAGE, ANDHERI (WEST), MUMBAI - 400 058.

Proposed to be Used

To be associated with:
2695839, 2797650, 2804097, 3992877, 4192678

MUMBAI

Medical services; veterinary services; hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services
IMARA MAKEOVERS

4232127  11/07/2019
MANAS TUTEJA TRADING AS SIX SENSES AYURVEDA
B - 85, Bawana Industrial Area, Delhi - 110039
Proprietorship Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
DELHI
Beauty salon services, Beauty and hair care services, Beauty treatment, Beauty consultancy.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE "MAKEOVERS".
4236825    16/07/2019
DR. STEPHEN JOSEPH
Chazhikattu House, Marialal Kalunku, Olmattom, Thodupuzha, Idukki, Kerala, India- 685584
Sole Proprietor

Address for service in India/Attorney address:
ANUP JOACHIM T, ADVOCATE
JOACHIM & JANSON, SRSRA-2, CC44/2476, SANTHIPURAM ROAD, COCHIN-682025, KERALA, INDIA

Proposed to be Used
CHENNAI

Medical services; Hospital services; Ayurveda therapy; Ayurvedic massage; Nursing, medical; Medical treatment services provided by a health spa
4237610  17/07/2019
BRISTLES DENTAL STUDIOS
H.No. 3270, Sector 50D, Chandigarh, Sargodha Housing Building 1st Society, Sector 50D, Chandigarh, 160047
Partnership Firm

Address for service in India/Agents address:
RAVINDER PAL SINGH KHURANA
H.NO.2407, SECTOR 35-C,CHANDIGARH-1600035.

Proposed to be Used
DELHI
Medical Services, Dentistry, Medical Clinics, Hygienic And Beauty Care For Human Beings.
VIJAYA CHARITABLE HOSPITAL
4238336  17/07/2019
RAVI B PATIL
#4855/57 VIJAYALAXMI BUILDING,1ST MAIN, 1ST CROSS, SADASHIV NAGAR, BELAGAVI, KARNATAKA - 590001

THE TRADEMARK ACT - 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
To be associated with:
4238337

CHENNAI
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services
4238488  18/07/2019
DR. MANIKA KHANNA
B-1/51, JANAK PURI, NEW DELHI-110058, INDIA.
SERVICE PROVIDER
Address for service in India/Attorney address:
TRUST LEGAL ADVOCATES & CONSULTANTS
C-224, DEFENCE COLONY, NEW DELHI-110024

Proposed to be Used
To be associated with:
1955459
DELHI
MEDICAL SERVICES, VETERINARY SERVICES, HYGENIC AND BEAUTY CARE FOR HUMAN BEING OR ANIMALS;
AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES.
4239888  19/07/2019
AMBELLISH
SHOP NO-1, TRINIDHI APARTMENT, NEAR REGENT MALL, GHOD DOD ROAD, SURAT

Partnership Firm

Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.

Proposed to be Used
AHMEDABAD
HAIR SALON SERVICES, BEAUTY SALON SERVICES, SKIN CARE SALON SERVICES, HAIRDRESSING AND BEAUTY SALON SERVICES, NAIL SALON SERVICES, NAIL CARE SERVICES, MAKE-UP CONSULTATION AND APPLICATION SERVICES, LASER HAIR REMOVAL SERVICES, LASER SKIN TIGHTENING SERVICES, SPA SERVICES, MASSAGE SERVICES
NLS NEWLOOKS

4239921  19/07/2019
GURBINDER SINGH S/O JAGJIT SINGH
VPO Udhu Nangal, Amritsar (Pb) 143114
Individual

Address for service in India/Attorney address:
DR S K MARWAH
H No 901, Sector 70 MOHALI 160071 (Punjab) Mobile: 9781360607

Proposed to be Used
DELHI
Saloon
4240151  19/07/2019

DR. MALLIKARJUN
Goshala Road, Behind Gujarathi Kalyanamantap, Near Gunj Circle, Siya Talab, Raichur 584102, Karnataka, India
An Individual
Address for service in India/Attorney address:
THIMMANNA P P
ATV Legal, No. 1472, 2nd Cross, Judicial Layout, GKV Post Bangalore 560065
Used Since :13/11/2015

CHENNAI
Providing medical and diagnostic services
4240257  19/07/2019
RAVI TANDON
Flat No. C-202, Pragitisheel CGHS Ltd. Plot No. 5-C, Sector-11, Dwarka, Dwarka Sector-6, South West Delhi-, Delhi-110075
PROPRIETORSHIP
Address for service in India/Agents address:
RAGHAV GOEL
Proposed to be Used
DELHI
Healthcare Services and Ayurvedic Healthcare Therapy Centers.
4243161  23/07/2019
SUBHANKAR CHAKMA
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
KOLKATA
Tree planting, Plant nursery services, Consultancy services relating to the cultivation of plants
LIFE KO TAALO MAT, JIYO

4245015  24/07/2019

PFIZER INC.
235 East 42nd Street, New York, New York 10017, United States of America
An entity organized under the laws of Delaware

Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part II, New Delhi 110049, India

Proposed to be Used
DELHI

Medical information services, namely, providing information on the topic of arthritis, rheumatoid arthritis, and pain, and
on the treatment of arthritis, rheumatoid arthritis, and pain; on-line information services, namely, providing information on
the topic of arthritis, rheumatoid arthritis, and pain, and on the treatment of arthritis, rheumatoid arthritis, and pain.
SEESAW

4247814  26/07/2019

OPTIMED CORPORATION
14, Nagin Mahal, Veer Nariman Road, Mumbai-400020, India
Registered Partnership Firm

Address for service in India/Attorney address:
SAGAR CHANDRA & ASSOCIATES
S-227, Panchshila Park, New Delhi - 110017

Proposed to be Used
MUMBAI

Fitting of contact lenses, fitting of eye glasses, optician services, medical assistance, preparation of medical reports relating to medical matters, eye testing services, medical assistance in relation to testing of eyes and suitability of eye glasses, arrangement for eye testing, complementary eye testing services, optometry services, vision screening services
HOLY HEALTH
4253565  01/08/2019
M/S EARTH EXPO COMPANY
307, AANGI ARCADE, ATTABHAI CHAUCK, BHAVNAGAR-364002, GUJARAT - INDIA.
PARTNERSHIP FIRM
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
SONI & SONI - 2ND FLOOR SANGH MITRA, OPP. KESHAV BAGH, ASOPALAV LANE, Nr. SHIVRANJANI CROSS ROAD, SATELLITE, AHMEDABAD-380015, GUJARAT INDIA.
Used Since :15/07/2019
AHMEDABAD
MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS; AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES.
4253800   01/08/2019
VAIDYA SANE AYURVED LAB PVT. LTD.
Ishan Arcade Building No.2, 701, 7th Floor, Gokhale Road, Naupada, Thane-West, Pincode-400 602.
A Company Registered Under The Indian Companies Act,

Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012

Proposed to be Used
MUMBAI
Medical services;
JAN HEALTH AND WELLNESS LLP
PLOT NO. 466, SECTOR 1, GROUND FLOOR MANGALAM APARTMENT, CHITRAKOOT, VAISHALI NAGAR JAIPUR-302021
LIMITED LIABILITY PARTNERSHIP

4254219  02/08/2019  JAN HEALTH AND WELLNESS LLP
PLOT NO. 466, SECTOR 1, GROUND FLOOR MANGALAM APARTMENT, CHITRAKOOT, VAISHALI NAGAR JAIPUR-302021
LIMITED LIABILITY PARTNERSHIP
Address for service in India/Attorney address:
MAYUR SANGHI
B-1, NORTH EAST HOMES, A-17, PANCHSHEEL COLONY, AJMER ROAD, JAIPUR-302019
Used Since :01/04/2019
AHMEDABAD
HOSPITALS; CLINIC; PHARMACY; DIAGNOSTIC CENTRES
4332849   29/10/2019
AMRENTRA KUMAR YADAV
102, Kokan Apartment, Sector 5, Plot no. 175, Sanpada, Navi Mumbai – 400705, Maharashtra.
An Indian national

Address for service in India/Attorney address:
CEREBRAL DIMENSIONS
S-01, Haware Fantasia Business Park, Plot No. 47, Sector - 30A, Vashi, Navi Mumbai - 400 705.

Proposed to be Used
MUMBAI
MEDICAL SERVICES, MEDICAL CONSULTANCY, MEDICAL TREATMENT, HEALTHCARE SERVICES, MEDICAL ASSISTANCE, PHYSICAL THERAPY, PHYSIOTHERAPY, MEDICAL CLINICS, REHABILITATION FOR SUBSTANCE ABUSE PATIENTS, HOSPITALS, NURSING HOMES, MEDICAL NURSING, DIAGNOSTIC, SCANNING, CARDIOLOGY AND RADIOLOGY SERVICES, VETERINARY SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS; AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES.
SH. MANJIT GOYAL S/O SH. BHAGWAN DASS GOYAL TRADING AS PINAKI TECHNOLOGIES
B-37B/411, Street No. 3, Nirmal Nagar, Dugri, Ludhiana-141001 (Punjab).

PROPRIETORSHIP

Address for service in India/Agents address:
PURI TRADE MARK CO.
"BRAND HOUSE", 54-55, SUPER CYCLE MARKET, OPP. KWALITY KANDA, GILL ROAD, LUDHIANA-141003 (PUNJAB).

Used Since: 14/11/2019

DELHI
Medical & Hospital services, medical treatment services providing by clinics & hospitals, medical consultancy, hygienic and beauty care for human beings, health care services included in class 44
Trade Marks Journal No: 1936, 13/01/2020 Class 44

4357794 25/11/2019
JAGROOP SINGH TRADING AS BAATH EYE CARE CENTRE
329-CX, MODEL TOWN EXTENSION, NEAR PSPCL OFFICE, LUDHIANA-141002 (PB.)
PROPRIETORSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since: 15/04/2019

DELHI
Eye Care Services, Medical Treatment Services provided by Clinics & Hospitals, Medical Consultancy, Medical Counseling & Human Healthcare Services.
GARIMA MALHOTRA
3121/15, TOP FLOOR, SIRSYED AHMED ROAD, NEAR GOLCHA CINEMA, DARYA GANJ, DELHI-110002
INDIVIDUAL

Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092

Proposed to be Used

DELHI

Beauty salon services, Beauty spa services, Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services.
4362296  29/11/2019
ANKIT KUMAR JAIN
FLAT NO.-202, COUNTRYWIDE APARTMENT, 98, GAUTAM NAGAR, ANDREWSGANJ, DELHI-110049
INDIVIDUAL
Address for service in India/Attorney address:
WORDMARK CERTIFICATION
201-A, Basant Complex, 38, Veer Savarkar Block, Shakarpur, Delhi-110092

Proposed to be Used
DELHI
PROVIDING SERVICES OF MEDICAL AND HOSPITAL SERVICES, HOSPITAL & RESEARCH CENTRE, AYURVEDA TREATMENT CENTRE, HOSPITAL, CLINIC, POORVAKARMA PANCHAKARMA AYURVEDIC TREATMENT, YOGA AND MEDITATION, NATUROPATHY, AYURVEDIC, MEDINAL, PHYSIOTHERAPY, AYURVEDIC SPA AMBULANCE SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS & HEALTHCARE SERVICES, HEALTHCARE INFORMATION & CONSULTANCY SERVICES, MEDICAL CONSULTANCY, DIAGNOSIS OF DISEASES, PHARMACY SERVICES, VETERINARY SERVICES AND TO CARRY ON THE BUSINESS OF IMPORTERS, EXPORTERS, BUYERS, SELLERS AND DEALERS, MANUFACTURERS REPRESENTATIVES, AGENTS, CONSIGNMENT AGENTS, DISTRIBUTORS OF PHARMACEUTICALS, CHEMICALS, BABY FOODS, VITAMINS, DRUGS AND TONICS, AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES INCLUDED IN CLASS 44
MUZAHID HUSSAIN FAROOQI SOLE PROPRIETOR OF NILO'S
1ST FLOOR, I K 35, OPP. BADHIR VIDYALAYA, ANA SAGAR CIRCULAR ROAD, VAISHALI NAGAR, AJMER, RAJASTHAN - 305001

PROPRIETOR

Address for service in India/Attorney address:
ROHIT JAIN, ADVOCATE
F1/163, GANDHI PATH, CHITRAKOOT, VAISHALI NAGAR, JAIPUR - RAJASTHAN - 302021

Proposed to be Used
AHMEDABAD

BEAUTY SALOON SERVICES, BEAUTY TREATMENT SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS, SPA SERVICES, HEALTH SPA SERVICES FOR HEALTH AND WELLNESS OF THE BODY AND SPIRIT INCORPORATING MASSAGE FACIAL AND BODY TREATMENT SERVICES AND COSMETIC BODY CARE SERVICES UNDER CLASS 44.
RAVINDRAN PILLAI BALAKRISHNA PILLAI

Address for service in India/Agents address:

PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.

Proposed to be Used

CHENNAI

therapy services; medical, healthcare and beauty care services; health care relating to relaxation therapy; cosmetic
treatment for the body; cosmetic body care services; massages; sauna services; beauty therapy treatments; health spa
services for health and wellness of the body and spirit; alternative medicine services; ayurveda therapy; meditation
services; panchkarma (ayurvedic treatment); providing information in the fields of health and wellness
RAVINDRAN PILLAI BALAKRISHNA PILLAI
XXV/812, Srivalsam, P.O Thevally, Kollam 691009, Kerala, India
An Indian National

Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.

Proposed to be Used
To be associated with:
3550207

CHENNAI

therapy services; medical, healthcare and beauty care services; health care relating to relaxation therapy; cosmetic treatment for the body; cosmetic body care services; massages; sauna services; beauty therapy treatments; health spa services for health and wellness of the body and spirit; alternative medicine services; ayurveda therapy; meditation services; panchkarma (ayurvedic treatment); providing information in the fields of health and wellness
4367304 04/12/2019
RAVINDRAN PILLAI BALAKRISHNA PILLAI
XXV/812, Srivalsam, P.O Thevally, Kollam 691009, Kerala, India
An Indian National

Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.

Proposed to be Used
To be associated with:
3550210

CHENNAI
therapy services; medical, healthcare and beauty care services; health care relating to relaxation therapy; cosmetic
treatment for the body; cosmetic body care services; massages; sauna services; beauty therapy treatments; health spa
services for health and wellness of the body and spirit; alternative medicine services; ayurveda therapy; meditation
services; panchkarma (ayurvedic treatment); providing information in the fields of health and wellness
4369803   06/12/2019
YOUR OWN MODISH PRIVATE LIMITED
608, Gupta Bhavan, ward no.4, near PNB bank Dahegaon (Rangari), Nagpur - 441113
Private Limited
Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037

Proposed to be Used
MUMBAI
beauty salon services
4370295  06/12/2019
UPL LTD.
UPL House, 610 B/2, Bandra Village, Off Western Express Highway, Bandra (East), Mumbai - 400 051, Maharashtra, India.
BODY INCORPORATE

Address for service in India/Attorney address:
VISHESH AND ASSOCIATES
301/302, A-WING, 3RD FLOOR, SHAHEEN CHAMBERS, DAWOOD BAUG, OPP. PEARL HERITAGE, ANDHERI (WEST), MUMBAI - 400 058.

Proposed to be Used
MUMBAI
Agriculture, horticulture and forestry services
MAYO CLINIC

4370555 07/12/2019
MAYO FOUNDATION FOR MEDICAL EDUCATION AND RESEARCH
200, First Street, S.W. Rochester, Minnesota 55905
Non Profit Organisation

Address for service in India/Attorney address:
IRA LAW
I-34, 4th Floor, Jangpura Extension, New Delhi - 110014

Proposed to be Used
To be associated with:
1725150

DELHI
Medical, healthcare and wellness services; medical consulting services; medical information services provided via the internet; consultancy provided via the internet in the field of body and beauty care; preparation of reports relating to health care matters, and medical reports in connection therewith; medical testing services; pharmacy services; medical information services, namely, consulting services for laboratory test selection, medical laboratory services for the analysis of samples taken from patients, laboratory analysis services relating to the treatment of persons; medical laboratory services for the analysis of samples taken from patients; medical laboratory services for the analysis of blood samples taken from patients; medical analysis services relating to the treatment of persons provided by a medical laboratory, preparation of reports relating to medical matters; preparation of reports relating to health care matters, and diagnosis of diseases and treatment.
PETORIA

4371333  09/12/2019
RIA JACOB
at 268 (19/463) Konikkara, 17, Masjid Road, Aluva, 683101, Ernakulam, Kerala, India.
An Individual trading as Petoria

Address for service in India/Attorney address:
BRANDS & BONDS
B3, 4TH FLOOR, KOPARAMBIL HEIGHTS, MANAKAPADI, SEA-PORT AIRPORT ROAD, IRUMPANAM, ERNAKULAM, INDIA.

Proposed to be Used

CHENNAI
Veterinary services; hygienic and beauty care for animals
DCCA HOSPITAL

4371673   09/12/2019
PECO APAC INDIA PVT. LTD.
3RD FLOOR, BUILDING 9, CYBER CITY, PHASE-III, GURGAON-122002, HARYANA, INDIA.

SERVICES

Address for service in India/Attorney address:
GAUTAM PANJWANI, ADVOCATE, PANJWANI & ASSOCIATES
C-50 SHARDA PURI, MANSROVER GARDEN NEW DELHI - 110015

Proposed to be Used
DELHI
MEDICAL AND HOSPITAL SERVICES
mooGrow

4371819  09/12/2019

STELLAPPS TECHNOLOGIES PRIVATE LIMITED
No. 46/6, Novel Tech Park, Garvebhavi Palya, Hosur Road, Near Kudlu Gate, Bengaluru, Karnataka, India - 560068

An Indian Company incorporated under the provisions of the Indian Companies Act, 1956

Address for service in India/Attorney address:
ALMT LEGAL BANGALORE
NO 2, LAVELLE ROAD, BANGALORE 560 001

Proposed to be Used
CHENNAI

Nutrition counseling, Nutritional advice, Nutritional advisory services, Nutritional advisory and consultation services, Providing information relating to dietary and nutritional supplements.
WELMONT

4372115    09/12/2019

RISHI GEORGE
Noel dfine flat no 18 A, Stadium link road, kathrikadavu, kaloor, Kerala - 682017
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :26/04/2019

CHENNAI

MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS; AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES.
Trade Marks Journal No: 1936, 13/01/2020 Class 44

4372140 09/12/2019
NUTAN LOIA
603, Richoux building, Chimbai Road, Bandra West, Mumbai - 400050
Individual
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Counseling in the field of mental health and wellness.
4372144  09/12/2019

VIRAJ NAMDEO NIKAM
1004, 4D, Phase II, Kalpataru Estate, Pimple Gurav, Pune - 411061
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Dermatology services, Hair implantation, Hair treatment, Hair care services, Hair treatment services, Lasers for skin treatment, Body skin care treatments, Medicated preparations for skin treatment, Facial treatment services, Facial skin care treatments.
Pink Friday
4372235  09/12/2019
FSN E-COMMERCE VENTURES PRIVATE LIMITED
104 Vasan Udyog Bhavan, Sun Mill Compound, Tulsi Pipe Road, Lower Parel (West), Mumbai 400013, Maharashtra, India
A company incorporated under the Companies Act, 1956.
Address for service in India/Attorney address:
AZB & PARTNERS
AZB HOUSE, PENINSULA CORPORATE PARK, GANPATRAO KADAM MARG, LOWER PAREL (WEST), MUMBAI 400013.
Proposed to be Used
MUMBAI
Services relating to hygiene, beauty, wellness and medical care for human beings.
4372607    10/12/2019
MANASWINI KODURI
75-3-2, Upstairs of Vijaya Amrutha Hotel, Ava Road, Opp Katari Nagar, Andhra Bank, Rajahmundry, Andhra Pradesh 533103
An Individual

Address for service in India/Attorney address:
LEGALRAASTA TECHNOLOGIES PVT LTD
B-300, Saraswati Vihar, Pitampura, New Delhi- 110034

Proposed to be Used
CHENNAI
Beauty salon services, Slimming treatment services, Beauty treatment services, Skin care salons, Hair treatment
4373484  10/12/2019
CARTULA INTERNATIONAL PTY LTD
50 Yeo St, Neutral Bay, NSW 2089

Address for service in India/Attorney address:
VINAYAK TYAGI
Third Floor, B-43, Sector-2, Noida-201301

Proposed to be Used
DELHI
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services
Diabefly

4373644  10/12/2019
FITTERFLY TECHNOLOGIES PRIVATE LIMITED
Unit No. 503, Akshar Blue Chip Corporate Park, Plot No. D-263, TTC Industrial Area, Turbhe, Navi Mumbai 400705
Body Incorporate

Address for service in India/Attorney address:
KSHITIJ SANCHETI
Flat # 101, Tulsi Darshan, B Wing, Plot # 19B, Sector 11, KNF Naik Marg, Koparkhairne, Navi Mumbai - 400709
Used Since :10/09/2019

MUMBAI
Diabetes screening services, medical services in the field of diabetes, wellness program for patients having diabetes to prevent, reverse and control diabetes, providing information via the Internet in the field of diabetes
AFM MEDICALS AND DEVICES PRIVATE LIMITED
12-2-725/32/3/C PART, P & T COLONY, RETHI BOWLI, HYDERABAD, 500028
Ministry of Micro, Small & Medium Enterprises

Address for service in India/Attorney address:
P. SAILAKSHMI
NO.250/8, 1ST FLOOR, KAMALAM, APARTMENTS, KALI AMMAN KOIL STREET, NATESAN NAGAR, VIRUGAMBakkAM,
CHENNAI-600092.

Proposed to be Used
CHENNAI
MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS;
AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES, HOSPITAL SERVICES, CLINICS, LABORATORIES, ECG, X-
RAY, ULTRA SCANNING, DIAGNOSTIC CENTRES
RAJURI

4375027  12/12/2019
RAJURI STEELS PVT. LTD.
F-12, ADDITIONAL MIDC AREA, PHASE-II, JALNA-431203, MAHARASHTRA INDIA

Address for service in India/Attorney address:
ROSHAN R. TOTALA
C-1, Flat No. 201, Krishna Vatika, Railway Station Road, Old Jalna, Jalna.

Proposed to be Used
MUMBAI
MEDICAL SERVICES, VETERINARY SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS;
AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES.
4375273  12/12/2019
NARAYANA HRUDAYALAYA LTD.
258/A, BOMMASANDRA INDUSTRIAL AREA, ANEKAL TALUK, BANGALORE - 560 099, KARNATAKA
Company

Address for service in India/Attorney address:
SAGAR CHANDRA & ASSOCIATES
S-227, Panchshila Park, New Delhi - 110017
Used Since :15/07/2019

CHENNAI
Healthcare, Health advice, Health consultancy, Health counseling, Health care services, Health risk assessment, Providing health information, Provision of health information, Health and beauty care, managed healthcare services, Home healthcare services, Medical diagnostic services, Consultancy services relating to healthcare, Advisory services relating to healthcare, Rental of medical and healthcare equipments, Providing health information via a website, Preparation of reports relating to healthcare matters, Providing online medical record services other than dentistry, Providing healthcare information via electronic means, Pharmacy services, Pharmaceutical advice, Health advice, Nutritional advice, Dietary advice
Proposed to be Used
To be associated with:
4313512, 4313515

MUMBAI
Fitting of contact lenses, fitting of eye glasses, optician services, medical assistance, preparation of medical reports relating to medical matters, eye testing services, medical assistance in relation to testing of eyes and suitability of eye glasses, arrangement for eye testing, complementary eye testing services, optometry services, vision screening services
AUNKAAR INTENSIVECARE INSTITUTE OF MEDICAL SCIENCES PRIVATE LIMITED
FIRST FLOOR 607-L M/7 JALANDHAR Jalandhar PB 144001 IN
PRIVATE LIMITED

Address for service in India/Attorney address:
GURVINDER SINGH
SN-34C, MAKHDOOM PURA, NEAR CHHABRA SWEETS, NAKODAR ROAD, JALANDHAR CITY, PUNJAB - 144001

Used Since : 11/09/2019

DELHI
Medical Services and Hospital Activities.
4375619   12/12/2019
FKS GLOBAL PRIVATE LIMITED
FIRST FLOOR, SONALI ANASAN, LATIBPUR, ULUBERIA, DIST.- HOWRAH, PIN- 711316
DIRECTOR

Address for service in India/Attorney address:
VINAYAK CONSULTANCY
AUROBINDANAGAR, ST. NO.7, POST-HINDUSTHAN CABLES, BURDWAN-713335, WEST BENGAL, INDIA.

Proposed to be Used
KOLKATA
NUTRITION AND FITNESS SERVICE.
4376950  13/12/2019
MAX HEALTHCARE INSTITUTE LTD.
Readymoney Terrace, 1st Floor, 167, Dr. Annie Besant Road, Worli, Mumbai - 400018
Limited Company

Address for service in India/Attorney address:
IRA LAW
I-34, 4th Floor, Jangpura Extension, New Delhi - 110014
Used Since :01/02/2018

MUMBAI
Healthcare and medical diagnostic services in class 44.
4377734  14/12/2019
INDIRA IVF HOSPITAL PRIVATE LIMITED
44, Amar Niwas, Kumharo Ka Bhatta, Opposite MB Hospital Udaipur, Udaipur -313001 Rajasthan
BODY INCORPORATE
Address for service in India/Attorney address:
HARPREETSINGH BANKER
'SATGURU HOUSE' Opp.VIKAS GRUH, Nr. SHANDILYA COMPLEX, PALDI, AHMEDABAD, GUJARAT, INDIA. PIN:- 380007
Proposed to be Used
To be associated with:
4059801
AHMEDABAD
HUMAN HEALTHCARE SERVICES; MEDICAL SERVICES and ASSISTED REPRODUCTIVE TECHNIQUES
4382569    19/12/2019

SHIVA KUMAR H M (INDIAN NATIONAL, PROPRIETOR), TRADING AS GREEN LINE LANDSCAPE
N0-53 and 56, Near Sai Poorna Appartment, Haralur Main Road, Parappana, Agrahara, Hosur Road, Bengaluru - 560109, Karnataka
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016

Proposed to be Used

To be associated with:
3435235

CHENNAI
Landscape gardening services
4382579 19/12/2019
VENKAT POLOJU (INDIAN NATIONAL, PROPRIETOR), TRADING AS GARDENMART
Plot No.45/C, 1st Floor, MLA Colony, Road No.12, Banjara hills, Hyderabad - 500034, Telangana
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016

Proposed to be Used

CHENNAI
Landscape gardening services
GARDENMART

4382580  19/12/2019
VENKAT POLOJU (INDIAN NATIONAL, PROPRIETOR), TRADING AS GARDENMART
Plot No.45/C, 1st Floor, MLA Colony, Road No.12, Banjarahills, Hyderabad - 500034, Telangana
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016

Proposed to be Used

CHENNAI

Landscape gardening services
ALIS SALON
4385285  21/12/2019
MOHAMMAD HUSSAIN SHAIKH (INDIAN NATIONAL, PROPRIETOR), TRADING AS ALI'S SALON
Shop No- 5, Nutan Kalpana Society, Anand Bazar, Near MCC College, JSD Road, Mulund (W), Mumbai, Maharashtra- 400080
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Used Since :17/08/2018

MUMBAI

Beauty care for human beings
4385655 21/12/2019
FOUR SEASONS CLINIC AND PHARMACY LLP
Shop No 604, Pramukh Orbit 2, Canal Road, Vesu, Surat-395007 (Gujarat)
Limited Liability Partnership Firm
Address for service in India/Agents address:
SUPERFAST ACTION REGN. SERVICE
526, GROUND FLOOR, GOLDEN PLAZA, NEAR KINARY CINEMA, RING ROAD, SURAT-2
Proposed to be Used
AHMEDABAD
Services including Medical, Hospital, Health and Fitness Care
4385857    21/12/2019

BHAVNA LAKHI SAWLANI
FLAT 1305, 13 FLOOR, GATEWAY TOWER, AMANORA PARK TOWN, TOWN 99, PUNE 411013
INDIVIDUAL

Address for service in India/Attorney address:
SHAIKH MOHAMMED AMIR ABDUL QADIR
OFF NO 6, SHANTA COMPLEX, AURANGABAD

Proposed to be Used
MUMBAI
Psychology And Counseling Services
TWEAK

4386183  23/12/2019
SUMIT ISRANI
S-13 GREEN PARK MAIN NEW DELHI-110016
A citizen of India

Address for service in India/Attorney address:
ANUPAM PANDEY
N 19 C, Saket, New Delhi 17

Proposed to be Used
DELHI
Consultancy services relating to personal appearance (hair, beauty, cosmetics), Hair care services, Hair colouring services, Hair cutting services, Hair dressing salon services, Hair implantation, Hair replacement, Hair styling, Personal hair removal services, Shampooing of the hair, Beauty salon services, Beauty salons, Hair dressing salon services, Hairdressing salons, Nail salon services, Slimming salon services, Sun tanning salon services, Tanning salon services
BONLI

4386603  23/12/2019
ASCENSIA DIABETES CARE HOLDINGS AG
Peter Merian-Strasse 90, 4052 Basel, Switzerland
A company established and operating under the laws of Switzerland

Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part II, New Delhi 110049, India

Proposed to be Used
DELHI

Healthcare services, namely, services to enable effective management of one or more chronic conditions; providing information in the field of nutrition, health and wellness; providing information in the field of diabetes.
4386870 23/12/2019
SKINERA COSMETICS PRIVATE LIMITED.
16 Ground Floor, Aaryans Corporate Park, Near Shilaj Railway Crossing, Shilaj Road, Thaltej, Ahmedabad-380059, Gujarat, India.
A Company incorporated under the laws of India

Address for service in India/Attorney address:
PARKER & PARKER CO. LLP
A-3, Trade Center, Nr. Stadium Circle, C. G. Road, Ahmedabad - 380 009. India.

Proposed to be Used
AHMEDABAD
Consultancy and information services relating to medical products; Consultation services relating Hair implantation; Hair treatment; Cosmetic laser treatment for hair growth; Cosmetic laser treatment of unwanted hair; Cosmetic laser treatment of tattoos; Cosmetic laser treatment of toenail fungus; Medical clinic services; Medical testing services; Medical care services; Medical information services; Medical counselling services; Medical and surgical services; Medical and healthcare services; Cosmetic laser treatment of skin; medical services, dermatology and cosmetology services, skin and hair treatment, wellness services;
4386985  23/12/2019
DR. AJAYAKUMAR K. R
SREENILAYAM, PRIYA NURSING HOME, KURUMASSERY, ERNAKULAM - 683579, KERALA
Single Firm

Address for service in India/Agents address:
JOHN MATHEW & ASSOCIATES.
S/14, EMPIRE BUILDING OLD RAILWAY STATION ROAD COCHIN 682018 KERALA
Used Since :10/02/2005

CHENNAI
LABS AND LABORATORIES; SPECIALIZED DIAGNOSTIC CENTRE; MEDICAL ANALYSIS SERVICES FOR DIAGNOSTIC
AND TREATMENT PURPOSES PROVIDED BY MEDICAL LABORATORIES; HEALTH CENTRE SERVICES; MEDICAL CLINIC
SERVICES; NURSING HOME SERVICES; PALLIATIVE CARE
Protecting Your Brand Was Never So Easy

3153094  07/01/2016
MEENA BANSAL
96, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI - 25.
SERVICE PROVIDER
Used Since :04/01/2016
DELHI
LEGAL SERVICES; SECURITY SERVICES FOR THE PROTECTION OF PROPERTY AND INDIVIDUALS; PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS
3211801  15/03/2016
SECURE PARKING PRIVATE LIMITED
A 401, Business Square Solitaire Corporate Park, Chakala, Andheri (East) Mumbai 400093
Service provider
BODY CORPORATE
Address for service in India/Attorney address:
RAJGUROO RAMDAS TRIMBAK
SHOP NO.1, LAXMI SADAN CHS LTD, DAJI RAM CHANDRA ROAD, CHARAI, THANE (W)-400602
Used Since :01/04/2010
MUMBAI
Legal services; security services for the protection of property and individuals.
3402422  04/11/2016
VASDEV LOOND
trading as ;MARRIAGE GUIDANCE NEW CONCEPT
239 CENTRAL ARCADE MARKET, DLF-2, GURGAON, HARYANA.
SERVICE PROVIDER
Used Since :26/12/2013
DELHI
MARRIAGE BUREAU
Mark shall be used as a device as represented and filed..
3482372  15/02/2017
SAFE WATER NETWORK INDIA
THE CENTRUM, ROOM-1, TB-3, 3RD FLOOR, 369-370, MAIN MEHRAULI GURGAON ROAD, SULTANPUR, NEW DELHI-110030.
SERVICE PROVIDER
Address for service in India/Attorney address:
ADITYA PRAKASH
B-2/37, Bharat Vihar, New Delhi-110078
Used Since :25/03/2010
DELHI
SOCIAL SERVICES BY PROVIDING DRINKING WATER TO POOR AND DISADVANTAGED COMMUNITIES
Mark shall be used as a label as substantially represented and filed. No exclusive rights over the words appearing separately..
ADAMAS

3522758    10/04/2017

ADAMAS DEVELOPPEMENT
Square Louvois, 1-3 rue Lulli, 75002 Paris
A French Corporation

Address for service in India/Attorney address:
NITIN MASILAMANI
B-25 Sector 92, NOIDA, Uttar Pradesh 201301

Proposed to be Used
DELHI

Services provided by solicitor’s chambers, namely consultancy on legal matters of all kind; legal assistance and representation in legal, extra-judicial or administrative procedures of all kinds, whether contentious or not; negotiation and drafting of contracts, drafting of legal transactions, information monitoring and expert legal opinions.
NEETI NIY AMAN

3522859  11/04/2017
ANAND K. SHRIVASTAVA
trading as; NEETI NIYAMAN
C-467, 3RD FLOOR, CHITTARANJAN PARK, NEW DELHI-110019.
SERVICE PROVIDER
Address for service in India/Attorney address:
VK&S PARTNERS
B-7, LOWER GROUND FLOOR, KAILASH COLONY, NEW DELHI-110048.

Proposed to be Used
DELHI
LEGAL SERVICES; LEGAL ADVISORY AND CONSULTANCY
3522860    11/04/2017
ANAND K. SHRIVASTAVA
trading as ;NEETI NIYAMAN
C-467, 3RD FLOOR, CHITTARANJAN PARK, NEW DELHI-110019.
SERVICE PROVIDER
Address for service in India/Attorney address:
VK&S PARTNERS
B-7, LOWER GROUND FLOOR, KAILASH COLONY, NEW DELHI-110048.
Proposed to be Used
To be associated with:
3522859
DELHI
LEGAL SERVICES; LEGAL ADVISORY AND CONSULTANCY
3552339  19/05/2017

ALLIANCE OF INDIAN MSMES
M 129, 2nd FLOOR, HARKISHAN NAGAR, PASCHIM VIHAR, NEW DELHI -110087
Body Incorporate

Address for service in India/Attorney address:
CORPORATE SANCHAR
F-136 B LUXMI NAGAR NEAR BAL BHAWAN SCHOOL, DELHI -110092 (INDIA)

Used Since: 22/06/2016

DELHI

POLITICAL LOBBYING SERVICES, LOBBYING SERVICES, OTHER THAN FOR COMMERCIAL PURPOSES, PROMOTING
THE INTERESTS OF INTERNATIONAL, NONPROFIT COMPANIES IN THE FIELDS OF POLITICS, LEGISLATION AND
REGULATION INCLUDED IN CLASS 45
LEON BY TANYA
3568661    12/06/2017
PAVITDEEP SINGH KOHLI
48, JOR BAGH, DELHI-110003
SERVICE PROVIDER
Address for service in India/Attorney address:
MANISH KUMAR
465, LAWYERS CHAMBER, DELHI HIGH COURT, NEW DELHI
Proposed to be Used
DELHI
Class 45(personal) Personal and social services rendered by others to meet the needs of individuals, security, services for the protection of the property and individuals
3724824  11/01/2018
DEEN DAYAL SONI
B – 3-38,8 Sudarashana Nagar, Pawan Puri Colony, Bikaner -334001, Rajasthan

Proprietor

Address for service in India/Attorney address:
AMANDEEP SINGH
62-63, KH NO. 103-104, RAJPUR KHURD EXTENSION, NEW DELHI-110068

Used Since :03/07/2015

AHMEDABAD
LEGAL SERVICES; SECURITY SERVICES FOR THE PHYSICAL PROTECTION OF TANGIBLE PROPERTY AND INDIVIDUALS; PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS, MARRIAGE AGENCY SERVICES, DATING SERVICES

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.no exclusive right to

descriptive matters.
3837653  19/05/2018
HARSHA KUMARA UDUPI
EMP 35/403, Evershine Millenium Paradise, Thakur Village, Kandivali East, Mumbai – 400101, Maharashtra
Proprietor

Address for service in India/Attorney address:
K. KIRAN
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :03/08/2017

MUMBAI
LEGAL SERVICES; SECURITY SERVICES FOR THE PHYSICAL PROTECTION OF TANGIBLE PROPERTY AND INDIVIDUALS; PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS IN USE
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
IAMTAX
3948792  18/09/2018
ETAXWAY SERVICES LIMITED
TAXWAY BUILDING JEEVAN JYOTI DANMAL MATHUR COLONY BULAB BARI
PUBLIC LIMITED COMPANY
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
SONI & SONI, MNYX IP HOUSE, 1ND FLOOR, SANGHMIRTA, OPP. POOJA PARTY PLOT, KESAV BAGH, ASOPALOV LANE, SHIVARANJANI CROSS ROAD, SATELLITE, AHMEDABAD-380 015.

Proposed to be Used
AHMEDABAD
ACCOUNTANCY, INTERNAL AND EXTERNAL AUDITING, BOOK-KEEPING, BUSINESS RESEARCH AND CONSULTANCY SERVICES RELATING THERETO, BUSINESS MANAGEMENT ASSISTANCE AND ADVICE, SECRETARIAL, BUSINESS EFFICIENCY AND MARKETING CONSULTANCY SERVICES, PERSONNEL MANAGEMENT, SELECTION AND RECRUITMENT, OUTPLACEMENT SERVICES, ADVISORY SERVICES RELATING TO Mergers, ACQUISITIONS, FRANCHISING AND BUSINESS LIQUIDATIONS, TAX INVESTIGATION, TAX ADVICE, PREPARATION OF TAX RETURNS, MANAGEMENT CONSULTANCY AS WELL AS BUSINESS SERVICES Class 45

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE TAX.
3989827  01/11/2018
GURPRIT SINGH SOHAL
FL NO – 101, ANMOL BASERA CO-OP HSG, PL NO-140, KHARGHAR, NAVI MUMBAI, SECTOR-10, KHARGHAR, RAIGAD – 410210, MAHARASHTRA, INDIA
Single Firm

Address for service in India/Attorney address:
VINAYAK WAIDANDE
39, 1ST FLOOR, MAULI VYAPAR SANKUL, SECTOR - 5, NEAR DATTA MANDIR, AIROLI , NAVI MUMBAI, MAHARASHTRA, INDIA.

Proposed to be Used
MUMBAI
LEGAL CONSULTANCY SERVICES, LEGAL SUPPORT SERVICES, REGISTRATION SERVICES (LEGAL), LICENSING SERVICES
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE LEGAL.
4053209   11/01/2019
DR. RAMAKANT S. PANDE
306, KARTIK COMPLEX, NEW LINK ROAD, OPP. LAXMI INDUSTRIAL ESTATE, ANDHERI (WEST), MUMBAI
Individual

Address for service in India/Attorney address:
ADV. PAYAL JAIN
218, Second Floor, B Wing, Building No. 3, Mittal Industrial Estate, Marol, Andheri East, Mumbai - 400059

Proposed to be Used
MUMBAI
Legal services, as covered under Class 45.
SONI HEMRAJ SONY
3 Veena Beena Center, Opposite Bandra, Railway Station, Bandra West, Mumbai 400050
INDIVIDUAL

Address for service in India/Attorney address:
ADV. PAYAL JAIN
218, Second Floor, B Wing, Building No. 3, Mittal Industrial Estate, Marol, Andheri East, Mumbai - 400059

Proposed to be Used
MUMBAI

Legal services, personal and social services rendered by others to meet the needs of individuals, as covered under Class 45.
4230117 09/07/2019
SUNIL GOEL
D-11/19, GF, Sec-7, Rohini, Delhi
Proprietor

Address for service in India/Attorney address:
MAHESH KUMAR KASERA, ADVOCATE
OPP. BOOSTER PUMP, NEAR HIRAPURI MANDIR, DOBI TALAB, BHIWANI-127021 HARYANA

Proposed to be Used
DELHI
Legal Services, Registration Services, Company Registration Services

THIS IS CONDITION OF REGISTRATION THAT THE WHOLE LABEL SHALL BE USED TOGETHER.
4243485  23/07/2019
AAHAR SANKALP FOUNDATION
B-130, SUBHASH PARK EXTENSION, UTTAM NAGAR, NEW DELHI-110059
TRUST REGISTRATION ACT 1882
Address for service in India/Attorney address:
TEJAS CERTIFICATIONS PRIVATE LIMITED
201-A, BASANT COMPLEX, 38,VEER SAVARKER BLOCK, SHAKARPUR,DELHI-110092
Proposed to be Used
DELHI
SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS, PERSONAL AND SOCIAL SERVICES REGARDING INDIVIDUAL NEEDS, PROVIDING FOODS, CLOTHING AND SHOES TO NEEDY PERSONS [CHARITABLE SERVICES] LEGAL SERVICES; SECURITY SERVICES FOR THE PROTECTION OF PROPERTY AND INDIVIDUALS.
4245494  25/07/2019
ANNDATA KISAN SANGATHAN
C/o Gurmukh Singh s/o Harbansh Singh r/o assandh, near Ram chakky, tehsil assandh, Karnal, Haryana - 132039
PROPRIETORSHIP
Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037
Used Since :12/07/2018
DELHI
Legal services; security services for the physical protection of tangible property and individuals; personal and social services rendered by others to meet the needs of individuals
MS. ZUBEDA SALAM

**Proposed to be Used**

**DELHI**

LEGAL SERVICES, SECURITY FOR THE PROTECTION OF PROPERTY AND INDIVIDUALS; PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF THE INDIVIDUALS.
SREE NARAYANA DEVASWAM TRUST

4255689  03/08/2019
SREE NARAYANA DEVASWAM TRUST
PALLIMON P.O., KOLLAM-691 515, KERALA STATE, INDIA
TRUST
Address for service in India/Attorney address:
LAWYERS' ARCADE
SUPEX CORNER, 2ND FLOOR, SUB REGISTRAR OFFICE ROAD, NEAR GOVT, TRAINING SCHOOL, KANNUR-670 002.
KERALA, INDIA.
Used Since :29/03/2019

CHENNAI
ONLINE SOCIAL NETWORKING SERVICES, PERSONAL AND SOCIAL SERVICES REGARDING INDIVIDUAL NEEDS,
PERSONAL AND SOCIAL RENDERED BY OTHERS TO MEET THE NEEDS INDIVIDUALS, CHARITABLE SERVICES, PUBLIC
AWARENESS SERVICES ABOUT THE RIGHTS AND DUTIES OF THE INDIVIDUALS.
SACHIN KISAN BANKAR  
trading as ;TOTAL TECHNOLOGIES  
Sr. No 19/1A, NATARAJ COLONY, GODHALE NAGAR, HADAPSAR
Service provider  
Single Firm  
Address for service in India/Agents address:  
HEMANT SURESHRAO PAWAR  
B-25,KPCT MALL, FATIMA NAGAR,  
Used Since :16/10/2012  
MUMBAI  
Legal services; security services for the protection of property and individuals; personal and social services rendered by others to meet the needs of individuals
4340351 06/11/2019
MR. MARATHI SHIVA KUMAR
M/s Shathamanam Matrimony; 16-2-705/35/2, Professors Colony, Near Mumtaz College, New Malakpet, Hyderabad-500036, Telangana State, India
Single Firm
Address for service in India/Agents address:
R. V. R ASSOCIATES.
FLAT NO. G-4, #, 3-4-543 & 544, LAXMI NILAYAM, ADJ: YMCA GROUND NARAYAN GUDA, HYDERABAD-500027.
Proposed to be Used
CHENNAI
MARRIAGE BUREAU, ASTROLOGY MATRIMONIAL SERVICES, SERVICES TO FACILITATE ON-LINE MARRIAGES, VERIFICATION SERVICES, MATCH MAKING SERVICES, ASTROLOGY, WEDDING DIRECTORY, MATRIMONY TOOL BAR, PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS.
NUVIQE

4357332  25/11/2019

NUVIQE OVERSEAS LLP
25 KALI KRISHNA TAGORE STREET, KOLKATA - 700 007, WEST BENGAL
SERVICE PROVIDER

Address for service in India/Attorney address:
SB LEGAL PARTNERS
TARA ARCADIA, 14 HARE STREET, ROOM NO.1, GROUND FLOOR, KOLKATA-700001, WEST BENGAL, INDIA
Used Since :11/07/2019

KOLKATA
PERSONAL GIFT SELECTION & PREPARATION OF CUSTOMISED GIFT BOXES FOR OTHERS.
4358535  26/11/2019
M/S KERALA JYOTHISHA PARISHATH
M/s KERALA JYOTHISHA PARISHATH, PARISHATH BUILDING, KARIKKATH LANE, M.G ROAD, THRISSUR (DIST) 680 001, SOCIETY

Address for service in India/Attorney address:
PRG ASSOCIATES
4TH FLOOR, D.D VYAPAR BHAVAN KADAVANTHA - 682020, ERNAKULAM, KERALA

Used Since: 07/05/1971

CHENNAI
PROVIDING SERVICES PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS, ASTROLOGY CONSULTANCY, ASTROLOGICAL AND SPIRITUAL SERVICES
4367988 05/12/2019
KRUPA SADHANA CHARITABLE TRUST
DOOR NO3-44/63, MITHILAPURI VUDA COLONY, OLD MADHURAWADA METTA, NEAR GOVT. SCHOOL, 1ST LINE,
VISAKHAPATNAM – 530048, ANDHRA PRADESH
Charitable Trust Registered under The Indian Trust Act, 1884

Address for service in India/Attorney address:
K CH VENKAT REDDY
-402, Kamala Towers, St.No.14 Himayat Nagar, Hyderabad-029

Proposed to be Used
CHENNAI
Social and Charitable Services
4371154 08/12/2019
INDU SINGH RAJE, PROPRIETOR OF MY PLANET MY HOME
DN - 1/6, Char Imli, Bhopal (M.P.) Pincode - 462016
Sole Proprietary firm

Address for service in India/Agents address:
RAKESH SONI
4, SEVA SARDAR NAGAR, NEAR GEETA BHAVAN, INDORE (M.P.) PIN-452 001.

Proposed to be Used
MUMBAI

Personal and social services regarding individual needs, Social services rendered by others to meet the needs of individuals.
4371180   08/12/2019

BABLOO
HOUSE NO 52, MAIN BUS STOP, KANJHAWALA ROAD, POOTH KALAN, DELHI -110086
SECURITY SERVICES
INDIVIDUAL

Proposed to be Used

DELHI
LEGAL SERVICES; SECURITY SERVICES FOR THE PROTECTION OF PROPERTY AND INDIVIDUALS; PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS INCLUDED IN CLASS 45
LANDING
4372729  10/12/2019
LANDING LAW OFFICES LLP
trading as ;LANDING LAW OFFICES LLP
G-194, FIRST FLOOR, PUSHKAR ENCLAVE, PASCHIM VIHAR, DELHI, INDIA.
SERVICE PROVIDER
Address for service in India/Attorney address:
VENAMRA MAHASETH
G-194 1ST FLOOR, PUSHKAR ENCLAVE, PASCHIM VIHAR, NEW DELHI-110063
Used Since :31/08/2016
DELHI
LEGAL SERVICES.
4373764  10/12/2019
ANSUL JATAN BHUTA
OFFICE NO. 3, 3RD FLOOR, KOTHARI HOUSE, ALLANA CENTRE LANE, OPP. MUMBAI UNIVERSITY, KALA GHODA, FORT, MUMBAI 400001
CITIZEN

Address for service in India/Attorney address:
ANSUL BHUTA
Office No. 3, 3rd Floor, 5/7 Kothari House, Allana Centre Lane, Opposite Mumbai University, Kala Ghoda, Fort, Mumbai 400001
Used Since : 14/05/2018

MUMBAI
LEGAL CONSULTANCY AND LITIGATION SERVICES
4374042   11/12/2019
XENOKEY MARCOM
104, PT - 4, Shalimar Township, A.B. Road, Indore (M.P.) - 452010
new application

Address for service in India/Agents address:
AKHIL KACHOLIA
1/7 MAHESH NAGAR OPP. SONTU MONTU SCHOOL, INDORE

Proposed to be Used
MUMBAI

Personal gift selection for others, Personal selection of gifts for customized gift boxes, Preparation of customized gift boxes, Providing a selection of online electronic greeting cards, Providing online electronic greeting cards and Maintaining lists of wedding presents for selection by others.
4374472  11/12/2019

CHETAN RAMCHANDRA SINGH
D4/414 RAJ ABHISHEK CITY HOMES, SACHIN PALSANA HIGHWAY, SACHIN SURAT - 394230 GUJARAT
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
AHMEDABAD
Legal services; Security services for the physical protection of tangible property and individuals;
4375306   12/12/2019

VIKAS BANSAL
37, Shakespeare Sarani, 4th Floor, Kolkata – 700017, West Bengal
Citizen of India

Address for service in India/Attorney address:
RAJAT MALHOTRA
Ideas2IPR, B-115 Chander Nagar, Janak Puri, New Delhi-110058

Proposed to be Used
KOLKATA
security services for the protection of property and individuals
Trade Marks Journal No: 1936, 13/01/2020 Class 45

4375465 12/12/2019
DR. CHINTAN TUSHARKUMAR PATHAK
"ADWAIT", 10/B, DHARMAYUG SOCIETY-2, OPP. GOVERNMENT AGRICULTURE FARM, GHOD DOD ROAD, SURAT-395007, GUJARAT, INDIA
INDIVIDUAL
Address for service in India/Attorney address:
DHRUV ASSOCIATES
MRS. PARUL A DANDIWALA, ADVOCATE, B/24, VEDANT RESIDENCY, NEAR SUN RESIDENCY, WAGHODIA - DABHOI RING ROAD, VADODARA - 390 025, GUJARAT

Proposed to be Used
AHMEDABAD
SOCIAL SERVICES
VEE KAY

4375559  12/12/2019

VIKAS KOHLI
18-G/40, G-Block, Shaheed Bhagat Singh Nagar, Pakhowal Road, Ludhiana - 141002, Punjab

Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
DELHI

Spiritual consultancy, Astrology consultancy.
Trade Marks Journal No: 1936, 13/01/2020

4375883 12/12/2019
HAPPY FACES FOUNDATION
28, PUNITNAGAR SOCIETY PART, 3, SATELLITE ROAD, AHMEDABAD-380015, GUJARAT, INDIA.
A TRUST REGISTERED UNDER THE TRUST ACT
Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Used Since: 18/07/2015

AHMEDABAD
SOCIAL AND CHARITABLE SERVICES; PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS.
KOUSAR

4375888  12/12/2019

SUMRA AFSANA MAHMAHSIDIK
A-701, AL BURROOJ RESIDENCY, MAKARBA – 380055, GUJARAT, INDIA.
ADULT, AN INDIAN NATIONAL

Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Used Since :01/04/2002

AHMEDABAD
PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS.
Sri Madhusudan Sai

4376550  13/12/2019

SRI MADHUSUDAN SAI
Sri Madhusudan Sai, Premdeep, Sathya Sai Grama, Muddenahalli, Chikkaballapur, Karnataka- 562101

Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since :21/11/2019

CHENNAI

LEGAL SERVICES; SECURITY SERVICES FOR THE PHYSICAL PROTECTION OF TANGIBLE PROPERTY AND INDIVIDUALS; PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS
4376929 13/12/2019
NITIN KUMAR
1/2655, GALI NUMBER 3 NEAR AHINSA VATIKA, RAMNAGAR, LONI ROAD, SHAHDARA, DELHI-110032
THE TRADE MARK ACT 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Legal services; Security services for the physical protection of tangible property and individuals; Personal and social services rendered by others to meet the needs of individuals
Trade Marks Journal No: 1936, 13/01/2020 Class 45

4379251 16/12/2019
SHARAD SHARMA
231, Raheja Arcade No.231-236, 2nd Floor, Raheja Arcade, Bengaluru Karnataka - 560095
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :31/03/2013

CHENNAI
LEGAL SERVICES; SECURITY SERVICES FOR THE PHYSICAL PROTECTION OF TANGIBLE PROPERTY AND INDIVIDUALS; PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS
4381720  18/12/2019
LQ GLOBAL SERVICES PVT LTD
A-149, Basement Floor, Defence Colony, New Delhi - 110024
a company incorporated under the companies act 2013

Address for service in India/Attorney address:
MR. BHAVYA GOYAL ADV.,
Flat No. 307, Pavilion Heights 2, Sector- 128, Jaypee Greens Wish Town, Noida - 201304, (U.P.) Email: ipindia.bhavya@gmail.com
Used Since :27/11/2017

DELHI
Legal Services
FIFI
4382576  19/12/2019
YENRI SOFTWARE SOLUTIONS PVT LTD
A-49, Ashirwad Building, Ground Floor, Lane No.3, Street 3, IA Colony, Begumpet, Hyderabad - 500003, Telangana
A Pvt. Ltd Company Registered under the Companies Act, 2013
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016
Proposed to be Used
CHENNAI
Matrimonial services
4384522    20/12/2019
IAFCERT SEARCH PRIVATE LIMITED
OFFICE NO.307, 4TH FLOOR, SRI SAI COMPLEX, NANGLOI, RAILWAY METRO STATION, NANGLOI, DELHI-110041
body incorporate
Address for service in India/Attorney address:
KULDEEP PATHAK & ASSOCIATES
S-557, 3RD FLOOR, OFFICE-10, HEERA COMPLEX, SCHOOL BLOCK, SHAKARPUR, DELHI-110092
Used Since : 19/08/2019
DELHI
LEGAL SERVICES, LEGAL RESEARCH, LEGAL COMPLIANCE AUDITING, LEGAL DOCUMENT PREPARATION SERVICES, INTELLECTUAL PROPERTY CONSULTANCY.
UNIQUICK SERVICES PRIVATE LIMITED
Flat No 2, 1st Floor, Ashara Sadan Anand Nagar Navghar Vasai West palghar Mumbai Mumbai City MH 401202 IN
Services
Private Limited Company
Proposed to be Used
MUMBAI
LEGAL SERVICES
4385938  22/12/2019
RADMAN FIRE & SAFETY SERVICES LLP
BANKE BIHARI NILAY COLONY MALAKHEDI HOSHANGABAD MP 461001 IN
LIMITED LIABILITY PARTNERSHIP
Address for service in India/Agents address:
PRIYANKA
RZ 18E/2, STREET NO.3, MAIN SAGAR PUR, NEW DELHI-110046
Proposed to be Used
MUMBAI
Firefighting services, Fire-fighting, Rental of safety equipment, Rental of equipment for safety, rescue, security and enforcement
NITYA TAX ASSOCIATES

4386346 23/12/2019

PUNEET BANSAL

trading as; PUNEET BANSAL

KU-92, PITAMPURA, NEW DELHI-110034, INDIA

SERVICE PROVIDER

Address for service in India/Attorney address:
RISHI RAJ SHARMA ADVOCATE
A-47, SOUTH CITY-1, GURUGRAM-122001, HARYANA, INDIA

Used Since: 10/06/2015

To be associated with:
2981611

DELHI

LEGAL SERVICES; LEGAL ADVISORY AND CONSULTANCY SERVICES IN RELATION TO TAXATION.
4388218 24/12/2019
VOBIUM TECHNOLOGIES PRIVATE LIMITED
UNIT NO. 212, 2ND FLOOR, HIND SERVICE INDUSTRIES, DYANESHWAR MANDIR ROAD, OFF VEER SAVARKAR MARG, SHIVAJI PARK, DADAR (W), MUMBAI-400028, MAHARASHTRA, INDIA
REGISTERED COMPANY
Address for service in India/Agents address:
MAKHIJA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD, SIDDHARTH NAGAR, THANE (E)-400603
Proposed to be Used
MUMBAI
ON-LINE SOCIAL NETWORKING SERVICES; INTERNET-BASED SOCIAL NETWORKING SERVICES; DATING SERVICES PROVIDED THROUGH SOCIAL NETWORKING; INTERNET BASED SOCIAL INTRODUCTION, NETWORKING AND DATING SERVICES.
1971640  28/05/2010
KIE SQUARE CONSULTING PVT. LTD
36/10 LEVEL-1 PATEL NAGAR (W) NEW DELHI 8
SERVIDER PROVIDER
A COMPANY INCORPORATED UNDER THE COMPANIES ACT,1956

Address for service in India/Attorney address:
ASWAL ASSOCIATES
59 HARMONY APARTMENTS POCKET-1 SECTOR-4 DWARKA NEW DELHI-110078
Used Since :28/04/2008

DELHI
Cl.35;ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS; OPINION POLLING; DATA PROCESSING; PROVIDING BUSINESS INFORMATION.
Cl.41;EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES.
Cl.42;PROVIDING ONLINE ELECTRONIC PUBLICATION; SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE; LEGAL SERVICES.
Priority claimed from 09/10/2012; Application No. : 85/749,694 ;United States of America
2430176  20/11/2012
VERSO BRAND HOLDINGS, LLC
1412 BROADWAY, NEW YORK, NEW YORK 10018, USA
MANUFACTURE AND MERCHANTS
A NEW YORK LIMITED LIABILITY COMPANY
Address for service in India/Attorney address:
K & S PARTNERS
B K HOUSE, PLOT NO. 109, SECTOR-44, HUDA, GURGAON, HARYANA, INDIA

Proposed to be Used

DELHI

Cl.9;CASES FOR ELECTRONIC BOOK READERS; ELECTRONIC PENS, HEADPHONES, PHONE CASES, SCREEN PROTECTORS.

Cl.11;READING LIGHTS

Cl.18;HANDBAGS, PURSES, WALLETS, ATTACHE BAGS; COMPUTER BAG"S
IDEAL WORK

2846921 20/11/2014

LIBRA HOLDING SRL
VIALE IV NOVEMBRE 82/c, 31100 TREVISO, ITALY
Manufacturers and Merchants
A COMPANY ORGANISED AND EXISTING UNDER THE LAWS OF ITALY

Address for service in India/Attorney address:
ZEUSIP
C-4 JANGPURA EXTENSION NEW DELHI-110014
Used Since :04/04/2007

DELI

The Applicant wishes to claim rights in all colours..

Cl.19; Building materials (non-metallic); non-metallic rigid pipes for building; asphalt, pitch and bitumen; non-metallic transportable buildings; monuments, not of metal

Cl.27; Carpets, rugs, mats and matting, linoleum and other materials for covering existing floors; wall hangings (non-textile).
ANURADHA PRASAD
5 SAFDARJUNG ROAD, NEW DELHI 110011
SERVICE PROVIDERS

Address for service in India/Attorney address:
ABHISHEK MALHOTRA
C 2/39, Safdarjung Development Area, New Delhi, 110016

Proposed to be Used
To be associated with:
2866320

DELHI

Cl.35; ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS;
Cl.41; EDUCATION; PROVIDING OF TRAINING; SPORTING AND CULTURAL ACTIVITIES; TELEVISION AND ENTERTAINMENT AND RELATED SERVICES;
PREADMITTRACKING

2929902    25/03/2015

TELETRACKING TECHNOLOGIES, INC.
The Times Building, 336 Fourth Avenue, Pittsburgh, PA 15222, USA
Manufacturers and Service Providers
A U.S. corporation, incorporated in the state of Delaware.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
To be associated with:
2929900, 2929901

DELHI

Cl.9; Computer software, computer software for mobile computing devices, and computer software applications, all for facilitating the optimization of clinical, financial, and operational efficiencies and outcomes of hospitals and other healthcare facilities; computer software providing patient information to hospitals.

Cl.42; Providing temporary use of non-downloadable software for facilitating the optimization of clinical, financial, and operational efficiencies and outcomes of hospitals and other healthcare facilities; providing temporary use of non-downloadable software for providing patient information to hospitals.
SCOPE
Priority claimed from 01/05/2015; Application No. : 1309659 ;Benelux
2970190    22/05/2015
TWITTER, INC.
1355 Market Street, Suite 900, San Francisco, California 94103, United States of America
Service Provider
A corporation organized and existing under the laws of the State of Delaware, USA

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used
DELHI
Cl.38; Transmission and streaming of voice, audio, video, and real-time news by means of wireless communication networks, and the internet; providing an online community forum for users to share and stream audio, video, and real-time news, to form virtual communities, and to engage in social networking; providing a social networking platform on the internet and other communication networks for purposes of allowing users to transmit, stream, and share voice, audio, video, and real-time news content.
Cl.45; Online social networking services.
221B BAKER STREET

2976448 02/06/2015
SRI JATINDER PAL SINGH
HARVINDER SINGH
GURPREET SINGH
trading as; THE TRINITY CORPORATION
MS-28, REGALIA HEIGHTS, SHIPRA SUNCITY INDIRAPURAM, GHAZIABAD 201014 U.P
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
THE LAW OFFICES OF JAFA & JAVALI
S-316, PANCHSHEEL PARK, NEW DELHI 110017

Proposed to be Used
DELHI
Cl.30; CAKE, PASTRIES, BREADS, COOKIES. DESERT, PUDDING
Cl.43; PROVIDING OF FOOD AND DRINKS AT RESTAURANT AND CAFE
2991184  23/06/2015
KRISPY KRUNCHY FOODS, L.L.C
1615 HARRIS STREET ALEXANDRIA, LOUISIANA 71301, U.S.A
MERCHANTS & MANUFACTURERS & SERVICE PROVIDER
Address for service in India/Agents address:
LALL LAHIRI AND SALHOTRA.
PLOT NO. B-28, SECTOR - 32, INSTITUTIONAL AREA, GURGAON - 122 001, HARYANA.

Proposed to be Used
DELHI
Cl.29; PREPARED MEALS CONSISTING PRIMARILY OF MEAT, FISH, POULTRY OR VEGETABLES
Cl.30; SEASONED COATING FOR MEAT, FISH OR POULTRY
Cl.43; FAST-FOOD RESTAURANTS.
HILL GRAHAM
2996955  29/06/2015
ZEEFAX LIMITED
320 King Street, London W6 0RR, United Kingdom
Manufacturers and Service Providers
A limited liability company organised under the laws of England and Wales.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI

Cl.7; Machines and machine tools; motors and engines (except for land vehicles); parts of engines and motors; machine coupling and transmission components (except for land vehicles); exhausts and starters (for vehicles); vacuum cleaners; electric drills; electric screwdrivers; incubators for eggs.

Cl.9; Scientific, nautical, surveying, photographic, cinematographic, optical, weighing, measuring, signalling, supervision, life-saving and teaching apparatus and instruments; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling electricity; apparatus for recording, transmission or reproduction of sound or images; magnetic data carriers, recording discs; automatic vending machines and mechanisms for coin operated apparatus; cash registers; calculating machines, data processing equipment and computers; fire-extinguishing apparatus; recorded media, computer hardware and firmware; computer software; software downloadable from the Internet; downloadable electronic publications; compact discs; digital music; telecommunications apparatus; computer games equipment adapted for use with an external display screen or monitor; mouse mats; mobile phone accessories; contact lenses, spectacles and sunglasses; clothing for protection against injury, accident, irradiation or fire; furniture adapted for laboratory use.

Cl.37; Building construction; repair; installation services; installation, maintenance and repair of computer hardware; painting; cleaning services.

Cl.42; Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software; computer programming; installation, maintenance and repair of computer software; computer consultancy services; design, drawing and commissioned writing for the compilation of web sites; creating, maintaining and hosting the web sites of others; design services; decorating.
PEPE

3014628  22/07/2015
PJ HUNGARY SZOLGÁLTATÓ KORLÁTOLT FELELOSSÉGU TÁRSASÁG
Szentendrei út 89-95, 4 ép, Budapest, Hungary.
Manufacturers
A company organised and existing under the laws of Hungary

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI

Cl.14; Chronometric and horological instruments; watches and clocks; cases for watches and clocks; jewellery;
cufflinks; tie bars; tie clips; tie pins; collar and shirt studs; key fobs and key rings; precious stones; imitation jewellery;
parts and fittings for all the aforesaid goods.

Cl.18; Articles made of leather or of imitation leather; bags; handbags; backpacks; satchels; haversacks; knapsacks;
rucksacks; valises; holdalls; cases; suitcases; trunks; articles of luggage; briefcases; document wallets; attaché cases;
holders for paper and slim pads; key cases; travelling bags; suit carriers; purses, pocket wallets and pouches; umbrellas,
parasols and walking sticks; whips, harness and saddlery; shooting sticks; leather or leather board boxes; card cases
and holders; clothing for pets; parts and fittings for all the aforesaid goods.

Cl.25; Clothing, footwear and headgear.
COLGATE TRANSCEND

3034757  17/08/2015
COLGATE-PALMOLIVE COMPANY
300 Park Avenue, New York, New York 10022, U.S.A.
Service Providers
A Delaware company
Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
To be associated with:
1321170
DELHI

Cl.35; Managing and promoting a case study competition in areas of business including, but not limited to, Sales/Marketing, Human Resources and Supply Chain.

Cl.41; Organizing and conducting a case study competition in areas of business including, but not limited to, Sales/Marketing, Human Resources and Supply Chain.
HAVELLS INDIA LIMITED
904, 9th Floor, Surya Kiran Building, K G Marg, Connaught Place, New Delhi - 110001
Manufacturers
A Indian Company incorporated under The Companies Act, 1956.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since: 01/09/2012

DELHI

Cl.7; Machines and parts of machines for the lighting industry; machines for the manufacture of electric lamps and of electric lighting apparatus; machines for the mechanical handling and working of glass; electric-welding controls; motors; engines (except for land vehicles); fans for motors and engines; industrial control apparatus for machines; control mechanisms for machines; Starters for motors and engines; machine coupling and transmission components (except for land vehicles); electric generators; electric motors; pumps; Ironing machines; Mixer Grinders; Choppers; blenders; parts for all the aforesaid goods.

Cl.9; Electric switches; digital dimmers; circuit breakers; digital circuit breakers; electric wires and cables; meters (recording); ammeters; voltmeters; capacitors; contactors; electric relays; distribution boards; fuses (electric); thermostats; Starters for electric lamps; electronic starters for fluorescent lamps; ballasts for lamps and lighting fittings; electrical transformers for use with lighting; lighting transformers; UV photocells; Tubes (Electric discharge - ), other than for lighting; radio-receiving apparatus, radio-transmission apparatus; vacuum gauges; vacuum measuring instruments; electron tube testing apparatus; remote controls for fans etc.; distribution box; switchgear and control gear - switchboards, switchboxes [electricity], Terminals [electricity], Theft prevention installations Electric, Time switches automatic; Electric installations for the remote control of industrial operations, control panels; Light emitting diodes.

Cl.11; Apparatus and installations for lighting; fluorescent light tubes; lights bulbs; lamps; filaments for lamps; arc lamps; Tubes (Discharge - ) electric for lighting; lamp casings; lamp glass; lamp hanging supports; lamp reflectors; lamp shade; luminous tubes for lighting; sockets for electric lights; torches; search lights; lights and lamps for cosmetic purposes; lamps for tanning purposes; Compact Fluorescent Lamps, fans; air-conditioning and water supply apparatus; water heaters; Toaster; Microwave; Ovens (electric); Kettles (electric); Coffee Maker (Electric); Lighting Apparatus utilizing Light emitting diodes.
DIGITAL IQ
3043382    27/08/2015
PRICEWATERHOUSECOOPERS LLP
300 Madison Avenue, New York, NY 10017, USA
Manufacturers and Service Providers
A Limited Liability Partnership company organised and existing under the laws of the State of Delaware, U.S.A.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELI

Cl.16; Printed business information in the nature of booklets and reports.

Cl.35; Business research services, namely, analyzing, defining, and preparing reports regarding companies' utilization of digital hardware, software, and resources, and regarding how companies' use of digital forms and resources align and interact with their core business; and providing business research information and preparing business reports in electronic form via the Internet and other global computer networks regarding the aforesaid analysis and reporting; providing business research information and reports regarding companies' utilization of digital hardware, software, and resources, and regarding how companies' use of digital forms and resources align and interact with their core business in electronic form via the internet and other global computer networks.
3069469 01/10/2015
ZEENIA IMPORT EXPORT LLP
trading as ;Zeenia
D-7, THDC Colony, Kedarpuram, Dehradun - 248001, Uttarakhand
MANUFACTURER, MERCHANTS AND SERVICE PROVIDER
Limited Liability Partnership
Address for service in India/Agents address:
BISWAJIT SARKAR, ADVOCATE.
42- A, DHAN DEVI KHANNA ROAD, KOLKATA - 700 054.

Proposed to be Used
DELHI
PROPOSED TO BE USED.
Cl.20;FURNITURE, MIRRORS, PICTURE FRAMES; GOODS (NOT INCLUDED IN OTHER CLASSES) OF WOOD, CORK, REED, CANE, WICKER, HORN, BONE, IVORY, WHALEBONE, SHELL, AMBER, MOTHER-OF-PEARL, MEERSCHAUM AND SUBSTITUTES FOR ALL THESE MATERIALS, OR OF PLASTICS
Cl.25;CLOTHING, FOOTWEAR, HEADGEAR
ONLINE POKER NEWS

3138588  28/12/2015
GAUSSIAN NETWORKS PVT. LTD
L/9 DLF PHASE 2, GURGAON, HARYANA 122002
MANUFACTURER & MERCHANT

Address for service in India/Attorney address:
VK & S PARTNERS
16, LOWER GROUND FLOOR, JANGPURA EXTENSION MARKET, NEW DELHI-110014

Proposed to be Used
To be associated with:
3138584, 3138586

DELHI
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3138584.

Cl.9;SOFTWARE APPLICATIONS FOR USE WITH MOBILE DEVICES; COMPUTER SOFTWARE
Cl.41;EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES.
MyCliniCAR

3210256   14/03/2016
MIPA INFOTECH SOLUTIONS PRIVATE LIMITED
trading as ;MyCliniCAR
T05 4/2 Hennur Main Road, HRBR 3rd Block, Bangalore- 560043, Karnataka
Service Provider
Private Limited Company

Address for service in India/Attorney address:
N. LAKSHMI PRIYA
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :01/03/2015

To be associated with:
2959331, 3060602

CHENNAI

Cl.35;ADVERTISING, IMPORT-EXPORT AGENCIES, PROVISION OF AN ON-LINE MARKETPLACE FOR BUYERS AND SELLERS OF GOODS AND SERVICES, ON-LINE ADVERTISING ON A COMPUTER NETWORK, MARKETING, SALES PROMOTION FOR OTHERS, COMMERCIAL TRADING AND CONSUMER INFORMATION SERVICES, RETAIL OR WHOLESALE SERVICES FOR PHARMACEUTICAL, VETERINARY AND SANITARY PREPARATIONS AND MEDICAL SUPPLIES, BUSINESS ASSISTANCE, MANAGEMENT AND ADMINISTRATIVE SERVICES, HUMAN RESOURCES MANAGEMENT AND RECRUITMENT SERVICES, BUSINESS CONSULTANCY AND ADVISORY SERVICES

Cl.44;MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS; HOSPITALS; MEDICAL CLINIC SERVICES; NURSING, MEDICAL; MEDICAL ADVICE FOR INDIVIDUALS WITH DISABILITIES
3226706  01/04/2016
SQUAREINCH DIGITAL P LTD.
H-2 Hauz Khas Village, Delhi.
Manufacturers, Merchants and Service Provider

Address for service in India/Attorney address:
K & S PARTNERS
109, SECTOR-44, GURGAON - 122 003, NATIONAL CAPITAL REGION, INDIA

Proposed to be Used
DELHI
Cl.16; Magazine, Stationery
Cl.20; Furniture
Cl.25; Apparels
Cl.35; Internet marketing; Internet advertising services; Electronic commerce services, namely, providing information about products via electronic media including website for advertising and sales purposes
Cl.41; Arranging of entertainment events, organization of entertainment events.
Cl.42; Design of shop interiors, Design of building interiors, Space planning [design] of interiors, Design services for building interiors, Design of building interiors and exteriors, Design services relating to shop interiors, Furnishing design services for the interiors of aircraft, Furnishing design services for the interiors of ships, Furnishing design services for the interiors of buildings and Furnishing design services for the interiors of automobiles
BELLATALIA

3293991  24/06/2016
BELLA ITALIA RESTAURANTS LIMITED
163 Eversholt Street, London, NW1 1BU, United Kingdom
Manufacturer, Merchant and Service Provider
a private limited company incorporated under the laws of the United Kingdom

Address for service in India/Attorney address:
SUJATA CHAUDHRI IP ATTORNEYS
2106 Express Trade Towers 2, First Floor, B-36, Sector 132, Expressway, NOIDA 201301, Uttar Pradesh, India

Proposed to be Used
To be associated with:
2946770, 2946945

DELHI

Cl.30;Coffee; tea; cocoa; sugar; rice; tapioca; sago; pasta; flour and preparations made from cereals, bread, pastry and confectionery; bread; pastry; confectionery; prepared meals containing pasta, bread, cereals and/or pastry; prepared meals and constituents for meals; pizzas, pizza bases; sauces and toppings for pizzas; sauces for pasta and rice; ices; ice cream; desserts; mousses; sorbets; yeast; baking-powder; salt; mustard; vinegar; sauces; condiments; seasonings; salad dressings; mayonnaise; dips; savoury dips, mixes; chutneys; spreads; honey; treacle; spices; biscuits; cakes; pastries; pies; chocolate and chocolate products; desserts; snack foods; prepared foodstuffs included in class 30; drinks; fruit sauces; mousses.

Cl.32;Beers; mineral and aerated waters and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages; non-alcoholic drinks.

Cl.33;Alcoholic beverages (except beers).

Cl.43;Services for providing food and drink; temporary accommodation; cafes; restaurants; cafeterias; catering services; coffee shop services; coffee bar services; bars and bar services; public house services; wine bars; diner services, provision of food and/or drink for consumption on and/or off premises; take-away services, booking and reservation services for restaurants.
3307515 13/07/2016
BALPRADA JANSEWA ASHRAM TRUST
MOHALLA-VIJAY NAGAR, VILLAGE-BHIDAVARI, POST-BILARI, DISTRICT-MORADABAD, U.P.
MANUFACTURER/merchant/services

Address for service in India/Attorney address:
AMIT AGARWAL
25, J&K Block, Laxmi Nagar, Delhi-110092

Proposed to be Used
DELHI

Cl.41: Education of persons or training of animals, presentation of works of visual art or literature to the public for cultural or educational purposes and services having the basic aim of the entertainment, amusement or recreation of people etc.

Cl.44: Providing services of medical care, hygienic and beauty care including medical analysis relating to the treatment of persons (such as X-ray examinations and taking of blood samples), artificial insemination services, pharmacy advice, animal breeding, services relating to the growing of plants such as gardening, services relating to floral art such as floral compositions as well as garden design etc.
3380144  03/10/2016
DOCTORSCABIN HEALTH TECHNOLOGIES PRIVATE LIMITED
trading as ;DoctorsCabin Health Technologies Private Limited
Irish Isle Luxury Villa, Villa # 38, Lekshmipuram Road, Santhigiri PO Pothencode - 695584, Kerala, INDIA
Service Provider
Address for service in India/Attorney address:
INDIA JURIS
Used Since :27/08/2015

CHENNAI

Cl.35;Advertising, business management, business administration, office functions,related to the health and wellness, healthcare providers and related health service companies.

Cl.42;Health and wellness technology platform that services consumers, healthcare providers and related health service companies.
3384152 07/10/2016
DC COMICS
2900 West Alameda Avenue, Burbank, California 91505 U.S.A.
Service providers
A general partnership organized and existing under the laws of the State of New York, U.S.A.
Address for service in India/Attorney address:
K & S PARTNERS
515-B, Platinum Tower, 5th Floor, Sohna Road, Sector 47, Gurgaon - 122002, National Capital Region, India

Proposed to be Used
DELHI
THIS IS CONDITION OF REGISTRATION THAT MARK SHOULD BE USED AS A WHOLE.

Cl.35; ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS; RETAIL STORE SERVICES AND ON-LINE RETAIL STORE SERVICES FEATURING CONSUMER GOODS, NAMELY, CLOTHING, TOYS, SPORTING GOODS, HOUSEHOLD LINEN, HOUSEHOLD TABLEWARE, HOUSEWARES, CARRYING BAGS AND PACKS, WALLETS, PAPER GOODS, WRITING INSTRUMENTS; JEWELRY AND WATCHES AND CONSUMER ELECTRONICS; COMPILING OF INFORMATION INTO COMPUTER DATABASES; MARKETING, ADVERTISING AND PROMOTION SERVICES; MARKET RESEARCH AND INFORMATION SERVICES; ADVERTISING SERVICES, NAMELY, PROMOTING THE GOODS AND SERVICES OF OTHERS VIA COMPUTER AND COMMUNICATION NETWORKS; OPERATING ON-LINE MARKETPLACES FOR SELLERS OF GOODS AND/OR SERVICES; ONLINE RETAIL STORE SERVICES FEATURING DIGITAL MEDIA, NAMELY, PRE-RECORDED DIGITAL SOUND, VIDEO AND DATA RECORDINGS FEATURING MUSIC, TEXT, VIDEO, GAMES, COMEDY, DRAMA, ACTION, ADVENTURE OR ANIMATION; PROMOTING THE GOODS AND SERVICES OF OTHERS OVER THE INTERNET; PROVIDING ON-LINE COMPUTER DATABASES AND ON-LINE SEARCHABLE DATABASES IN THE FIELD OF ENTERTAINMENT; ON-LINE ADVERTISING AND MARKETING SERVICES; PROVIDING AND RENTAL OF ADVERTISING SPACE ON THE INTERNET; PROVIDING ON-LINE AUCTION SERVICES; COMPARISON SHOPPING SERVICES, NAMELY PROVIDING COMMERCIAL INFORMATION AND ADVICE FOR CONSUMERS AND PROVIDING PRICE COMPARISON SERVICES.

Cl.43; SERVICES FOR PROVIDING FOOD AND DRINK; RESTAURANT AND CAFE SERVICES.
3384255  07/10/2016
WADHWANI INITIATIVE FOR SUSTAINABLE HEALTHCARE FOUNDATION
1305 Cherrignton Parkway, Building 210, Suite 400, Moon Township, Allegheny County, Pennsylvania, 15108
SERVICE PROVIDERS
Domestic non profit corporation incorporated under the laws of Pennsylvania, USA

Address for service in India/Attorney address:
VIRENDER GOSWAMI & ASSOCIATES
A-14, NIZAMUDDIN EAST, NEW DELHI-110013
Used Since :14/01/2016

DELHI
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION. Registration of this trade mark shall give no right to the exclusive use of the word India.

Cl.36; CHARITABLE FUNDRAISING; FUNDRAISING, FINANCIAL SUPPORT.
Cl.44; “HEALTHCARE SERVICES; MEDICAL SERVICES”
Cl.45; “SOCIAL HEALTHCARE SERVICES”
3384258  07/10/2016
WADHWANI INITIATIVE FOR SUSTAINABLE HEALTHCARE FOUNDATION
1305 Cherrington Parkway, Building 210, Suite 400, Moon Township, Allegheny County, Pennsylvania, 15108
SERVICE PROVIDERS
Domestic non profit corporation incorporated under the laws of Pennsylvania, USA
Address for service in India/Attorney address:
VIRENDER GOSWAMI & ASSOCIATES
A-14, NIZAMUDDIN EAST, NEW DELHI-110013
Used Since :14/01/2016
DELHI
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT MARK SHOULD BE USED AS A WHOLE.
Cl.36;“CHARITABLE FUNDRAISING; FUNDRAISING; SUPPORT, ASSISTANCE, AID FOR SOCIAL, HUMANITARIAN, ECONOMIC, CULTURAL SERVICES AND DEVELOPMENT”
Cl.44;“HEALTHCARE SERVICES; MEDICAL SERVICES”
Cl.45;“SOCIAL HEALTHCARE SERVICES”
Microshield

3476438   07/02/2017
SCHULKE & MAYR GMBH
ROBERT-KOCH-STRASSE 2, 22851 NORDERSTEDT GERMANY
MANUFACTURERS AND MERCHANTS
A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF GERMANY

Address for service in India/Attorney address:
K & S PARTNERS
515-B, Platinum Tower, 5th Floor, Sohna Road, Sector 47, Gurgaon - 122002, National Capital Region, India
Used Since : 19/03/2016

DELHI

Cl.3: SKIN CLEANSERS, SKIN MOISTURIZERS, NON-MEDICATED HAND RUBS, NON-MEDICATED HAND GELS; MEDICATED SOAPS; DISINFECTANT SOAP.

Cl.5: PHARMACEUTICAL, VETERINARY AND SANITARY SUBSTANCES; ANTIMICROBIAL PREPARATIONS FOR MEDICAL USE, NAMELY, MEDICATED SKIN CLEANSERS, MEDICATED SKIN MOISTURIZERS, MEDICATED HAND RUBS, MEDICATED HAND GEL, AND DISINFECTANT PREPARATIONS FOR MEDICAL USE.
3502064  03/03/2017
INDIABULLS VENTURES LIMITED
M-62&63, First Floor, Connaught Place, New Delhi – 110001, India
Service Providers
Address for service in India/Attorney address:
PANKAJ LUTHRA
A-3, CHRISTIAN COLONY PATEL CHEST DELHI-110007
Used Since :15/02/2017

DELHI

Cl.35; Advertising; Business management; Business administration; Office functions
Cl.36; Insurance; Financial affairs; Monetary affairs; Real estate affairs, Trading and brokerage of financial derivatives, Online discount securities brokerage services, Providing securities market information via an online computer database.
LE TANNEUR

3519193 03/04/2017

LE TANNEUR & CIE
128-130 quai de Jemmapes F-75010 Paris, France
A company incorporated under the laws of France

Address for service in India/Attorney address:
LEXORBIS
709/710 Tolstoy House, 15-17 Tolstoy Marg, New Delhi-110001

Proposed to be Used

DELHI

Cl.9; Covers for telephones and mobile telephones; Faceplates, straps and cases for telephones and mobile telephones; Bags and cases specially adapted for holding or carrying portable telephones and telephone equipment and accessories; Accessories for mobile telephones, namely covers, housings, fastenings, cords and pendants, cameras (photography); Cases especially made for apparatus and photographic instruments, computers, Portable computers, Cases, Bags and Covers adapted for computers, Portable computers; Optical apparatus and instruments, lenses, spectacles, optical goods, spectacle cases, sunglasses, microscopes, binoculars, spectacle frames; apparatus for recording, transmitting and reproducing sound or images; magnetic recording media, sound recording disks; calculating machines, data processing apparatus, computers; fire extinguishers

Cl.18; Leather and imitation leather, goods (luggage) made of these materials not included in other classes, namely: handbags, traveling bags, shoulder bags, school bags, satchels, beach bags, tool bags, wheeled bags, garment bags (covers), backpacks, briefcases, traveling sets (leatherware), pouches, straps for skates, sling bags for carrying infants, card holders, credit card holders, leather pouches for make-up, vanity cases (not fitted), document holders, wallets, coin purses (not of precious metal), music cases, briefcases (leatherware), school satchels; animal skins and hides; luggage, trunks, suitcases and small cases; umbrellas, parasols, sunshades and walking sticks; whips and saddlery; boxes made of leather, purses, cases of leather or leatherboard, walking sticks, umbrella sticks, collars for animals, key cases, traveling trunks, coverings of skin or hide, umbrella covers, trunks, attaché cases; empty make-up bags

Cl.25; Clothing, jackets, trousers, dresses, skirts, shirts, suits, T-shirts, blousons, underwear, gloves; belts, suspenders, neckties and more generally, clothing for men, women and children; footwear (except orthopedic footwear); headgear; scarves, sashes for wear
FOX MEDIA LLC
10201 West Pico Boulevard, Los Angeles, CA 90035, United States of America
A Delaware limited liability company

Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301

Proposed to be Used
To be associated with:
1227762, 1244104, 2742783

DELHI
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.: 1227762, 2742783 & 2742783.

CL.9; Series of motion picture films; pre-recorded DVDs; pre-recorded CDs featuring musical performances; downloadable audio and video recordings; downloadable motion pictures, television shows and video recordings; downloadable ring tones, graphics, computer desktop wallpaper, games and music via a global computer network and wireless devices; computer screen saver software; computer game and video game software; mouse pads; decorative magnets; eye glasses; downloadable mobile software applications for mobile communication devices for use in distribution of digital video, video files, video games, and multimedia content.

CL.38; Television transmission and broadcasting services; telecommunication services, namely, transmission of podcasts; audio and video broadcasting services over the Internet; audio and video broadcasting services over the Internet in the field of motorsports; broadcasting of video and audio programming over the Internet; broadcasting services and provision of telecommunication access to video and audio content provided via a video-on-demand service via the Internet; streaming of audio, visual and audiovisual material via a global computer network; streaming of video material on the Internet; streaming of audio and visual material on the Internet; telecommunication services, namely, transmission of voice, data, graphics, images, audio and video by means of telecommunications networks, wireless communication networks, and the Internet; telecommunication services, namely, transmission of webcasts; video on demand transmissions.

CL.41; Production and distribution of television programs, motion picture films and audio visual entertainment; entertainment services in the nature of television programming; providing on-line information in the field of television, motion picture film and video entertainment via the Internet; entertainment services in the nature of non-downloadable videos and images featuring television programs and motion picture films transmitted via the Internet and wireless communication networks; entertainment services, namely, providing on-line computer games; on-line journals, namely, blogs featuring personal opinions in the field of general interest, television programs, motion picture films and audio visual entertainment; organizing entertainment and cultural events; entertainment in the nature of contests, competitions and games.
ARRAIY
Priority claimed from 19/10/2016; Application No. : 87209300 ;United States of America
3528449 18/04/2017
ARRAIY, INC.
904 Industrial Avenue, Palo Alto, CA 94303, United States Of America
A corporation of the State of Delaware
Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part - 2, New Delhi - 110049
Proposed to be Used
DELHI
Cl.38;Telecommunications services, namely, transmission of audio, video, images, data and information via telephone, television, global communications networks, tablets, laptops, mobile computing devices, and mobile communications devices; Electronic transmission and streaming of digital media content, digital video content, virtual reality content, augmented reality content via global computer and local computer networks, tablets, laptops, mobile computing devices, and mobile communication devices; Television and online broadcasting information, consultation and content development services.
Cl.42;Software as a Service (SaaS) services featuring non-downloadable software for use with smart camera systems; Software as a Service (SaaS) services featuring non-downloadable software for processing and rendering digital video content, virtual reality content and augmented reality content; Providing on-line non-downloadable software for use with smart camera systems; Providing on-line non-downloadable software for processing and rendering digital video content, virtual reality content and augmented reality content.
AGILENT VALUELAB

3529244    19/04/2017

AGILENT TECHNOLOGIES, INC.
5301 Stevens Creek Blvd. Santa Clara, California 95051, United States of America
A Delaware corporation

Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part - 2, New Delhi - 110049

Proposed to be Used
DELHI

Cl.6; Chromatography supplies for scientific or research purposes, namely, metal ferrules and nuts.

Cl.9; Chromatographic columns for protein and peptide separations; columns utilizing ion-exchange, size exclusion and reverse phase technology; columns for biological separation and analysis; Connectors for chromatography for laboratory use; capillary column connectors for laboratory use; connectors for laboratory capillaries and tubings; spectroscopy supplies for scientific or research purposes, namely, spray chambers, nebulizers; tubing for laboratory use; laboratory supplies, namely, capillary tubes; solvent bottles for laboratory use; filters for laboratory use; sample vials for laboratory use; syringes for laboratory use; pumps for laboratory use; flow cells for laboratory use; gauges for measuring pressure and vacuum pressure; torches for laboratory use; cones for laboratory use; furnaces for laboratory use; cuvettes for laboratory use; test tubes for laboratory use; furniture especially made for laboratories; Chromatography supplies for scientific or research purposes, namely, connectors, non-metal ferrules, fittings in the nature of connectors, capillary column connectors for laboratory use, connectors for laboratory capillaries and tubings, tubing, capillaries, sample containers, caps, solvent reservoirs, filters, vials, septa, disposable reusable dispenser syringes, valves, pressure transducers, pumps, pump seals, check valves, lamps, flow cells, liners, gold seals, o-rings, and moisture and gas traps; kits containing several of the aforementioned chromatography supplies, namely, connectors, non-metal ferrules, fittings in the nature of connectors, tubing, capillaries, sample containers, caps, solvent reservoirs, filters, vials, septa, disposable reusable dispenser syringes, valves, pressure transducers, pumps, pump seals, check valves, lamps, flow cells, liners, gold seals, o-rings, flow regulators and moisture and gas traps; general laboratory supplies, namely, racks and stands; spectroscopy supplies for scientific or research purposes, namely, electron multipliers, light conducting filaments, spray chambers, nebulizers, cones, furnaces, cuvettes; kits containing several of the aforementioned spectroscopy supplies, namely, electron multipliers, light conducting filaments, spray chambers, nebulizers, cones, furnaces, cuvettes; Mass spectrometers; gas chromatography apparatus; chromatographs; laboratory equipment, namely, microarrays; calibration devices for calibrating scientific test and measurement instruments; apparatus for testing chemical samples, biological samples and fluids; computer software for use in connection with chemical or biological analytical, medical, engineering and data acquisition applications;

Cl.11; Chromatography supplies for scientific or research purposes, namely, electric torches for spectroscopy lighting; lamps.
3541777  04/05/2017
MR. UMA SHANKER PROP TRADING AS LRB WOOD INDUSTRIES
VILLAGE TODERPUR KHAJURI ROAD YAMUNA NAGAR HARYANA 135001
individual
Address for service in India/Attorney address:
PANKAJ LUTHRA
A-3, CHRISTIAN COLONY PATEL CHEST DELHI-110007
Used Since :01/11/1999

DELHI

Cl.16: PAPER, CARDBOARD AND GOODS MADE FROM THESE MATERIALS, NOT INCLUDED IN OTHER CLASSES;
PRINTED MATTER; BOOKBINDING MATERIAL; PHOTOGRAPHS; STATIONERY, ADHESIVES FOR STATIONERY OR
HOUSEHOLD PURPOSES; ARTISTS' MATERIALS; PAINT BRUSHES; TYPEWRITERS AND OFFICE REQUISITES (EXCEPT
FURNITURE); INSTRUCTIONAL AND TEACHING MATERIAL (EXCEPT APPARATUS); PLASTIC MATERIALS FOR
PACKAGING (NOT INCLUDED IN OTHER CLASSES); PRINTERS' TYPE; PRINTING BLOCKS

Cl.19: PLYWOOD, DECORATIVE PLYWOOD & LAMINATED PLYWOOD, BLOCK BOARD, LAMINATION BOARD,
SUNMICA, F LUSH DOORS, WATER PROOF PLYWOOD, WOODEN MOULDINGS, FILM FACED PLYWOOD, SHUTTRING
PLY, PENAL DOORS, TEAK PLYWOOD, MARINE PLYWOOD & TIMBER PRODUCTS INCLUDED IN CLASS 19

Cl.35: ON-LINE TRADING SERVICES TO FACILITATE THE SALE OF GOODS BY OTHERS VIA A COMPUTER NETWORK
AND PROVIDING EVALUATIVE FEEDBACK AND RATINGS OF SELLERS' GOODS AND SERVICES, COMPUTERIZED ON-
LINE RETAIL AND WHOLESALE DISTRIBUTORSHIP DISTRIBUTION & MARKETING SERVICES FEATURING GENERAL
MERCHANDISE AND GENERAL CONSUMER GOODS INCLUDING PLYWOOD, DECORATIVE PLYWOOD & LAMINATED
PLYWOOD, BLOCK BOARD, LAMINATION BOARD, SUNMICA, F LUSH DOORS, WATER PROOF PLYWOOD, WOODEN
MOULDINGS, FILM FACED PLYWOOD, SHUTTRING PLY, PENAL DOORS, TEAK PLYWOOD, MARINE PLYWOOD & TIMBER
PRODUCTS
3553467  20/05/2017
GK DRIVE SYSTEMS (SUZHOU) CO., LTD.
No. 9 Chang yang Street, Suzhou Industrial Park, Jiangsu Province, China
A company incorporated under the laws of China

Address for service in India/Attorney address:
LEXORBIS
709/710 Tolstoy House, 15-17 Tolstoy Marg, New Delhi-110001

Proposed to be Used
To be associated with:
3553466

DELHI
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 3553466.

Cl.12: Motor buses; Motor coaches; Couplings for land vehicles; Chassis (Automobile ---); Axles for vehicles; Axle journals; Transmission shafts for land vehicles; Torsion bars for vehicles; Vehicle chassis; Undercarriages for vehicles.

Cl.37: Motor vehicle maintenance and repair; Vehicle lubrication [greasing]; Vehicle wash; Vehicle polishing; Anti-rust treatment for vehicles; Vehicle service stations [refuelling and maintenance]; Maintenance (Vehicle ---); Cleaning (Vehicle ---); Vehicle breakdown assistance [repair]; Battery replacement (Vehicle ---).
3553468  20/05/2017
GK DRIVE SYSTEMS (SUZHOU) CO., LTD.
No. 9 Chang yang Street, Suzhou Industrial Park, Jiangsu Province, China
A company incorporated under the laws of China
Address for service in India/Attorney address:
LEXORBIS
709/710 Tolstoy House, 15-17 Tolstoy Marg, New Delhi-110001

Proposed to be Used
To be associated with:
3553466, 3553467

DELHI
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 3553466, 3553467.

Cl.12; Motor buses; Motor coaches; Couplings for land vehicles; Chassis (Automobile --- ); Axles for vehicles; Axle journals; Transmission shafts for land vehicles; Torsion bars for vehicles; Vehicle chassis; Undercarriages for vehicles.

Cl.37; Motor vehicle maintenance and repair; Vehicle lubrication [greasing]; Vehicle wash; Vehicle polishing; Anti-rust treatment for vehicles; Vehicle service stations [refuelling and maintenance]; Maintenance (Vehicle --- ); Cleaning (Vehicle --- ); Vehicle breakdown assistance [repair]; Battery replacement (Vehicle-).
3581892  30/06/2017
RADHA MOHAN MEHROTRA MEDICAL RELIEF TRUST
10/6, Madan Mohan MalviyaMarg, Lucknow – 226001(U.P.)
TRUST
Address for service in India/Agents address:
L.S. DAVAR & CO.
32, RADHA MADHAV DUTTA GARDEN LANE, KOLKATA - 700 010.
Used Since :01/08/2016
DELHI
Cl.16;Paper and cardboard; printed matter; bookbinding material; photographs; stationery and office requisites, except furniture; adhesives for stationery or household purposes; artists’ and drawing materials; paintbrushes; instructional and teaching materials; plastic sheets, films and bags for wrapping and packaging; printers’ type, printing blocks.
Cl.44;Medical services; veterinary services; hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services.
Trade Marks Journal No: 1936, 13/01/2020  Class 99

3586697 07/07/2017
ALIBABA GROUP HOLDING LIMITED
Fourth Floor, One Capital Place, P. O. Box 847, George Town, Grand Cayman, Cayman Islands
A Corporation organised and existing under the laws of Cayman Islands

Address for service in India/Attorney address:
ZEUSIP
C-4 JANGPURA EXTENSION NEW DELHI-110014

Proposed to be Used

DELI

Cl.9; Scientific, nautical and surveying, photographic, cinematographic, optical, weighing, measuring, signalling, checking (supervision), life-saving and teaching apparatus and instruments; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling electricity; apparatus for recording, transmission or reproduction of sound or images; magnetic data carriers, recording discs; mechanisms for coin-operated apparatus; cash registers, calculating machines, data processing equipment and computers; computer programs; software for processing electronic payments to and from others; authentication software; computer software supplied on the Internet; computer software for interactive entertainment, which allows users to customize the viewing, listening, and playing experience by selecting and arranging the display and performance of audio, video and audiovisual elements; downloadable audio, visual, and audiovisual files and recordings, featuring multimedia entertainment programs and content; online electronic publications (downloadable from the Internet or a computer network or a computer database); instant messaging software; file sharing software; communications software for electronically exchanging data, audio, video, images and graphics via computer, mobile, wireless, and telecommunication networks; computer software in the form of an application for mobile devices and computers; software applications for use with mobile devices; computer software for processing images, graphics, audio, video, and text; downloadable computer software to facilitate the electronic transmission of information, data, documents, voice, and images over the Internet; downloadable computer software which allows users to participate in web-based meetings and classes, with access to data, documents, images and software applications through a web browser; downloadable computer software for accessing, viewing, and controlling remote computers and computer networks; downloadable cloud-computing software; downloadable cloud-based software; downloadable electronic publications in the nature of magazines, articles, brochures, leaflets, datasheets, informational materials, instructional materials in the field of business, e-commerce, information technology, cloud computing, telecommunications, the Internet, business and e-commerce training, business, sales, marketing and financial management; computer peripherals; notebook computers; laptop computers; portable computers; handheld computers; personal digital assistants; personal media players; mobile telephones; smart phones; digital cameras; batteries, battery chargers; computer workstations; computer servers; computer and telecommunications networking hardware; computer network adaptors, switches, routers and hubs; wireless and wired modems and communication cards and devices; laptop holders, computer bags; fire-extinguishing apparatus; computer hardware and firmware; computer software (including software downloadable from the Internet); automobile navigation system; compact discs; digital music (downloadable from the Internet); telecommunications apparatus; mouse mats; mobile phone handsets; mobile phone accessories; downloadable games, pictures, motion pictures, movies and music; alarm systems; security cameras; mobile radio and television broadcasting units; television broadcasting equipment; cameras; video cameras; headphones; telephone ear pieces; speakers; Global Positioning System (GPS) apparatus and equipment; computer, electronic and video games programmes and software (including software downloadable from the Internet); liquid crystal displays for telecommunications and electronic equipment; set top box; remote control; data storage programs; spectacles and sunglasses; electronic signboards; encoded or magnetic bank credit, debit, cash and identification cards; automatic teller machines, cash dispensers; electronic book readers; toner cartridges, unfilled, for printers and photocopiers; baby monitors; video baby monitors; lens hoods; tablet computers; encoded key cards; 3D spectacles; memory cards for video game machines; all included in Class 9.
Cl.35; Advertising; business management; business administration; office functions; organization, operation and supervision of loyalty and incentive schemes; advertising services provided via the Internet; production of television and radio advertisements; accountancy; auctioneering; organization of trade fairs; opinion polling; data processing; provision of business information; advertising agency services; advertising services provided for others; database management; compilation of information into computer databases; business consulting services; business consulting services in the field of web based events, conferences, training programs, learning programs, and seminars; market research and business services; business consultancy services relating to the facilitation of the transaction of business via local and global computer networks by locating and providing referrals for the delivery of a wide variety of business and consumer products and services; dissemination of business information of goods and services of others via local and global computer networks; business consultancy services relating to providing a web site on a global computer network by which third parties can offer and source goods and services, place, determine the status of and fulfill trade leads and orders, enter into contracts and transact business; providing computerized online ordering services; advertising of goods and services of others via local and global computer networks; international import and export agency services; rental of advertising space on communication media; online trading services relating to electronic auctioneering and providing online business evaluation relating thereto; online retail services of consumer products; providing a directory of third party web sites to facilitate business transactions; business consultancy services relating to operating an electronic marketplace for the buyers and sellers of goods and/or services on a global computer network; business assistance relating to facilitating business transaction via local and global computer networks; corporate management consultancy services; marketing and promotion services; publication of publicity materials; marketing of vacant premises; dissemination of advertising materials; updating and maintenance of data in computer databases; business project management services; business project management services relating to development, set up, staging, production, recording, monitoring and follow-up for web based events, conferences, training programs, learning programs, and seminars; market research and business services; business consultancy services relating to facilitating business transaction via local and global computer networks; business assistance services relating to compilation and rental of mailing lists; provision of sales promotion services; provision of business statistical information; organization and procurement of goods for individuals and businesses; ordering services [for others]; department store retailing services; smokers' articles and matches; direct mail advertising; buying and selling agency services for others; selection of goods and/or services; all included in Class 35.
telecommunication networks; providing web-based multimedia teleconferencing, videoconferencing, and online meeting services that allow simultaneous and asynchronous viewing, sharing, editing, and discussion of documents, data, and images by participants via a web browser; providing customers with online access to online reports regarding the performance, effectiveness, and status of web-based applications, teleconferences, video conferences, and meetings; providing users with secure remote access via the Internet to private computer networks; providing information in the fields of secured transmission of data and information; consulting services in the fields of secured data and information transmission services; providing online collaboration services (telecommunication services) allowing users to access applications, platforms, jointly-shared documents, data, task lists, and discussion forums; Internet broadcasting services, providing an online database of information regarding web-based broadcasting complaint submission platform; provision of telecommunication access and links to computer database and to the Internet; electronic communication services; interactive telecommunication services; telecommunication of information (web pages), computer programs and data; providing telecommunication services to the Internet or data bases; provision of telecommunication access to world-wide web facilities and structures; communication by computer terminals; communication by fibre optic networks; computer aided transmission of messages, information, data, documents and images; facsimile transmission; message sending; paging services; rental of modems; data communication services by electronic means; rental of telecommunication equipment; electronic message sending, receiving and forwarding services; providing telecommunication services for collection, transmission and delivery of data by electronic means; electronic exchange of voice, data, audio, video, text and graphics accessible via computer and telecommunication networks; instant messaging services; mobile phone communication services; providing telecommunication services for collection, transmission and delivery of mail messages, still pictures and/or moving picture information such as characters, messages, music and images, telegrams, information and data by mechanical, electronic, telephone, telex, cable, computer and satellite means; transmission, broadcast and reception of audio, video, still and moving images and data whether in compressed or uncompressed form and whether in real or delayed time; electronic messaging, conferencing and order-transmission services; computer aided interactive electronic bulletin board that enables users to engage in real-time interactive talk between a computer terminal and an electronic bulletin board containing still picture and moving picture information and voice information such as characters; providing electronic bulletin boards and message boards for transmission of messages; provision of online discussion forums; streaming of audio material on the Internet; streaming of video material on the Internet; television broadcasting services; pay-per-view television transmission services; video broadcasting services, broadcasting and transmission of radio and television programmes; music broadcasting; transmission of music, films, interactive programmes, videos, electronic computer games; transmission of information relating to online shopping and general retail services; video-on-demand transmission services; news agency services; providing access to computer database on the global computer network for searching and retrieving information, data, web sites and resources available on computer networks; providing user access to a computer database containing electronic publications, bulletin boards, database and information accessible via computer; operation of chat rooms (chat room services); multiple user access to global computer information networks for the transfer and dissemination of a wide range of information; providing access to a website on a global computer network by which third parties can offer goods and services, place and fulfill orders, enter into contracts and transact business; providing access to an interactive website on a global computer network for third parties to post information, respond to requests and place and fulfill orders for products, services and business opportunities; communication services, namely, text and numeric digital messaging services; transmission of information by data communications for assisting decision making; transmission of information through video communication systems; web conferencing services; electronic communication services for establishing virtual chatrooms via text messaging; providing electronic bulletin boards for the posting and transmission of messages among and between computer users concerning products, services and business leads and opportunities; providing an online interactive bulletin board for the posting, promotion, sale and resale of items via a global computer network; providing electronic mail and electronic mail forwarding services; audio and video transmission by communication via computer networks and by a global computer network; making computer access and leasing access time to online interactive bulletin boards and databases; providing access to electronic bulletin boards for the posting and transmission of messages among and between computer users concerning products, services and business opportunities; providing access to electronic calendar, address book and electronic notebook, via local and global computer networks; providing distant video and/or telephone conferencing access and facilities; providing computer links to third party web sites to facilitate e-commerce and real world business transactions; consultancy, information and advisory services relating to the aforesaid services; all included in Class 38.
programming services and television programming services; planning of TV entertainment programs; provision of entertainment information, multimedia content, TV entertainment programs and provision of films online; preparation and production of television programs; provision of information, data, graphics, sound, music, videos, animation and text for entertainment purpose; game services; provision of club recreation, sporting and gymnasium facilities; band performances; club entertainment, discotheque, fashion show and night club services; club services relating to entertainment, education and cultural services; arranging, conducting and provision of conferences, conventions, congresses, seminars and training workshops; arranging, conducting and provision of conferences, conventions, congresses, seminars and training workshops in relation to telecommunications, computers, computer programs, cloud computing, web site design, e-commerce, business management, financial management and advertising; organizing and conducting exhibitions, fashion shows, educational shows and cultural shows and performances; art exhibition and gallery services; art gallery services relating to fine arts leasing; training services in relation to occupation health and safety, and environmental conservation; provision of cigar classes, wine tasting classes; providing education information about research materials and agency thereof; arranging, organizing, planning and management of seminars; animal training; direction in producing broadcasting programs; instructional services relating to operation of machines and equipment, including audiovisual equipment used for the production of broadcasting programs; providing audio and visual studios; providing sports facilities; providing facilities for movies, shows, plays, music or educational training; entertainment booking agencies; rental and leasing of motion pictures (ciné-films); rental and leasing of musical instruments; rental and leasing of television programmes; rental and leasing of television sets; lending libraries; archive library services; subtitling services; sign language interpretation services; providing video games, computer games, sound or images, or movies through telecommunication or computer networks; providing online computer games and contests; rental of pre-recorded video tapes; rental and leasing of game machines; lending of arcade game equipment; lending of pictures; photography; translation; language interpretation; educational and training programs in the field of risk management; educational and training programs relating to certification; provision of news; lottery services; providing online videos, not downloadable; tutoring; consultancy, information and advisory services relating to the aforesaid services; all included in Class 41.

CI.42; Scientific and technological services and research and design relating thereto, industrial analysis and research services; technical project studies; providing a website featuring technology that enables users to share information and advice; design and development of computer hardware and software; software as a service (SaaS); computer services in connection with transmitting information, data, information and images over the Internet; computer services in connection with providing an online access to interactive computer database featuring movies programming, previews, trailers, sports, concerts, celebrity and entertainment news and other related information; application service provider (ASP) services, namely, hosting computer software applications of others; application service provider (ASP) services providing software in the fields of web-based conferencing, audio conferencing, electronic messaging, document collaboration, video conferencing, and voice and call processing; providing online non-downloadable software for facilitating the interoperability of multiple software applications; technical support (technical consultancy) services relating to computer software and applications provided online by email and by telephone; computer software and applications provided online by email and by telephone, by creating an online community for registered users to participate in discussions, get feedback from their peers, form virtual communities, engage in social networking, and exchange documents; computer technology advice provided to Internet users by means of a support hotline; computer service relating to creating indexes of information, sites and resources on computer networks; providing search engines; design of computers, notebook computers, laptop computers, portable computers and handheld computers; design of personal digital assistants and personal media players; design of mobile telephones and smart phones; design of digital cameras; computer services; computer programming; computer integration services; computer analysis services; computer programming in relation to the defence against virus; computer system software services; computer services in relation to providing direct connection services between computer users for exchanging data; computer software design; computer system design; design and development of webpages; hosting webpages for others; hosting computer application software for searching and retrieving information from databases and computer networks; providing technical information at the specific request of end-users by means of telephone or global computer network; consultancy services in relation to computer software; computer services relating to customized searching of computer databases and websites; computer and electronic signal coding and decoding; conversion of physical data and documents into electronic media format; product testing and evaluation services; architectural and design services; interior designs of buildings, offices and apartments; computer and computer network information services; provision of computer security risk management programs; computer security information, knowledge, and testing services; quality assurance services; computer services relating to certification of business transactions and preparation of reports therefor; computer security services for access control to computers, electronic networks and databases; security of data transmission and of transactions via computer networks; consultancy in the field of data security; technological consultancy concerning securing telecommunications; computerized communication network security services; providing information in the fields of Internet, world wide web and computerized communication network security; consulting services in the fields of Internet, world wide web and computerized communication network security services; information security services; authentication services for computer security; computer services in relation to online authentication of electronic signatures; off-site data backup; electronic data storage; providing information on computer technology and programming via a web site; cloud computing; cloud hosting provider services; providing temporary use of non-downloadable cloud-based software and cloud computing software; electronic storage of data; providing virtual computer systems and virtual computer environments through cloud computing; rental of entertainment software; cartography services; consultancy, information and advisory services relating to the aforesaid services; all included in Class 42.

CI.45; Personal and social services rendered by others to meet the needs of individuals; social work services; dating services; legal services; domain name registration services; intellectual property consultancy; legal research; legal document preparation services; legal administration of licences; licensing of intellectual property; litigation services; alternative dispute resolution services; arbitration services; guard and security services; personal safety services; rental of apparel; providing protection (security) services through electric central stations for intruders, burglar and fire protection systems; intruder and burglar alarms monitoring services, fire and flood detecting device and alarm monitoring
services; house keeping services; licensing of digital data, still images, moving images, audio and text; creation, compilation and maintenance of a register of domain names; baggage inspection for security purposes; personal background investigation services; security services for the protection of property and individuals; on-line authentication of electronic signatures; funeral services; on-line social networking services; releasing doves for special occasions; embalming services; consultancy, information and advisory services relating to the aforesaid services; all included in class 45.

Transliteration：A Li Yu
ALIFISH

3586698  07/07/2017

ALIBABA GROUP HOLDING LIMITED

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A Corporation organised and existing under the laws of Cayman Islands

Address for service in India/Attorney address:

ZEUSIP

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Cl.9; Scientific, nautical, surveying, photographic, cinematographic, optical, weighing, measuring, signalling, checking (supervision), life-saving and teaching apparatus and instruments; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling electricity; apparatus for recording, transmission or reproduction of sound or images; magnetic data carriers, recording discs; mechanisms for coin-operated apparatus; cash registers; calculating machines, data processing equipment and computers; computer programs; software for processing electronic payments to and from others; authentication software; computer software supplied on the Internet; computer software for interactive entertainment, which allows users to customize the viewing, listening, and playing experience by selecting and arranging the display and performance of audio, video and audiovisual elements; downloadable audio, visual, and audiovisual files and recordings, featuring multimedia entertainment programs and content; online electronic publications (downloadable from the Internet or a computer network or a computer database); instant messaging software; file sharing software; communications software for electronically exchanging data, audio, video, images and graphics via computer, mobile, wireless, and telecommunication networks; computer software in the form of an application for mobile devices and computers; software applications for use with mobile devices; computer software for processing images, graphics, audio, video, and text; downloadable computer software to facilitate the electronic transmission of information, data, documents, voice, and images over the Internet; downloadable computer software which allows users to participate in web-based meetings and classes, with access to data, documents, images and software applications through a web browser; downloadable computer software for accessing, viewing, and controlling remote computers and computer networks; downloadable cloud-computing software; downloadable cloud-based software; downloadable electronic publications in the nature of magazines, articles, brochures, leaflets, datasheets, informational materials, instructional materials in the field of business, e-commerce, information technology, cloud computing, telecommunications, the Internet, business and e-commerce training, business, sales, marketing and financial management; computer peripherals; notebook computers; laptop computers; portable computers; handheld computers; personal digital assistants; personal media players; mobile telephones; smart phones; digital cameras; batteries, battery chargers; computer workstations; computer servers; computer and telecommunications networking hardware; computer network adaptors, switches, routers and hubs; wireless and wired modems and communication cards and devices; laptop holders, computer bags; fire-extinguishing apparatus; computer hardware and firmware; computer software (including software downloadable from the Internet); automobile navigation system; compact discs; digital music (downloadable from the Internet); telecommunications apparatus; mouse mats; mobile phone handsets; mobile phone accessories; downloadable games, pictures, motion pictures, movies and music; alarm systems; security cameras; mobile radio and television broadcasting units; television broadcasting equipment; cameras; video cameras; headphones; telephone ear pieces; speakers; Global Positioning System (GPS) apparatus and equipment; computer, electronic and video games programmes and software (including software downloadable from the Internet); liquid crystal displays for telecommunications and electronic equipment; set top box; remote control; data storage programs; spectacles and sunglasses; electronic signboards; encoded or magnetic bank credit, debit, cash and identification cards; automatic teller machines, cash dispensers; electronic book readers; toner cartridges, unfilled, for printers and photocopiers; baby monitors; video baby monitors; lens hoods; tablet computers; encoded key cards; 3D spectacles; memory cards for video game machines; all included in Class 9.

Cl.35; Advertising; business management; business administration; office functions; organization, operation and supervision of loyalty and incentive schemes; advertising services provided via the Internet; production of television and radio advertisements; accounting; auctioneering; organization of trade fairs; opinion polling; data processing; provision of business information; advertising agency services; advertising services provided for others; database management; compilation of information into computer databases; business consulting services; business consulting services in the field of web based events, conferences, training programs, learning programs, and seminars; business consulting services in the field of delivering web-based knowledge; business consulting services in the field of online collaboration and collaboration technologies; business consulting services in the fields of sales and marketing; business project management services; business project management services relating to development, set up, staging, production, recording, monitoring and follow-up for web based events, conferences, training programs, learning programs, and seminars; market research and business consulting services; business consultancy services relating to facilitating the
transaction of business via local and global computer networks by locating and providing referrals for the delivery of a wide variety of business and consumer products and services; dissemination of business information of goods and services of others via local and global computer networks; business consultancy services relating to providing a web site on a global computer network by which third parties can offer and source goods and services, place, determine the status of and fulfill trade leads and orders, enter into contracts and transact business; providing computerized online ordering services; advertising of goods and services of others via local and global computer networks; international import and export agency services; rental of advertising space on communication media; online trading services relating to electronic auctioneering and providing online business evaluation relating thereto; online retail services of consumer products; providing a directory of third party web sites to facilitate busines transaction; business consultancy services relating to operating an electronic marketplace for the buyers and sellers of goods and/or services on a global computer network; business assistance relating to facilitating business transaction via local and global computer networks; corporate management consultancy services; marketing and promotion services; publication of publicity materials; marketing of vacant premises; dissemination of advertising materials, updating of advertising materials, compilation of advertisements for use as web pages on the Internet; rental of advertising space; computer data processing; sales, business and promotional information services; telephone answering (for unavailable subscribers); telephone answering (for others); auctioneering provided on the Internet; personnel management; provision of sales, business, advertising and promotional information through a global computer network and via the Internet; presentation of goods on communication media for retail purposes; the bringing together, for the benefit of others, of a variety of goods, enabling customers to conveniently view and purchase those goods from a general merchandise Internet web site and in a wholesale outlet; the bringing together, for the benefit of others, of a variety of goods, enabling customers to conveniently view and purchase those goods from a general merchandise catalogue by mail order or by means of telecommunications; the bringing together, for the benefit of others, of a variety of goods, enabling customers to conveniently view and purchase those goods from retail outlets; retail and wholesale of telephones, mobile phone handsets, mobile phone accessories and related products and services; computer hardware and computer software; batteries, battery chargers, apparatus and instruments for recording, receiving, transmitting and/or reproducing data, information, pictures, images and/or sound, precious metals, jewellery, precious stones, printed matter, stationery, magnetically and non-magnetically encoded cards, furniture, picture frames, household and kitchen utensils, glassware, porcelain and earthenware, textiles, clothing, footwear, headgear, laces and embroidery, buttons, pins and needles, artificial flowers, carpets, rugs, games and electronic toys, chemicals used in industry, science, photography and agriculture, paints, varnishes and lacquers, personal hygiene products, soaps, perfumery, cosmetics, hair and body lotions, essential oils, cleaning and bleaching preparations, pharmaceutical, veterinary and sanitary preparations, ironmongery and small items of metal hardware, machines and machine tools, cutlery, razors and hand tools, computers, calculating machines, electrical, photographic, cinematographic and optical apparatus and instruments, spectacles and sun glasses, surgical and medical apparatus and instruments, apparatus for lighting, heating, steam generating, cooking, refrigerating, drying, ventilating, water supply and sanitary purposes, vehicles, firearms, fireworks, silverware, horological and chronometric instruments, musical instruments, magazine, cards, paper and cardboard products, picture, typewriters and office requisites, packaging materials, rubber and plastics for manufacture use, packing and insulating materials, leather and imitations of leather and goods made from these materials, handbags, purses, wallets, leather holders, bags, luggage, umbrellas, mirrors, ropes, string, nets, tents, yarns and threads for textile use, coat hangers, place mats, dressmaker's articles, bed and table covers, playthings and sporting articles, foodstuffs and beverages, meat, fish, poultry, preserved, dried and cooked fruits and vegetables, jams and fruits sauces, eggs, milk and milk products, edible oils and fats, coffee, tea, cocoa, sugar, rice, flour, bread and cakes, condiments, fresh fruit and vegetables, beer, mineral water, fruit juices and other non-alcoholic drinks, alcoholic beverages, floral products, tobacco, smokers' articles and matches; direct mail advertising; buying and selling agency services for others; selection of goods and procurement of goods for individuals and businesses; ordering services [for others]; department store retailing, service clean and bleach preparation, insurance, promotion of business stationery, secretarial, stenography and transcription of exhibitions for commercial or advertising purposes; business assistance services relating to compilation and rental of mailing lists; business investigation; business administration services for the processing of sales made on the Internet; business referral services and personnel placement; import-export clearance agencies (import-export agency services); agency for newspapers subscriptions; document reproduction; transcription (including stencil-paper writing); rental of office equipment; customer relationship management; business management services relating to electronic commerce; business management and administration services relating to sponsorship programmes; accounting services; charitable services, namely business administration relating to organizing and conducting volunteer programmes and community service projects; rental of sales stands; provision of commercial and business contact information; search engine optimization; web site traffic optimization; pay per click advertising; commercial intermediation services; business management for freelance service providers; negotiation and conclusion of commercial transactions for third parties; updating and maintenance of data in computer databases; business project management services for construction projects; providing business information via a web site; consultancy, information and advisory services relating to the aforesaid services; all included in Class 35.

Cl.38; Telecommunications; telecommunication services, namely, data transmission and reception services via telecommunication networks; providing web-based multimedia teleconferencing, videoconferencing, and online meeting services that allow simultaneous and asynchronous viewing, sharing, editing, and discussion of documents, data, and images by participants via a web browser; providing customers with online access to online reports regarding the performance, effectiveness, and status of web-based applications, teleconferences, video conferences, and meetings; providing users with secure remote access via the Internet to private computer networks; providing information in the fields of secured transmission of data and information; consulting services in the fields of secured transmission of data and information transmission services; providing online collaboration services (telecommunication services) allowing users to access applications, platforms, jointly-shared documents, data, task lists, and discussion forums; Internet broadcasting services, providing an online database of information regarding web-based broadcasting complaint submission platform; provision of telecommunication access and links to computer database and to the Internet; electronic communication services; interactive telecommunications services; telecommunication of information (web pages), computer programs and data; providing telecommunications connections to the Internet or data bases; provision of telecommunication access to
world-wide web facilities and structures; communication by computer terminals; communication by fibre optic networks; computer aided transmission of messages, information, data, documents and images; facsimile transmission; message sending; paging services; rental of modems; data communication services by electronic means; rental of telecommunication equipment; electronic message sending, receiving and forwarding services; providing telecommunication services for collection, transmission and delivery of data by electronic means; electronic exchange of voice, data, audio, video, text and graphics accessible via computer and telecommunication networks; instant messaging services; mobile phone communication services; providing telecommunication services for collection, transmission and delivery of mail messages, still picture and/or moving picture information such as characters, messages, music and images, telegrams, information and data by mechanical, electronic, telephone, telex, cable, computer and satellite means; transmission, broadcast and reception of audio, video, still and moving images and data whether in compressed or uncompressed form and whether in real or delayed time; electronic messaging, conferencing and order-transmission services; video conferencing services; communication by electronic bulletin board that enables users to perform a real-time interactive talk between a computer terminal and an electronic bulletin board containing still picture and moving picture information and voice information such as characters; providing electronic bulletin boards and message boards for transmission of messages; provision of online discussion forums; streaming of audio material on the Internet; streaming of video material on the Internet; television broadcasting services; pay-per-view television transmission services; video broadcasting services, broadcasting and transmission of radio and television programmes; music broadcasting; transmission of music, films, interactive programmes, videos, electronic computer games; transmission of information relating to online shopping and general retail services; video-on-demand transmission services; news agency services; providing access to computer database on the global computer network for searching and retrieving information, data, web sites and resources available on computer networks; providing user access to a computer database containing electronic publications, bulletin boards, database and information accessible via computer; operation of chat rooms (chat room services); multiple user access to global computer information networks for the transmission and distribution of a wide range of information contained in databases of interest to various third parties; electronic communication by a global computer network by which third parties can offer goods and services, place and fulfill orders, enter into contracts and transact business; providing access to an interactive website on a global computer network for third parties to post information, respond to requests and place and fulfill orders for products, services and business opportunities; communication services, namely, text and numeric digital messaging services; transmission of information by data communications for assisting decision making; transmission of information through video communication systems; web conferencing services; electronic communication services for establishing virtual chatrooms via text messaging; providing electronic bulletin boards for the posting and transmission of messages among and between computer users concerning products, services and business leads and opportunities; providing an online interactive bulletin board for the posting, promotion, sale and resale of items via a global computer network; providing electronic mail and electronic mail forwarding services; audio and video communication via computers and computer networks, and via a global communications network; providing computer access and leasing access time to online interactive bulletin boards and databases; providing access to electronic bulletin boards for the posting and transmission of messages among and between computer users concerning products, services and business opportunities; providing access to electronic calendar, address book and electronic notebook, via local and global computer networks; providing distant video and/or telephone conferencing access and facilities; providing computer links to third party web sites to facilitate e-commerce and real world business transactions; consultancy, information and advisory services relating to the aforesaid services; all included in Class 38.

Cl.41; Education; providing of training; entertainment; sporting and cultural activities; publication of texts, books and journals (other than publicity texts); publication of diagrams, images and photographs; publication of newspapers, magazines and periodicals; education, training and instruction services relating to telecommunications, computers, computer programs, cloud computing, web site design, e-commerce, bus, cloud management, financial management and advertising; provision of education, recreation, instruction, tuition and training both interactive and non-interactive; design of educational courses, examinations and qualifications; entertainment provided via electronic and digital interactive media; electronic games services provided by means of the Internet; provision of information relating to education, training, entertainment, recreation, sporting, social and cultural activities; providing online electronic publications (not downloadable); arranging, organizing, hosting and conducting singing competitions; arranging, organizing, hosting and conducting concerts; arranging, organizing, hosting and conducting events and competitions for education or entertainment purposes; arranging, organizing, hosting and conducting game shows and quests; entertainment ticket agency services; information relating to training or education, provided online from a computer database or the Internet; providing digital music (not downloadable) from the Internet; providing digital music (not downloadable) from MP3 (Moving Picture Experts Group-1 audio layer 3) Internet web sites; entertainment and education services relating to planning, production and distribution of sound, images, digital music, movies, live or recorded audio, visual or audiovisual material for broadcasting on terrestrial cable, satellite channels, the Internet, wireless or wire-link systems and other means of communications; music entertainment services; rental of sound recordings; preparation of entertainment, educational, documentary and news programmes for broadcasting; news reporters' services; information relating to theatre, cultural or general entertainment news provided by satellite television broadcasting; news programmes for transmission over the Internet or by other electronic means; television programmes, radio and film production; premium or pay television programming services and television programming services; planning of TV entertainment programs; provision of entertainment information, multimedia content, TV entertainment programs and provision of films online; preparation and production of television programmes; provision of information, data, graphics, sound, music, videos, animation and text for entertainment purpose; game services; provision of club recreation, sporting and gymnasium facilities; band performances; club entertainment, discotheque, fashion show and night club services; club services relating to entertainment, education and culture; social and cultural services; arranging, conducting and provision of conferences, conventions, congresses, seminars and training workshops; arranging, conducting and provision of conferences, conventions, congresses, seminars and training workshops in relation to telecommunications, computers, computer programs, cloud computing, web site design, e-commerce, business management, financial management and advertising; organizing and conducting exhibitions, fashion shows, educational shows and cultural shows and performances; art exhibition and gallery services; art gallery services relating to fine arts leasing; training services in relation to occupation health and safety, and environmental conservation; provision of cigar classes, wine tasting classes; providing education information
about research materials and agency thereof; arranging, organizing, planning and management of seminars; animal training; direction in producing broadcasting programs; instructional services relating to operation of machines and equipment, including audiovisual equipment used for the production of broadcasting programs; providing audio and visual studios; providing sports facilities; providing facilities for movies, shows, plays, music or educational training; entertainment booking agencies; rental and leasing of motion pictures (cine-films); rental and leasing of musical instruments; rental and leasing of television programmes; rental and leasing of television sets; lending libraries; archive library services; subtitling services; sign language interpretation services; providing video games, computer games, sound or images, or movies through telecommunication or computer networks; providing online computer games and contests; rental of pre-recorded video tapes; rental and leasing of game machines; lending of arcade game equipment; lending of pictures; photography; translation; language interpretation; educational and training programs in the field of risk management; educational and training programs relating to certification; provision of news; lottery services; providing online videos, not downloadable; tutoring; consultancy, information and advisory services relating to the aforesaid services; all included in Class 41.

CI.42; Scientific and technological services and research and design relating thereto, industrial analysis and research services; technical project studies; providing a website featuring technology that enables users to share information and advice; design and development of computer hardware and software; software as a service (SaaS); computer services in connection with providing an online access to interactive computer database featuring movies programming, previews, trailers, sports, concerts, celebrity and entertainment news and other related information; application service provider (ASP) services, namely, hosting computer software applications of others; application service provider (ASP) services providing software in the fields of web-based conferencing, audio conferencing, electronic messaging, document collaboration, video conferencing, and voice and call processing; providing online non-downloadable software for facilitating the interoperability of multiple software applications; technical support (technical consultancy) services relating to computer software and applications provided online, by email and by telephone; computer services, namely, creating an online community for registered users to participate in discussions, get feedback from their peers, form virtual communities, engage in social networking, and exchange documents; computer technology advice provided to Internet users by means of a support hotline; computer service relating to creating indexes of information, sites and resources on computer networks; providing search engines; design of computers, notebook computers, laptop computers, portable computers and handheld computers; design of personal digital assistants and personal media players; design of mobile telephones and smart phones; design of digital cameras; computer services; computer programming; computer integration services; computer analysis services; computer programming in relation to the defence against virus; computer system software services; computer services in relation to providing direct connection services between computer users for exchanging data; computer software design; computer system design; design and development of webpages; hosting webpages for others; hosting computer application software for searching and retrieving information from databases and computer networks; providing technical information at the specific request of end-users by means of telephone or global computer network; consultancy services in relation to computer software; computer services relating to customized searching of computer databases and websites; computer and electronic signal coding and decoding; conversion of physical data and documents into electronic media format; product testing and evaluation services; architectural and design services; interior designs of buildings, offices and apartments; computer and computer network information services; provision of computer security risk management programs; computer security information, knowledge, and testing services; quality assurance services; computer services relating to certification of business transactions and preparation of reports thereof; computer security services for access control to computers, electronic networks and databases; security of data transmission and of transactions via computer networks; consultancy in the field of data security; technological consultancy concerning securing telecommunications; computerized communication network security services; providing information in the fields of Internet, world wide web and computerized communication network security; consulting services in the fields of Internet, world wide web and computerized communication network security services, information security services; authentication services for computer security; computer services in relation to online authentication of electronic signatures; off-site data backup; electronic data storage; providing information on computer technology and programming via a web site; cloud computing; cloud hosting provider services; providing temporary use of non-downloadable cloud-based software and cloud computing software; electronic storage of data; providing virtual computer systems and virtual computer environments through cloud computing; rental of entertainment software; cartography services; consultancy, information and advisory services relating to the aforesaid services; all included in Class 42.

CI.45; Personal and social services rendered by others to meet the needs of individuals; social work services; dating services; legal services; domain name registration services; intellectual property consultancy; legal research; legal document preparation services; legal administration of licences; licensing of intellectual property; litigation services; alternative dispute resolution services; arbitration services; guard and security services; personal safety services; rental of apparel; providing protection (security) services through electric central stations for intruders, burglar and fire protection systems; intruder and burglar alarms monitoring services, fire and flood detecting device and alarm monitoring services; housekeeping services; licensing of digital data, still images, moving images, audio and text; creation, compilation and maintenance of a register of domain names; baggage inspection for security purposes; personal background investigation services; security services for the protection of property and individuals; on-line authentication of electronic signatures; funeral services; on-line social networking services; releasing doves for special occasions; embalming services; consultancy, information and advisory services relating to the aforesaid services; all included in class 45.
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The applicant wished to claim the colour orange as element of the mark..

Cl.9: Scientific, nautical, surveying, photographic, cinematographic, optical, weighing, measuring, signalling, checking (supervision), life-saving and teaching apparatus and instruments; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling electricity; apparatus for recording, transmission or reproduction of sound or images; magnetic data carriers, recording discs; mechanisms for coin-operated apparatus; cash registers, calculating machines, data processing equipment and computers; computer programs; software for processing electronic payments to and from others; authentication software; computer software supplied on the Internet; computer software for interactive entertainment, which allows users to customize the viewing, listening, and playing experience by selecting and arranging the display and performance of audio, video and audiovisual elements; downloadable audio, visual, and audiovisual files and recordings, featuring multimedia entertainment programs and content; online electronic publications (downloadable from the Internet or a computer network or a computer database); instant messaging software; file sharing software; communications software for electronically exchanging data, audio, video, images and graphics via computer, mobile, wireless, and telecommunication networks; computer software in the form of an application for mobile devices and computers; software applications for use with mobile devices; computer software for processing images, graphics, audio, video, and text; downloadable computer software to facilitate the electronic transmission of information, data, documents, voice, and images over the Internet; downloadable computer software which allows users to participate in web-based meetings and classes, with access to data, documents, images and software applications through a web browser; downloadable computer software for accessing, viewing, and controlling remote computers and computer networks; downloadable cloud-computing software; downloadable cloud-based software; downloadable electronic publications in the nature of magazines, articles, brochures, leaflets, datasheets, informational materials, instructional materials in the field of business, e-commerce, information technology, cloud computing, telecommunications, the Internet, business and e-commerce training, business, sales, marketing and financial management; computer peripherals; notebook computers; laptop computers; portable computers; handheld computers; personal digital assistants; personal media players; mobile telephones; smart phones; digital cameras; batteries, battery chargers; computer workstations; computer servers; computer and telecommunications networking hardware; computer network adaptors, switches, routers and hubs; wireless and wired modems and communication cards and devices; laptop holders, computer bags; fire-extinguishing apparatus; computer hardware and firmware; computer software (including software downloadable from the Internet); automobile navigation system; compact discs; digital music (downloadable from the Internet); telecommunications apparatus; mouse mats; mobile phone handsets; mobile phone accessories; downloadable games, pictures, motion pictures, movies and music; alarm systems; security cameras; mobile radio and television broadcasting units; television broadcasting equipment; cameras; video cameras; headphones; telephone ear pieces; speakers; Global Positioning System (GPS) apparatus and equipment; computer, electronic and video games programmes and software (including software downloadable from the Internet); liquid crystal displays for telecommunications and electronic
equipment; set top box; remote control; data storage programs; spectacles and sunglasses; electronic signboards; encoded or magnetic bank credit, debit, cash and identification cards; automatic teller machines, cash dispensers; electronic book readers; toner cartridges, unfilled, for printers and photocopiers; baby monitors; video baby monitors; lens hoods; tablet computers; encoded key cards; 3D spectacles; memory cards for video game machines; all included in Class 9.

CI.35; Advertising: business management; business administration; office functions; organization, operation and supervision of loyalty and incentive schemes; advertising services provided via the Internet; production of television and radio advertisements; accountancy; auctioneering; organization of trade fairs; opinion polling; data processing; provision of business information; advertising agency services; advertising services provided for others; database management; compilation of information into computer databases; business consulting services; business consulting services in the field of web based events, conferences, training programs, learning programs, and seminars; business consulting services in the field of delivering web-based knowledge; business consulting services in the field of online collaboration and collaboration technologies; business consulting services in the fields of sales and marketing; business project management services; business project management services relating to development, set up, staging, production of exhibitions for commercial or advertising purposes; business assistance services relating to compilation and rental of mailing lists; business investigation; business administration services for the processing of sales made on the Internet; business referral services and personnel placement; import-export clearance agencies (import-export agency services); agency for newspapers subscriptions; document reproduction; transcription (including stencil-paper writing); rental of office equipment; customer relationship management; business management services relating to electronic commerce; business management and administration services relating to sponsorship programmes; accounting services; charitable services, namely business administration relating to organizing and conducting volunteer programmes and community service projects; rental of sales stands; provision of commercial and business contact information; search engine optimization; web site traffic optimization; pay per click advertising; commercial intermediation services; business management for freelance service providers; negotiation and conclusion of commercial transactions for third parties;
updating and maintenance of data in computer databases; business project management services for construction projects; providing business information via a web site; consultancy, information and advisory services relating to the aforesaid services; all included in Class 35.
Trade Marks Journal No: 1936, 13/01/2020 Class 99

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DELI

The Applicant wishes to claim rights in all colours.

Cl.9: Scientific, nautical, surveying, photographic, cinematographic, optical, weighing, measuring, signalling, checking (supervision), life-saving and teaching apparatus and instruments; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling electricity; apparatus for recording, transmission or reproduction of sound or images; magnetic data carriers, recording discs; mechanisms for coin-operated apparatus; cash registers, calculating machines, data processing equipment and computers; computer programs; software for processing electronic payments to and from others; authentication software; computer software supplied on the Internet; computer software for interactive entertainment, which allows users to customize the viewing, listening, and playing experience by selecting and arranging the display and performance of audio, video and audiovisual elements; downloadable audio, visual, and audiovisual files and recordings, featuring multimedia entertainment programs and content; online electronic publications (downloadable from the Internet or a computer network or a computer database); instant messaging software; file sharing software; communications software for electronically exchanging data, audio, video, images and graphics via computer, mobile, wireless, and telecommunication networks; computer software in the form of an application for mobile devices and computers; software applications for use with mobile devices; computer software for processing images, graphics, audio, video, and text; downloadable computer software to facilitate the electronic transmission of information, data, documents, voice, and images over the Internet; downloadable computer software which allows users to participate in web-based meetings and classes, with access to data, documents, images and software applications through a web browser; downloadable cloud-computing software; downloadable cloud-based software; downloadable electronic publications in the nature of magazines, articles, brochures, leaflets, datasheets, informational materials, instructional materials in the field of business, e-commerce, information technology, cloud computing, telecommunications, the Internet, business and e-commerce training, business, sales, marketing and financial management; computer peripherals; notebook computers; laptop computers; portable computers; handheld computers; personal digital assistants; personal media players; mobile telephones; smart phones; digital cameras; batteries, battery chargers; computer workstations; computer servers; computer and telecommunications networking hardware; computer network adaptors, switches, routers and hubs; wireless and wired modems and communication cards and devices; laptop holders, computer bags; fire-extinguishing apparatus; computer hardware and firmware; computer software (including software downloadable from the Internet); automobile navigation system; compact discs; digital music (downloadable from the Internet); telecommunications apparatus; mouse mats; mobile phone handsets; mobile phone accessories; downloadable games, pictures, motion pictures, movies and music; alarm systems; security cameras; mobile radio and television broadcasting units; television broadcasting equipment; cameras; video cameras; headphones; telephone ear pieces; speakers; Global Positioning System (GPS) apparatus and equipment; computer, electronic and video games programmes and software (including software downloadable from the Internet); liquid crystal displays for telecommunications and electronic equipment; set top box; remote control; data storage programs; spectacles and sunglasses; electronic signboards; encoded or magnetic bank credit, debit, cash and identification cards; automatic teller machines, cash dispensers;
electronic book readers; toner cartridges, unfilled, for printers and photocopiers; baby monitors; video baby monitors; lens hoods; tablet computers; encoded key cards; 3D spectaculars; memory cards for video game machines; all included in Class 9.

CI.35; Advertising; business management; business administration; office functions; organization, operation and supervision of loyalty and incentive schemes; advertising services provided via the Internet; production of television and radio advertisements; accountancy; auctioneering; organization of trade fairs; opinion polling; data processing; provision of business information; advertising agency services; advertising services provided for others; database management; compilation of information into computer databases; business consulting services; business consulting services in the field of the delivery of web-based knowledge; business consulting services in the field of online collaboration and collaboration technologies; business consulting services in the fields of sales and marketing; business project management services; business project management services relating to development, set up, staging, production, recording, monitoring and follow-up for web based events, conferences, training programs, learning programs, and seminars; business consulting services relating to the transaction of business via local and global computer networks by locating and providing referrals for the delivery of a wide variety of business and consumer products and services; dissemination of business information of goods and services of others via local and global computer networks; business consultancy services relating to providing a web site on a global computer network by which third parties can offer and source goods and services, place, determine the status of and fulfill trade leads and orders, enter into contracts and transact business; providing computerized online ordering services; advertising of goods and services of others via local and global computer networks; international import and export agency services; rental of advertising space on communication media; online trading services relating to electronic auctioneering and providing online business evaluation relating thereto; online retail services of consumer products; providing a directory of third party web sites to facilitate business transactions; business consultancy services relating to operating an electronic marketplace for the buyers and sellers of goods and/or services on a global computer network; business assistance relating to facilitating business transaction via local and global computer networks; corporate management consultancy services; marketing and promotion consultancy services; publication of publicity materials; marketing of vacant premises; dissemination of advertising materials, updating of advertising materials, compilation of advertisements for use as web pages on the Internet; rental of advertising space; computer data processing; sales, business management and promotion services; accountancy services; marketing services for unavailable supplies of goods and services; telephone answering (for others); auctioneering provided on the Internet; personnel management; provision of sales, business, advertising and promotional information through a global computer network and via the Internet; presentation of goods on communication media for retail purposes; the bringing together, for the benefit of others, of a variety of goods, enabling customers to conveniently view and purchase those goods from a general merchandise Internet web site and in a wholesale outlet; the bringing together, for the benefit of others, of a variety of goods, enabling customers to conveniently view and purchase those goods from a general merchandise catalogue by mail order or by means of telecommunications; the bringing together, for the benefit of others, of a variety of goods, enabling customers to conveniently view and purchase those goods from retail outlets; retail and wholesale of telephones, mobile phone handsets, mobile phone accessories, electronic and telecommunications goods, computer hardware and computer software, batteries, battery chargers, apparatus and instruments for recording, receiving, transmitting and/or reproducing data, information, pictures, images and/or sound, precious metals, jewellery, precious stones, printed matter, stationery, magnetically and non-magnetically encoded cards, furniture, picture frames, household and kitchen utensils, glassware, porcelain and earthenware, textiles, clothing, footwear, headgear, lace and embroidery, buttons, ribbons, pins and needles, artificial flowers, carpets, rugs, games and electronic toys, chemicals used in industry, science, photography and agriculture, paints and varnishes and lacquers, personal hygiene products, soaps, perfumery, cosmetics, hair care products, hairdressing and hairdressing accessories, hairdressing and hairdressing equipment, hairdressing and hairdressing machines, essential oils, cleaning and bleaching preparations, lubricants, fuels, candles, pharmaceutical, veterinary and sanitary preparations, ironmongery and small items of metal hardware, machines and machine tools, cutlery, razors and hand tools, computers, calculating machines, electrical, photographic, cinematographic and optical apparatus and instruments, spectacles and sun glasses, surgical and medical apparatus and instruments, apparatus for lighting, heating, steam generating, cooking, refrigerating, drying, ventilating, water supply and sanitary purposes, vehicles, firearms, fireworks, silverware, horological and chronometric instruments, musical instruments, magazine, cards, paper and cardboard products, pictures, photo writers and office requisites, packaging materials, rubber and plastics for manufacture use, packing and insulating materials, leather and imitation of leather and goods made from these materials, handbags, purses, wallets, leather holders, bags, luggage, umbrellas, mirrors, ropes, string, nets, tents, yarns and threads for textile use, coat hangers, place mats, dressmaker's articles, bed and table covers, playthings and sporting articles, foodstuffs and beverages, meat, fish, poultry, preserved, dried and cooked fruits and vegetables, jams and fruits sauces, eggs, milk and milk products, edible oils and fats, coffee, tea, cocoa, sugar, rice, flour, bread and cakes, condiments, fresh fruit and vegetables, beer, mineral water, fruit juices and other non-alcoholic drinks, alcoholic beverages, floral products, tobacco, smokers' articles and matches; direct mail advertising; buying and selling agency services for others; selection of goods and merchandise for individuals and businesses; ordering services (for others); department store retailing services; supermarket retailing services; secretarial services; provision of business statistical information; organization of exhibitions for commercial or advertising purposes; business assistance services relating to compilation and rental of mailing lists; business investigation; business administration services for the processing of sales made on the Internet; business referral services and personnel placement; import-export clearance agencies (import-export agency services); agency for newspapers subscriptions; document reproduction; transcription (including stencil-paper writing); rental of office equipment; customer relationship management; business management services relating to electronic commerce; business management and administration services relating to sponsorship programmes; advertising services; charitable services, namely business administration relating to organizing and conducting volunteer programmes and community service projects; rental of sales stands; provision of commercial and business contact information; search engine optimization; website traffic optimization; pay per click advertising; commercial intermediation services; business management for freelance service providers; negotiation and conclusion of commercial transactions for third parties; updating and maintenance of data in computer databases; business project management services for construction projects; providing business information via a web site; consultancy, information and advisory services relating to the
Telecommunications services, namely, data transmission and reception services via telecommunication networks; providing web-based multimedia teleconferencing, videoconferencing, and online meeting services that allow simultaneous and asynchronous viewing, sharing, editing, and discussion of documents, data, and images by participants via a web browser; providing customers with online access to online reports regarding the performance, effectiveness, and status of web-based applications, teleconferences, video conferences, and meetings; providing users with secure remote access via the Internet to private computer networks; providing information in the fields of secured transmission of data and information; consulting services in the fields of secured data and information transmission services; providing online collaboration services (telecommunication services) allowing users to access applications, platforms, jointly-shared documents, data, task lists, and discussion forums; Internet broadcasting services, providing an online database of information regarding web-based broadcasting complaint submission platform; provision of telecommunication access and links to computer database and to the Internet; electronic communication services; interactive telecommunications services; telecommunication of information (web pages), computer programs and data; providing telecommunications connections to computer database and to the Internet; provision of telecommunications connections to the Internet; world-wide web facilities and structures; communication by computer terminals; communication by fibre optic networks; computer aided transmission of messages, information, data, documents and images; facsimile transmission; message sending; paging services; rental of modems; data communication services by electronic means; rental of telecommunication equipment; electronic message sending, receiving and forwarding services; providing telecommunication services for collection, transmission and delivery of data by electronic means; electronic exchange of voice, data, audio, video, text and graphics accessible via computer and telecommunication networks; instant messaging services; mobile phone communication services; providing telecommunication services for collection, transmission and delivery of e-mail messages, still picture and/or moving picture information such as characters, messages, music and images, telegrams, information and data by mechanical, electronic, telephone, telex, cable, computer and satellite means; transmission, broadcast and reception of audio, video, still and moving images and data whether in compressed or uncompressed form and whether in real or delayed time; electronic messaging, conferencing and order-transmission services; video conferencing services; communication by electronic bulletin board that enables users to perform a real-time interactive talk between a computer terminal and an electronic bulletin board containing still picture and moving picture information and voice information such as characters; providing electronic bulletin boards and message boards for transmission of messages; provision of electronic publication or platform for discussion forums; streaming of audio material on the Internet; streaming of video material on the Internet; television broadcasting services; pay-per-view television transmission services; video broadcasting services, broadcasting and transmission of radio and television programmes; music broadcasting; transmission of music, films, interactive programmes, videos, electronic computer games; transmission of information relating to online shopping and general retail services; video-on-demand transmission services; news agency services; providing access to computer database on the global computer network for searching and retrieving information, data, web sites and resources available on computer networks; providing access to a computer database containing electronic publications, bulletin boards and information contained in the database of information; providing user access to the operation of chat rooms (chat room services); multiple user access to global computer information networks for the transfer and dissemination of a wide range of information; providing access to a website on a global computer network by which third parties can offer goods and services, place and fulfill orders, enter into contracts and transact business; providing access to an interactive website on a global computer network for third parties to post information, respond to requests and place and fulfill orders for products, services and business opportunities; communication services, namely, text and numeric digital messaging services; transmission of information by data communications for assisting decision making; transmission of information through video communication systems; web conferencing services; electronic conferencing services for establishing video conferences, bulletin boards and information contained in the database of information; electronic bulletin board for the posting and transmission of messages among and between computer users concerning products, services and business leads and opportunities; providing an online interactive bulletin board for the posting, promotion, sale and resale of items via a global computer network; providing electronic mail and electronic mail forwarding services; audio and video communication via computers and computer networks, and via a global communications network; providing computer access and leasing access time to online interactive bulletin boards and databases; providing access to electronic bulletin boards for the posting and transmission of messages among and between computer users concerning products, services and business opportunities; providing access to electronic calendar, address book and electronic notebook, via local and global computer networks; providing distant video and/or telephone conferencing access and facilities; providing computer links to third party web sites to facilitate e-commerce and real world business transactions; consultancy, information and advisory services relating to the aforesaid services; all included in Class 38.

Cl.41; Education; providing of training; entertainment; sporting and cultural activities; publication of texts, books and journals (others than publicity texts); publication of diagrams, images and photographs; publication of newspapers, magazines and periodicals; education, training and instruction services relating to telecommunications, computers, computer programs, cloud computing, web site design, e-commerce, business management, financial management and advertising; provision of education, recreation, instruction, tuition and training both interactive and non-interactive; design of educational courses, examinations and qualifications; entertainment provided via electronic and digital interactive media; electronic games services provided by means of the Internet; provision of information relating to education, training, entertainment, recreation, sporting, social and cultural activities; providing online electronic publications (not downloadable); arranging, organizing, hosting and conducting singing competitions; arranging, organizing, hosting and conducting concerts; arranging, organizing, hosting and conducting events and competitions for entertainment or education purposes; arranging, organizing, hosting and conducting game shows and quests; entertainment ticket agency services; information relating to entertainment or education, provided online from a computer database or the Internet; providing digital music (not downloadable) from the Internet; providing digital music (not downloadable) from MP3 (Moving Picture Experts Group-1 audio layer 3) Internet web sites; entertainment and education services relating to planning, production and distribution of sound, images, digital music, movies, live or recorded audio, visual or audiovisual material for broadcasting on terrestrial cable, satellite channels, the Internet, wireless or wire-link systems and other means of communications; music entertainment services; rental of sound recordings; preparation of...
entertainment, educational, documentary and news programmes for broadcasting; news reporters’ services; information relating to sporting or cultural events, current affairs and breaking news provided by satellite television transmission, the Internet or by other electronic media; television programmes, radio and film production; premium or pay television programming services and television programming services; planning of TV entertainment programs; provision of entertainment information, multimedia content, TV entertainment programs and provision of films online; preparation and production of television programmes; provision of information, data, graphics, sound, music, videos, animation and text for entertainment purpose; game services; provision of club recreation, sporting and gymnasium facilities; band performances; club entertainment, discotheque, fashion show and night club services; club services relating to entertainment, education and cultural services; arranging, conducting and provision of conferences, conventions, congresses, seminars and training workshops; arranging, conducting and provision of conferences, conventions, congresses, seminars and training workshops in relation to telecommunications, computers, computer programs, cloud computing, web site design, e-commerce, business management, financial management and advertising; organizing and conducting exhibitions, fashion shows, educational shows and cultural shows and performances; art exhibition and gallery services; art gallery services relating to fine arts leasing; training services in relation to occupation health and safety, and environmental conservation; provision of cigar classes, wine tasting classes; providing education information about research materials and agency thereof; arranging, organizing, planning and management of seminars; animal training; direction in producing broadcasting programs; instructional services relating to operation of machines and equipment, including audiovisual equipment used for the production of broadcasting programs; providing audio and visual studios; providing sports facilities; providing facilities for movies, shows, plays, music or educational training; entertainment booking agencies; rental and leasing of motion pictures (cine-films); rental and leasing of musical instruments; rental and leasing of television programmes; rental and leasing of television sets; lending libraries; archive library services; subtitling services; sign language interpretation services; providing video games, computer games, sound or images, or movies through telecommunication or computer networks; providing online computer games and contests; rental of pre-recorded video tapes; rental of arcade game equipment; lending of pictures; photography; translation; language interpretation; educational and training programs in the field of risk management; educational and training programs relating to certification; provision of news; lottery services; providing online videos, not downloadable; tutoring; consultancy, information and advisory services relating to the aforesaid services; all included in Class 41.

Class 42: Scientific and technological services and research and design relating thereto, industrial analysis and research services; technical project studies; providing a website featuring technology that enables users to share information and advice; design and development of computer hardware and software; software as a service (SaaS); computer services in connection with transmitting information, data, documents, and images over the Internet; computer services in connection with providing an online access to interactive computer database featuring movies programming, previews, trailers, sports, concerts, celebrity and entertainment news and other related information; application service provider (ASP) services, namely, hosting computer software applications of others; application service provider (ASP) services providing software in the fields of web-based conferencing, audio conferencing, electronic messaging, document collaboration, video conferencing, and voice and call processing; providing online non-downloadable software for facilitating the interoperability of multiple software applications; technical support (technical consultancy) services relating to computer software and applications provided online, by email and by telephone; computer services, namely, creating an online community for registered users to participate in discussions, get feedback from their peers, form virtual communities, engage in social networking, and exchange documents; computer technology advice provided to Internet users by means of a support hotline; computer service relating to creating indexes of information, sites and resources on computer networks; providing search engines; design of computers, notebook computers, laptop computers, portable computers and handheld computers; design of personal and personal digital assistants and personal media players; design of mobile telephones and smart phones; design of digital cameras; computer services; computer programming; computer integration services; computer analysis services; computer programming in relation to the defence against virus; computer system software services; computer services in relation to providing direct connection services between computer users for exchanging data; computer software design; computer system design; design and development of webpages; hosting webpages for others; hosting computer application software for searching and retrieving information from databases and computer networks; providing technical information at the specific request of end-users by means of telephone or global computer network; consultancy services in relation to computer software; computer services relating to customized searching of computer databases and websites; computer and electronic signal coding and decoding; conversion of physical data and documents into electronic media format; product testing and evaluation services; architectural and design services; interior designs of buildings, offices and apartments; computer and computer network information services; provision of computer security risk management programs; computer security information, knowledge, and testing services; quality assurance services; computer services relating to certification of business transactions and preparation of reports therefor; computer security services for access control to computers, electronic networks and databases; security of data transmission and of transactions via computer networks; consultancy in the field of data security; technical consultancy concerning securing telecommunications; computerized communication network security services; providing information in the fields of Internet, world wide web and computerized communication network security; consulting services in the fields of Internet, world wide web and computerized communication network security services, information security services; authentication services for computer security; computer services in relation to online authentication of electronic signatures; off-site data backup; electronic data storage; providing information on computer technology and programming via a web site; cloud computing; cloud hosting provider services; providing temporary use of non-downloadable cloud-based software and cloud computing software; electronic storage of data; providing virtual computer systems and virtual computer environments through cloud computing; rental of entertainment software; cartography services; consultancy, information and advisory services relating to the aforesaid services; all included in Class 42.

Transliteration : A LI BA BA
3593842  18/07/2017
SMART JOULES PRIVATE LIMITED
34 Shri Ram Road, Civil Lines, Delhi
Active
Address for service in India/Attorney address:
S.C. LADI & CO.
Proposed to be Used
DELHI
Cl.9; Proprietary software and hardware solutions to virtually configure, connect, monitor, control, analyse and automate energy consumption, proprietary web-connected embedded systems devices to enable communication with proprietary web-based software.
Cl.11; Proprietary lighting solutions and apparatus, heating and ventilation add on apparatus for purpose of energy consumption analytics
Cl.37; Installation, maintenance, upgrade, diagnostic and repair services for energy monitoring systems and retrofitting existing HVAC hardware systems for enabling and implementing proprietary energy tracking and monitoring solutions.
Cl.42; IT enabled software and hardware development, programming, implementation; IT consultancy, advisory, and information services; and engineering services with respect to energy usage tracking and monitoring solutions provided by DeJoule proprietary hardware
3593844  18/07/2017
SMART JOULES PRIVATE LIMITED
34 Shri Ram Road, Civil Lines, Delhi
Active
Address for service in India/Attorney address:
S.C. LADI & CO.
Used Since :20/08/2015
To be associated with:
3593842, 3593843
DELHI
Cl.37; Software and hardware apparatus installation, maintenance, upgrade, diagnostic and repair services for enabling and implementing energy reducing, tracking, and monitoring solutions.
Cl.42; IT enabled software and hardware development, programming, implementation; IT consultancy, advisory, and information services; and engineering services; with respect to energy usage reduction, tracking, and monitoring solutions.
MULTI-COLLECT

3595808  20/07/2017

ABBOTT MOLECULAR INC.
1300 E. Touhy Avenue, Des Plaines, Illinois 60018, United States of America
A Corporation organised and existing under the laws of the state of Delaware, United States of America

Address for service in India/Attorney address:
ZEUSIP
C-4, JANGPURA EXTENSION NEW DELHI-110014.

Proposed to be Used
DELHI

*The Applicant wishes to claim rights in all colors.*

Cl.5; A specimen collection kit, consisting of medical diagnostic reagents and medical diagnostic preparations.

Cl.10; A specimen collection kit, consisting of medical diagnostic instruments for the analysis of blood, bodily fluid and tissue.
3606830  04/08/2017
FELIX BÜHLER AG
Ringstrasse Nord 43 5600 Lenzburg Switzerland
A corporation organized and existing under the laws of Switzerland

Address for service in India/Attorney address:
ZEUSIP
C-4, JANGPURA EXTENSION NEW DELHI-110014.

Proposed to be Used
DELHI
The Applicant wishes to claim rights in all colours.

Cl.18; Leather and imitation leather, goods made thereof, namely vanity cases, attaché cases, wallets, change purses, bags, handbags, travel bags, travel sets, trunks, briefcases, suitcases and luggage; saddlery, umbrellas, parasols, walking sticks and whips; decorative lanyards; decorative horseshoes of plastic

Cl.25; Clothing, footwear, boots, headgear, scarves
KGS
3623886   30/08/2017
THE FERRONATO KGS HOLDING LTD
Unit 44, Floor 17, Central Park, DIFC, P.O. Box 50542 Dubai, United Arab Emirates
A company organised and existing under the laws of United Arab Emirates
Address for service in India/Attorney address:
ZEUSIP
C-4, JANGPURA EXTENSION NEW DELHI-110014.
Used Since :20/07/2012
DELHI
The Applicant wishes to claim rights in all colours..
Cl.3; Abrasive preparations.
Cl.7; Grinding tools [parts of machines]; grinding faces, grinding discs and grinding bands being parts of machines; electric grinding machines; pneumatic grinding machines; electric machines and apparatus for polishing; pneumatic machines and apparatus for polishing; lapping machines for metalworking; dust separators; dust exhausting installations for cleaning purposes.
Cl.8; Sharpening instruments; hand tools and implements [hand-operated]; cutlery; side arms; razors; parts for hand-operated hand tools and implements; grinding faces, grinding discs and grinding bands for use with hand tools.
RANI THERAPEUTICS
Priority claimed from 20/04/2017; Application No. : 87418734 ;United States of America
3636083 15/09/2017
RANI THERAPEUTICS, LLC.
2051 Ringwood Ave., San Jose, California 95131 United States of America
A limited liability company legally organized under the laws of California
Address for service in India/Attorney address:
ZEUSIP
C-4 JANGPURA EXTENSION NEW DELHI-110014
Proposed to be Used
DELHI
The Applicant wishes to claim rights in all colours..
Cl.5; Ingestible drug delivery agents in the form of capsules to facilitate delivery of pharmaceuticals.
Cl.10; Ingestible devices that can be programmed to release medication doses for medical, dental or veterinary use; ingestible devices for use in medical diagnosis and treatment.
RANIPILL

Priority claimed from 20/04/2017; Application No. : 87418636; United States of America

3636084 15/09/2017

RANI THERAPEUTICS, LLC
2051 Ringwood Ave., San Jose, California 95131 United States of America
A limited liability company legally organized under the laws of California

Address for service in India/Attorney address:
ZEUSIP
C-4 JANGPURA EXTENSION NEW DELHI-110014

Proposed to be Used
DELHI

The Applicant wishes to claim rights in all colours.

Cl. 5; Ingestible drug delivery agents in the form of capsules to facilitate delivery of pharmaceuticals.

Cl. 10; Ingestible devices that can be programmed to release medication doses for medical, dental or veterinary use; ingestible devices for use in medical diagnosis and treatment.
RANI THERAPEUTICS, LLC.
2051 Ringwood Ave., San Jose, California 95131 United States of America
A limited liability company legally organized under the laws of California

Address for service in India/Attorney address:
ZEUSIP
C-4 JANGPURA EXTENSION NEW DELHI-110014

Proposed to be Used

DELHI
The Applicant wishes to claim rights in all colours..

Cl.5; Ingestible drug delivery agents in the form of capsules to facilitate delivery of pharmaceuticals.

Cl.10; Ingestible devices that can be programmed to release medication doses for medical, dental or veterinary use; ingestible devices for use in medical diagnosis and treatment.
3639787    20/09/2017
AIR CHINA LIMITED
9th Floor, Lantian Mansion, 28 Tianzhu Road, Zone A, Tianzhu Airport Industrial Zone, Shunyi District, Beijing, China
A Chinese Corporation

Address for service in India/Attorney address:
K & S PARTNERS
515-B, Platinum Tower, 5th Floor, Sohna Road, Sector 47, Gurgaon - 122002, National Capital Region, India

Proposed to be Used
DELHI

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2147548.

**Cl.9:** Computer peripheral devices; computer operating programs, recorded; computer programs [downloadable software]; interactive touch screen terminals; downloadable mobile applications; cases for smartphones; earphone; eyeglasses; navigational instruments; video screens; mobile power (rechargeable battery); digital photo frames; selfie sticks [hand-held monopods].

**Cl.35:** Advertising; business management; exhibitions for advertising purposes; import-export agencies; arranging newspaper subscriptions for others; business management of hotels; consumer loyalty services for commercial, promotional, and advertising purposes; sales of duty-free commodities on airplanes; electronic consumer platform service; frequent flyer program management service; provision of an on-line marketplace for buyers and sellers of goods and services; information, advisory and consultancy services relating to all the aforesaid services.

**Cl.43:** Services for providing food and drink; temporary accommodation; catering services; mobile supply of beverage and food; restaurant, cafe or bar services; accommodation bureaux [hotels, boarding houses]; hotel services; arranging and booking of hotel accommodation; providing campground facilities; rental of transportable buildings; information, advisory and consultancy services relating to all the aforesaid services.
3641430 22/09/2017
GRUPO BIMBO, S.A.B. DE C.V.
PROLONGACION PASEO DE LA REFORMA NO. 1000, COL. PENAG BLANCA SANTA FE, MEXICO D.F., 01210, MEXICO
A compay incorporated under the laws of Mexico

Address for service in India/Attorney address:
LUTHRA & LUTHRA LAW OFFICES
103 ASHOKA ESTATE 24 BARAKHAMBA ROAD, NEW DELHI-1

Proposed to be Used

DELHI
Cl.5; pharmaceutical, veterinary and sanitary preparations; dietetic substances adapted for medical use, food for babies; plasters, materials for dressings; material for stopping teeth, dental wax; disinfectants; preparations for destroying vermin; fungicides, herbicides
Cl.29; meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams, eggs, milk and milk products; edible oils and fats
Cl.30; bakery products including bread, biscuits, cakes and pastries
Cl.35; retail bakery services, advertising, marketing, promotional and business
Cl.43; services for providing food and drink; temporary accommodation
3669684 03/11/2017
MANGALAM ORGANICS LIMITED
812, Tulsiani Chambers, Nariman Point Mumbai -400 021, India
Limited Company

Address for service in India/Attorney address:
ROSHNI LACHHWANI
Silver Croft, B/104, Off Yari Road, Andheri West, Mumbai - 400061

Proposed to be Used
To be associated with:
3669683, 3669684

MUMBAI

Cl.3: Non-medicatted cosmetics and toiletry preparations; non-medicatted dentifrices; perfumery, essential oils; bleaching preparations and other substances for laundry use; cleaning, polishing, scouring and abrasive preparations.

Cl.5: Sanitary preparations for medical purposes; disinfectants; preparations for destroying vermin; fungicides, herbicides. DEODORIZERS AND AIR PURIFIERS including air purifying preparations; air deodorising preparations; deodorants, other than for human beings or for animals; deodorants for clothing and textiles and such other items under Class 5
3836557    18/05/2018
ENTREPRENEURSHIP DEVELOPMENT CENTER
ENTREPRENEURSHIP DEVELOPMENT CENTER 100 NCL INNOVATION PARK, DR. HOMI BHABHA ROAD PUNE- 411008
MAHARASHTRA
SERVICE PROVIDERS
AN INDIAN COMPANY INCORPORATED UNDER COMPANIES ACT 1956

Proposed to be Used

MUMBAI

Cl.35; BUSINESS ORGANISATION CONSULTANCY RELATED TO SETTING UP AND OPERATING TECHNOLOGY BUSINESS INCUBATION CENTER

Cl.41; EDUCATION AND PROVIDING OF TRAINING RELATING TO TECHNOLOGY AND BUSINESS INCUBATION, OPERATION, MANAGEMENT AND SETTING UP A TECHNOLOGY BUSINESS INCUBATION PROGRAM
ACCELON

3863925  19/06/2018
PRONOVA BIOPHARMA NORGE AS
Lilleakerveien 2 C, Oslo, Norway
limited liability company

Address for service in India/Attorney address:
DEPENNING & DEPENNING
120, VELACHERY MAIN ROAD, GUINDY, CHENNAI - 600 032.

Proposed to be Used

CHENNAI

Cl.1; Emulsifiers and antioxidants for use in manufacture of pharmaceutical preparations and/or dietary supplements; Surfactants for industrial purposes.

Cl.5; Dietary and nutritional supplements; Dietary and nutritional supplements for endurance sports; Greases for medical purposes; medicinal oils; dietetic foods adapted for medical purposes; biological preparations for medical purposes; dietetic beverages adapted for medical purposes; dietetic substances adapted for medical use; nutritional supplements; appetite suppressants for medical purposes; dietary supplements for animals; Food supplements for medical purposes.
ETAXWAY SERVICES LIMITED
TAXWAY BUILDING JEEVAN JYOTI DANMAL MATHUR COLONY BULAB BARI
PUBLIC LIMITED COMPANY

Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
SONI & SONI,MYNYX IP HOUSE, IIND FLOOR, SANGHMIRTA,OPP. POOJA PARTY PLOT,KESAV BAGH,ASOPALOV LANE,SHIVARANJANI CROSS ROAD,SATELLITE,AHMEDABAD-380 015.

Proposed to be Used
AHMEDABAD

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE JOB.

Cl.35; Advertising, Business Management, Business Administration, Office Functions, Help in the working or management of a commercial undertaking and job placement

Cl.45; legal services; security services for the protection of property and individuals; personal and social services rendered by others to meet the needs of individuals
MINJOP

3961130  01/10/2018

SOFT MEDICAPS LIMITED
274-BG, Scheme No. 54, Vijay Nagar, Indore, Madhya Pradesh-452010, India.
MSME Registered Company.

Address for service in India/Attorney address:

MADHUSUDAN PUTTA
Prometheus Patent Services Pvt Ltd, J-801, Jain's Carlton Creek, Beside Delhi Public School, Khajaguda, Hyderabad-500008,
Telangana, India.
Used Since :01/09/2018

MUMBAI

Cl.5; Dietary supplements for infants, beverages for infants, powdered milk foods for infants, dietetic foods adapted for infants, dietetic food and substances adapted for medical or veterinary use, food for babies; dietary supplements for humans and animals, preparations for destroying vermin; fungicides, herbicides.

Cl.30; Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice (frozen water).
MERALDA

4014057 01/12/2018
MERALDA JEWELS PRIVATE LIMITED
29/2366 C, EDATHIL HOUSE, THONDAYAD, KUTHIRAVATTOM P.O, KOZHIKODE-673 016, KERALA STATE, INDIA
Manufacturers and Service Providers

Address for service in India/Attorney address:

LAWYERS' ARCADE
SUPEX CORNER, 2ND FLOOR, SUB REGISTRAR OFFICE ROAD, NEAR GOVT, TRAINING SCHOOL, KANNUR-670 002. KERALA, INDIA.

Proposed to be Used

CHENNAI

Cl.1; Chemicals for use in industry, science and photography, as well as in agriculture, horticulture and forestry; unprocessed artificial resins, unprocessed plastics; fire extinguishing and fire prevention compositions; tempering and soldering preparations; substances for tanning animal skins and hides; adhesives for use in industry; putties and other paste fillers; compost, manures, fertilizers; biological preparations for use in industry and science

Cl.2; Paints, varnishes, lacquers; preservatives against rust and against deterioration of wood; colorants, dyes; inks for printing, marking and engraving; raw natural resins; metals in foil and powder form for use in painting, decorating, printing and art.

Cl.3; Non-medicated cosmetics and toiletry preparations; non-medicated dentifrices; perfumery, essential oils; bleaching preparations and other substances for laundry use; cleaning, polishing, scouring and abrasive preparations.

Cl.4; Industrial oils and greases, wax; lubricants; dust absorbing, wetting and binding compositions; fuels and illuminants; candles and wicks for lighting.

Cl.6; Common metals and their alloys, ores; metal materials for building and construction; transportable buildings of metal; non-electric cables and wires of common metal; small items of metal hardware; metal containers for storage or transport; safes.

Cl.7; Machines, machine tools, power-operated tools; motors and engines, except for land vehicles; machine coupling and transmission components, except for land vehicles; agricultural implements, other than hand-operated hand tools; incubators for eggs; automatic vending machines.

Cl.8; Hand tools and implements, hand-operated; cutlery; side arms, except firearms; razors.

Cl.9; Scientific, nautical, surveying, photographic, cinematographic, optical, weighing, measuring, signalling, checking (supervision), lifesaving and teaching apparatus and instruments; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling electricity; apparatus for recording, transmission or reproduction of sound or images; magnetic data carriers, recording discs; compact discs, DVDs and other digital recording media; mechanisms for coin-operated apparatus; cash registers, calculating machines, data processing equipment, computers; computer software; fire-extinguishing apparatus.

Cl.10; Surgical, medical, dental and veterinary apparatus and instruments; artificial limbs, eyes and teeth; orthopaedic articles; suture materials; therapeutic and assistive devices adapted for the disabled; massage apparatus; apparatus, devices and articles for nursing infants; sexual activity apparatus, devices and articles.

Cl.11; Apparatus for lighting, heating, steam generating, cooking, refrigerating, drying, ventilating, water supply and sanitary purposes.

Cl.12; Vehicles; apparatus for locomotion by land, air or water.

Cl.13; Firearms; ammunition and projectiles; explosives; fireworks.

Cl.14; Precious metals and their alloys; jewellery, precious and semi-precious stones; horological and chronometric instruments.

Cl.15; Musical instruments.

Cl.16; Paper and cardboard; printed matter; bookbinding material; photographs; stationery and office requisites, except furniture; adhesives for stationery or household purposes; drawing materials and materials for artists; paintbrushes;
instructional and teaching materials; plastic sheets, films and bags for wrapping and packaging; printers' type, printing blocks.

Cl.17: Unprocessed and semi-processed rubber, gutta-percha, gum, asbestos, mica and substitutes for all these materials; plastics and resins in extruded form for use in manufacture; packing, stopping and insulating materials; flexible pipes, tubes and hoses, not of metal.

Cl.18: Leather and imitations of leather; animal skins and hides; luggage and carrying bags; umbrellas and parasols; walking sticks; whips, harness and saddlery; collars, leashes and clothing for animals.

Cl.19: Building materials (non-metallic); non-metallic rigid pipes for building; asphalt, pitch and bitumen; non-metallic transportable buildings; monuments, not of metal.

Cl.20: Furniture, mirrors, picture frames; containers, not of metal, for storage or transport; unworked or semi-worked bone, horn, whalebone or mother-of-pearl; shells; meerschaum; yellow amber.

Cl.21: Household or kitchen utensils and containers; cookware and tableware, except forks, knives and spoons; combs and sponges; brushes, except paintbrushes; brush-making materials; articles for cleaning purposes; unworked or semi-worked glass, except building glass; glassware, porcelain and earthenware.

Cl.22: Ropes and string; nets; tents and tarpaulins; awnings of textile or synthetic materials; sails; sacks for the transport and storage of materials in bulk; padding, cushioning and stuffing materials, except of paper, cardboard, rubber or plastics; raw fibrous textile materials and substitutes therefor

Cl.23: Yarns and threads, for textile use.

Cl.24: Textiles and substitutes for textiles; household linen; curtains of textile or plastic

Cl.25: Clothing, footwear, headgear.

Cl.26: Lace and embroidery, ribbons and braid; buttons, hooks and eyes, pins and needles; artificial flowers; hair decorations; false hair.

Cl.27: Carpets, rugs, mats and matting, linoleum and other materials for covering existing floors; wall hangings (non-textile).

Cl.28: Games, toys and playthings; video game apparatus; gymnastic and sporting articles; decorations for Christmas trees.

Cl.29: Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk and milk products; oils and fats for food.

Cl.30: Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice (frozen water)

Cl.31: Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; raw and unprocessed grains and seeds; fresh fruits and vegetables, fresh herbs; natural plants and flowers; bulbs, seedlings and seeds for planting; live animals; foodstuffs and beverages for animals; malt.

Cl.32: Beers; mineral and aerated waters and other non-alcoholic beverages; fruit beverages and fruit juices; syrups and other preparations for making beverages

Cl.33: Alcoholic beverages (except beers).

Cl.34: Tobacco; smokers' articles; matches.

Cl.35: Advertising; business management; business administration; office functions.

Cl.36: Insurance; financial affairs; monetary affairs; real estate affairs.

Cl.37: Building construction; repair; installation services.

Cl.38: Telecommunications.

Cl.39: Transport; packaging and storage of goods; travel arrangement.

Cl.40: Treatment of materials.

Cl.41: Education; providing of training; entertainment; sporting and cultural activities.

Cl.42: Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.

Cl.43: Services for providing food and drink; temporary accommodation.

Cl.44: Medical services; veterinary services; hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services
Legal services; security services for the physical protection of tangible property and individuals; personal and social services rendered by others to meet the needs of individuals.
Priority claimed from 19/11/2018; Application No. : 88/200,098 ;United States of America

4179269  18/05/2019
SEARS MANUFACTURING CO.
1718 S. Concord Street, Davenport, Iowa 52802, United States of America
A corporation duly organised and existing under the Laws of the State of Iowa, United States of America

Address for service in India/Attorney address:
D.P. AHUJA & CO
UNIT NO. 201D, TOWN SQUARE, NEW VIP ROAD, VIMAN NAGAR, PUNE 411014
Used Since :09/07/2018

MUMBAI
Cl.7;Equipment for seating (parts of machines) for use in agricultural machinery, construction equipment, commercial mowers, and timber-harvesting machinery
Cl.12;Seats for use in trucks
AIBLE

Priority claimed from 04/01/2019; Application No. : 88/250,175 ;United States of America
4219831  28/06/2019

AIBLE INC.
401 Harrison Street, Suite 31D, San Francisco, California 94105, United States of America

Body incorporated in Delaware

Address for service in India/Attorney address:
RNA, IP ATTORNEYS
401-402, 4TH FLOOR, SUNCITY SUCCESS TOWER, SEC-65, GOLF COURSE EXTENSION ROAD, GURGAON-122005
NATIONAL CAPITAL REGION (HARYANA)

Proposed to be Used

DElHI

Cl.9;Downloadable software that allows the user to make predictions and recommendations on optimizing outcomes and results by calculating mathematical patterns; downloadable software for calculating mathematical patterns using symbolic regression; downloadable software for creating accurate predictions and for identifying key features and relationships in complex, tabulated data; downloadable analytic and datamining software; downloadable software for indexing, searching, and monitoring third-party data collected from software, hardware, or network devices; downloadable software for providing operational intelligence, business analytics, troubleshooting, and monitoring based on third-party data; downloadable software for producing reports, dashboards, and alerts from third-party data; downloadable software for developing and embedding data-mining models; downloadable software for data conversion for extracting information from data; downloadable software for providing autonomous data analysis for automatically extracting information from data; downloadable software for automatically interpreting mathematical analysis; downloadable software that detect anomalies, changes, aberrations, and inconsistencies in data and patterns

Cl.42;Software as a service (SAAS) services featuring software for indexing, searching, and monitoring third-party data collected from software, hardware or network devices; software as a service (SAAS) services featuring software for providing operational intelligence, analytics, troubleshooting, and monitoring based on third-party data; software as a service (SAAS) services featuring software for producing reports, dashboards, and alerts from third-party data; software as a service (SAAS) services, namely, hosting software for use by others for use in predictive analytics; design, development, installation, and maintenance of computer software; software as a service (SAAS) services that uses artificial intelligence to create models used in providing predictions and recommendations on outcomes and results; software as a service (SAAS) services for calculating mathematical patterns; software as a service(SAAS) services for analytic and datamining; software as a service (SAAS) services for developing and embedding data-mining software; data conversion for extracting information from data; software as a service (SAAS) services for providing data analysis services for automatically extracting information from data; software as a service (SAAS) services for automatically interpreting predictive and prescriptive analysis of data; software as a service(SAAS) services for automatically interpreting mathematical analysis at scale; software as a service(SAAS) services that fit mathematical models to tabulated quantitative data; software as a service (SAAS) services that detect anomalies, changes, aberrations, and inconsistencies in data and patterns; software as a service (SAAS) services which execute the installation of software code into a data cloud.
4228569  08/07/2019
KOSHIENT VENTURES PVT LTD
607/40Heritage City, MG Road, Gurgaon 122001, Haryana
Company incorporated under The Companies Act, 2013
Address for service in India/Attorney address:
BHAVNA GANDHI
97, Hope Apartment, Sector 15, Part-II, Gurgaon, Haryana - 122001, India
Used Since :04/09/2016
DELHI
Cl.35;Advertising, marketing and promotion services
Cl.41;Entertainment, amusement, recreational and educational services.
4232045  11/07/2019
Thomas John Muthoot, Thomas George Muthoot, Thomas Muthoot
Muthoot Centre, Punnan Road, Trivandrum - 695 039 State of Kerala, India
SERVICE PROVIDER
Address for service in India/Agents address:
MOHAN ASSOCIATES.
CEEBROS BUILDING, D-4, III FLOOR, NO. 11, CENETOPH ROAD, TEYNAMPET, CHENNAI - 600 018, TAMIL NADU
Used Since :01/04/2013
CHENNAI
Cl.35;ADVERTISING; BUSINESS MANAGEMENT; PROFESSIONAL BUSINESS CONSULTANCY; BUSINESS MANAGEMENT AND ORGANIZATION CONSULTANCY; COMMERCIAL OR INDUSTRIAL MANAGEMENT ASSISTANCE; COMPILATION OF INFORMATION INTO COMPUTER DATABASES; IMPORT-EXPORT AGENCIES; BUSINESS ADMINISTRATION; PUBLIC RELATIONS; OFFICE FUNCTIONS
Cl.36;INSURANCE, FINANCIAL AFFAIRS, MONETARY AFFAIRS AND REAL ESTATE AFFAIRS
4232083  11/07/2019
GODREJ CONSUMER PRODUCTS LIMITED
LEGAL SECTION, PIROJSHANAGAR, EASTERN EXPRESS HIGHWAY, VIKHROLI (EAST), MUMBAI-400079
MANUFACTURER AND MERCHANTS
A COMPANY INCORPORATED UNDER COMPANIES ACT, 1956
Used Since :01/04/2018

MUMBAI

Cl.3;“in respect of cosmetics; perfumery; essential oils; skin care preparations; skin moisturizers; soaps for personal use; hand cleaning preparations; hand cleaning preparations in the nature of non-medicated hand washes; hand foam; liquid soaps for hands, body washes; shower and bath gel; shower and bath foam; non-medicated impregnated wipes for personal use; shampoo and conditioner for the hair and body included in class 03 "

Cl.5;Pharmaceutical Preparations Including Medicated Shampoo; Medicated Powder; Medicated Tissue; Medicated Cream; Medicated Tissue; Medicated Cream; Medicated Lotion; medicated Hand Sanitizer, Medicated Hand wash, Ayurvedic preparations all included in class 05
4236425  16/07/2019
TRONOXLLC
3301 NW 150th Street, Oklahoma City, OK 73134, United States of America
A Limited Liability Company incorporated and existing under the laws of the State of Delaware, United States of America

Address for service in India/Attorney address:
PREMSAI CHANDRASEKARAN
Mirandah Asia (India), Level 5, Caddie Commercial Tower, Aerocity, IGI Airport, New Delhi- 110037.

Proposed to be Used
DELHI
Cl.1; Titanium dioxide, titanium tetrachloride and other titanium chemicals, titanium metals, and other chemicals; mineral sands
Cl.2; Titanium dioxide pigments
NEUTROGENA SHEER ZINC

4240200    19/07/2019
JOHNSON & JOHNSON
ONE JOHNSON & JOHNSON PLAZA, NEW BRUNSWICK, NEW JERSEY 08933, UNITED STATES OF AMERICA
A corporation organised and existing under the laws of State of New Jersey

Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part II, New Delhi 110049, India

Proposed to be Used
DELHI
Cl.3; Sun protection products, namely, sunblock lotion and sunblock stick.
Cl.5; Medicated sun protection products, namely, sunscreen creams, sunscreen sprays, sunscreen lotions and sunblock stick.
CLASSIC KING
4241448    20/07/2019
NITIN BANSAL
512, Sargodha Apartment, Plot No.13, Sector-7, Dwarka-110075
INDIVIDUAL
Proposed to be Used
DELHI
Cl.32; BEER AND OTHER NON ALCOHOLIC BEVERAGES
Cl.33; WHISKEY VODKA GIN RUM AND OTHER ALCOHOLIC BEVERAGES
DIAMOND EVENING

4241449   20/07/2019

NITIN BANSAL
512, Sargodha Apartment, Plot No.13, Sector-7, Dwarka-110075
INDIVIDUAL

Proposed to be Used
DELHI
Cl.32; BEER AND OTHER NON ALCOHOLIC BEVERAGES
Cl.33; WHISKEY VODKA GIN RUM AND OTHER ALCOHOLIC BEVERAGES
GREAT WARRIOR
4241452    20/07/2019
NITIN BANSAL
512, Sargodha Apartment, Plot No.13, Sector-7, Dwarka-110075
INDIVIDUAL
Proposed to be Used
DELHI
Cl.32; BEER AND OTHER NON ALCOHOLIC BEVERAGES
Cl.33; WHISKEY VODKA GIN RUM AND OTHER ALCOHOLIC BEVERAGES
ROYAL WIZARD

4241455    20/07/2019

NITIN BANSAL

512, Sargodha Apartment, Plot No.13, Sector-7, Dwarka-110075

INDIVIDUAL

Proposed to be Used

DELHI

Cl.32; BEER AND OTHER NON ALCOHOLIC BEVERAGES

Cl.33; WHISKEY VODKA GIN RUM AND OTHER ALCOHOLIC BEVERAGES
SHEETAL SHAH
806, KRISHNA APARTMENT, C.D. BARFIWALA ROAD, JUHU LANE, ANDHERI WEST, MUMBAI - 400 058
Individual

Address for service in India/Attorney address:
ASHVED LEGAL SOLUTIONS
36, TRANSIT CAMP HOUSING BOARD, SHAIKH MISTRI ROAD, ANTOPHILL, WADALA (EAST), MUMBAI - 400 037

Proposed to be Used
MUMBAI
Cl.16; PAPER POUCHES, PRINTED PACKAGING MATERIALS OF PAPER, PRINTED PAPER CUPS AND PAPER BAGS
Cl.21; PAPER CUPS
4243158   23/07/2019
GENE SIMMONS COMPANY

C/o Joseph Young Associates, Ltd., 18 Hook Mountain Road, Suite 203, Pine Brook, New Jersey 07058, U.S.A.
A Delaware corporation

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI

Cl.14; Jewelry; watches; cufflinks; jewelry and imitation jewelry; clocks; necklaces; rings; bracelets.

Cl.25; Shirts, pants, headwear, footwear.

Cl.39; Transport of people; information relating to the transport of people; reservations for the transport of people; arranging the transport of people; bus transportation; mass transit services for the general public; passenger train transport; providing an on-line computer database in the field of bus and train transportation; providing travel information to travelers regarding fares, timetables and public transport; railway transport; transportation information; Passenger air transportation services; air transport of freight; air charter transportation services; travel agency services, namely, making reservations and bookings for transportation; airplane leasing services.

Cl.41; Entertainment services in the nature of on-going live action, comedy, drama and/or animated television programs; entertainment in the nature of an on-going reality based television program; production of reality, live-action, comedy, drama and/or animated television programs; distribution of live-action, comedy, drama and/or animated motion picture theatrical films; providing information about entertainment and actual entertainment via electronic global communications network in the nature of reality, live-action, comedy, drama and/or animated television programs; Entertainment services in the nature of live musical performances; producing, arranging and conducting musical events featuring live performances by musical performers and musical group; Providing online non-downloadable general feature magazines in the fields of entertainment, music, popular culture, celebrities, politics, film, business, personal finance and lifestyles; providing a website featuring information in the fields of entertainment, music, popular culture, celebrities, politics, film, business, personal finance and lifestyles; Entertainment services, namely, production and distribution of theatrical motion pictures; production and distribution of a television series; sound recording and video entertainment services, namely, production of sound and video recordings; entertainment services, namely, providing an on-line computer game.

Cl.43; Hotel services; resort lodging services; restaurant services; providing conference, exhibition and meeting facilities; providing facilities for banquets and social functions.
4245187  24/07/2019  
SARTHAK MUSIC (P) LTD.  
PLOT NO. C/1123, CDA, SECTOR-6, BIDANASI, CUTTACK-753014, ODISHA,  
BODY INCORPORATED.  

Address for service in India/Attorney address:  
KOLKATA TRADE MARK SERVICE  
62,BENTINCK STREET,4TH FLOOR,ROOM NO.412,KOLKATA 700 069,W.B.,INDIA.  

Proposed to be Used  
KOLKATA  

Cl.35;TELEVISION ADVERTISING, TELEVISION COMMERCIAL, COMMERCIAL INFORMATION AND ADVICE FOR CONSUMERS, COMMUNICATION MEDIA, MODELING FOR ADVERTISEMENT OR SALES PROMOTION, PRODUCTION OF ADVERTISING FILMS BEING INCLUDED IN CLASS-35.  

Cl.38;TELECOMMUNICATIONS, TELEVISION AND RADIO BROADCASTING, IN PARTICULAR DIRECT SATELLITE RADIO BROADCASTING WHOSE SIGNAL CAN BE BROADCAST FROM TELEVISION AERIALS VIA CABLE AND TERTIARY RADIO AND TELEVISION TRANSMITTERS OR BY MEANS OF ONLINE SERVICES VIA DATA TRANSMISSION OR COMPUTER NETWORKS, LOCAL CABLES AND CHANNEL OPERATING AND BROADCASTING, PROGRAMS OPERATING AND BROADCASTING BEING IN CLASS-38.  

Cl.41;ORGANIZATION OF REALITY SHOWS, ORGANIZATION OF REALITY FAIR, FASHION SHOWS, ORGANIZATION OF EXHIBITIONS FOR CULTURAL AND ENTERTAINMENT, ORGANIZATION OF COMPETITIONS (ENTERTAINMENT), ORGANIZATION OF BEAUTY CONTEST, PRODUCTION OF VIDEOTAPE FILM (TV SERIALS) SHOWS, PROVIDING AMUSEMENT ARCADE SERVICES, RENTAL OF SHOW SCENERY BEING IN CLASS-41.  

Transliteration : SIDHARTH written in Oriya Script
SARTHAK MUSIC (P) LTD.

Address for service in India/Attorney address:
KOLKATA TRADE MARK SERVICE
62, BENTINCK STREET, 4TH FLOOR, ROOM NO. 412, KOLKATA 700 069, W.B., INDIA.

Proposed to be Used

KOLKATA

Cl. 35; TELEVISION ADVERTISING, TELEVISION COMMERCIAL, COMMERCIAL INFORMATION AND ADVICE FOR CONSUMERS, COMMUNICATION MEDIA, MODELING FOR ADVERTISEMENT OR SALES PROMOTION, PRODUCTION OF ADVERTISING FILMS BEING INCLUDED IN CLASS-35.

Cl. 38; TELECOMMUNICATIONS, TELEVISION AND RADIO BROADCASTING, IN PARTICULAR DIRECT SATELLITE RADIO BROADCASTING WHOSE SIGNAL CAN BE BROADCAST FROM TELEVISION AERIALS VIA CABLE AND TERTIARY RADIO AND TELEVISION TRANSMITTERS OR BY MEANS OF ONLINE SERVICES VIA DATA TRANSMISSION OR COMPUTER NETWORKS, LOCAL CABLES AND CHANNEL OPERATING AND BROADCASTING, PROGRAMS OPERATING AND BROADCASTING BEING IN CLASS-38.

Cl. 41; ORGANIZATION OF REALITY SHOWS, ORGANIZATION OF REALITY FAIR, FASHION SHOWS, ORGANIZATION OF EXHIBITIONS FOR CULTURAL AND ENTERTAINMENT, ORGANIZATION OF COMPETITIONS (ENTERTAINMENT), ORGANIZATION OF BEAUTY CONTEST, PRODUCTION OF VIDEOTAPE FILM (TV SERIALS) SHOWS, PROVIDING AMUSEMENT ARCADE SERVICES, RENTAL OF SHOW SCENERY BEING IN CLASS-41.

Transliteration : SIDHARTH written in Oriya Script.
RELATIVITYONE

RELATIVITY ODA LLC
231 South LaSalle Street, 8th Floor, Chicago, Illinois 60604, USA

Address for service in India/Attorney address:
INVENTURE IP
C 1/8 Sector 36 NOIDA 201301 UP

Proposed to be Used
DELHI

Cl.9; Computer software, namely, downloadable litigation software for collecting, storing, sharing, reviewing, searching, managing, categorizing and coding documents

Cl.42; Software as a Service (SAAS) services featuring non-downloadable cloud-based software for collecting, processing, storing, sharing, reviewing, searching, analyzing, managing, organizing, categorizing, coding and monitoring documents and communications in multiple formats in the fields of e-discovery, litigation, compliance, legal services and operations, record retention and deletion, document management and data management.
4254271 02/08/2019
SONIA SHARMA
A-50, Ordinance Apartments, H-block, Near Mamta Modern School Vikas Puri, Tilak Nagar New Delhi - 110018
Sole Proprietor
Address for service in India/Attorney address:
YASH & ASSOCIATES
505, PEARLS BUSINESS PARK, NETAJI SUBHASH PLACE PITAMPURA DELHI 110034
Proposed to be Used
DELHI
Cl.35; Marketing Services: Marketing advisory and research services: Advertising & Promotional Services:
Cl.44; Health Care Services: Health care advisory and counseling services; Health Center Services:
KHYAATH

4314054  07/10/2019
EKTA SHARMA
HOUSE NO. 1779, SECTOR-52, GURUGRAM, HARYANA, INDIA - 122003
INDIVIDUAL

Address for service in India/Agents address:
UNISERVE LAW OFFICES
A-19, JANGPURA EXTN., NEW DELHI - 110 014.

Used Since :27/06/2011

DELHI

Cl.39; aircraft rental • boat rental • boat transport • booking of seats for travel • bottling services • bus transport • car rental • car transport • chauffeur services • arranging of cruises • escorting of travellers • ferry-boat transport • marine transport • railway transport • river transport • sightseeing [tourism] • transport • transport of travellers • transport of travellers • transport reservation • transportation logistics • transporting furniture • arranging of travel tours • travel reservation • vehicle rental

Cl.41; academies (education) Tourism management course & trainnings • organising corporate retreat • personalized entertainment package • self care • booking of seats for shows • club services [entertainment or education] • arranging and conducting of conferences • arranging and conducting of congresses • entertainer services • entertainment / amusements • entertainment information • holiday camp services [entertainment] • organization of competitions [education or entertainment] • organization of shows [impresario services] • organization of fashion shows for entertainment purposes • party planning [entertainment] • photography • production of shows • sport camp services • rental of sports grounds • arranging and conducting of workshops (training)

Cl.43; accommodation bureaux [hotels, boarding houses] • cafés • holiday camp services [lodging] • hotel reservations • hotels • rental of meeting rooms • motels • temporary accommodation reservations • rental of temporary accommodation • rental of tents • tourist homes • rental of transportable homes such as caravans
HORIVACAO

4334198  31/10/2019
HORIVACAO PRIVATE LIMITED
H.No: 581/b, Alemao Xirro Carmona, Salcete Goa. 403717
my trademark is class 7
Private Limited Company

Proposed to be Used

MUMBAI

Cl.8; Hand tools and implements (hand-operated); cutlery; side arms; razors.
Cl.9; Scientific, nautical, surveying, photographic, cinematographic, optical, weighing, measuring, signalling, checking (supervision), life-saving and teaching apparatus and instruments; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling electricity; apparatus for recording, transmission or reproduction of sound or images; magnetic data carriers, recording discs; mechanisms for coin operated apparatus; cash registers, calculating machines, data processing equipment and computers; fire extinguishing apparatus.
4357841    25/11/2019
LUMAX ITURAN TELEMATICS PRIVATE LIMITED
2nd Floor, Harbans Bhawan II, Commercial Complex, Nangal raya, Delhi - 110046
An Indian Company incorporated under the Companies Act, 2013.
Address for service in India/Agents address:
ANAND AND ANAND,
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI
Cl.9; Electronic security, location, status monitoring and signaling systems comprised of GPS tracking devices, receivers, transmitters, antenna, and battery for monitoring vehicles, persons, animals, and objects.
Cl.12; Anti-theft alarms for vehicles.
Cl.35; Retail vehicle program, namely, tracking, locating and monitoring of vehicles for commercial purposes.
Cl.45; Anti-theft vehicle program, namely, tracking, locating and monitoring of vehicles for security and anti-theft purposes.
4360517  27/11/2019
Amazon Technologies, Inc.
410 Terry Avenue North, Seattle, Washington 98109, United States of America
a Nevada Corporation

Address for service in India/Agents address:
ARCHER & ANGEL
K - 4, SOUTH EXTENSION - II, NEW DELHI - 110 049.

Proposed to be Used
DELHI

Cl.9; Electronic publications, namely, downloadable electronic publications in the nature of books, magazines and periodicals in the field of fiction and non-fiction; audio books in the field of fiction and non-fiction; electronic publications, publications downloaded in electronic form from the Internet, software for use in publishing, books and publications recorded on disc, tape and electronic form.

Cl.16; Fiction and non-fiction books on a variety of topics; printed books, namely, a series of fiction and non-fiction books on a variety of topics.

Cl.41; Publishing of printed matter and books; online electronic publishing of books, audio books and periodicals; providing information in the field of publishing; entertainment services, namely, providing information and commentary in the fields of authors, books, literary works and recommendations as to the same; publishing of reviews of literary works
and audio books; providing a web site where users can post ratings, reviews and recommendations on literary works, books, audio books and printed matter; publishing of electronic publications, audio books, literary works, and electronic books; online electronic publishing of books and periodicals.
Spaces Blissful Glory

4365515  03/12/2019
WELSPUN INDIA LIMITED
Welspun House, 6th Floor, Kamala City, Senapati Bapat Marg, Lower Parel, Mumbai 400013.

Proposed to be Used
To be associated with:
3599689, 3599693

MUMBAI
Cl.24; TOWELS, BED SHEETS, QUILTS, DUVET AND OTHER TEXTILES GOODS AND SUBSTITUTES FOR TEXTILES;
HOUSEHOLD LINEN; CURTAINS OF TEXTILE; DIAPERED LINEN; TABLE COVERS
Cl.27; CARPETS, RUGS, MATS AND MATTING, BATH MATS AND OTHER MATERIALS FOR COVERING FLOORS
CRYPTOBLK LIMITED
16/F., Shing Lee Commercial Building, 8 Wing Kut Street, Central, Hong Kong

Company
Address for service in India/Attorney address:
INTEPAT IP SERVICES PVT LTD
NO.8, 1ST FLOOR, 15TH CROSS, 100FT RING ROAD, JP NAGAR, 6TH PHASE, BANGALORE-560078.

4366061 03/12/2019

Proposed to be Used
CHENNAI
Cl.9; Computer operating programs, recorded; computer programs, downloadable; computer programs, recorded; computer software applications, downloadable; computer software platforms, recorded or downloadable; computer software, recorded; computers; security tokens [encryption devices]; software namely financial management software, business process management [BPM] software, software for the processing of business transactions; computer software namely computer software relating to the handling of financial transactions, computer software relating to financial history, computer software for use as an application programming interface (API); recorded computer programmes namely computer programmes relating to financial matters; computer software for business purposes.

Cl.42; Cloud computing; computer software consultancy; computer software design; computer system design; computer technology consultancy; development of computer platforms; installation of computer software; outsource service providers in the field of information technology; platform as a service [PaaS]; software as a service [SaaS]; software development in the framework of software publishing; updating of computer software; computer programming services; computer programming namely computer programming for others; design and development of computer software; customized design of computer software; installation of software namely installation and customisation of computer applications software; software maintenance services.
4367464    04/12/2019
Gridworks Development Partners LLP
123 Victoria Street, London SW1E 6DE, United Kingdom
A Limited liability partnership

Address for service in India/Attorney address:
FIDUS LAW CHAMBERS
Flat No. 021, Mahagun Maestro Plot No. F21A Sector 50 Noida - 201301

Proposed to be Used
DELHI

Cl.36; Financial affairs; monetary affairs; financial services; investment services; investment management; financing and investment in electricity; facilitating and arranging for the financing and investment of electricity and energy generating facilities; financial services in the field of power, gas and electricity; investment in the field of power, gas and electricity; financing and investment in electricity transmission and electricity distribution; information, advisory and consultancy services in relation to the aforesaid.

Cl.39; Transport; distribution, transportation and delivery of power, gas and electricity; electricity storage; electricity supply services; information, advisory and consultancy services in relation to the aforesaid.
4369974  06/12/2019
TATA SONS PRIVATE LIMITED
Bombay House, 24- Homi Mody Street, Mumbai-400001
An Indian Company incorporated under The Companies Act, 1913.
Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Proposed to be Used
To be associated with:
131198, 131199, 562928, 563538, 838427, 838432, 838437, 839738, 839747, 3997992
MUMBAI
Cl.5; Pharmaceuticals, medical and veterinary preparations; sanitary preparations for medical purposes; dietetic food and substances adapted for medical or veterinary use, food for babies; dietary supplements for human beings and animals; plasters, materials for dressings; material for stopping teeth, dental wax; disinfectants; preparations for destroying vermin; fungicides, herbicides.
Cl.11; Apparatus and installations for lighting, heating, cooling, steam generating, cooking, drying, ventilating, water supply and sanitary purposes.
Cl.16; Paper and cardboard; printed matter; bookbinding material; photographs; stationery and office requisites, except furniture; adhesives for stationery or household purposes; drawing materials and materials for artists; paintbrushes; instructional and teaching materials; plastic sheets, films and bags for wrapping and packaging; printers' type, printing
blocks.

CI.21; Household or kitchen utensils and containers; cookware and tableware, except forks, knives and spoons; combs and sponges; brushes, except paintbrushes; brush-making materials; articles for cleaning purposes; unworked or semi-worked glass, except building glass; glassware, porcelain and earthenware.

CI.29; Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk, cheese, butter, yoghurt and other milk products; oils and fats for food.

CI.30; Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; ice (frozen water).

CI.31; Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; raw and unprocessed grains and seeds; fresh fruits and vegetables, fresh herbs; natural plants and flowers; bulbs, seedlings and seeds for planting; live animals; foodstuffs and beverages for animals; malt.

CI.43; Services for providing food and drink; temporary accommodation.
4369977  06/12/2019
TATA SONS PRIVATE LIMITED
Bombay House, 24- Homi Mody Street, Mumbai-400001
An Indian Company incorporated under The Companies Act, 1913.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
To be associated with:
92651, 131198, 562933, 563543, 563547, 585729, 824427, 838432, 839738, 839746, 3997992, 4159218

MUMBAI

Cl.5; Pharmaceuticals, medical and veterinary preparations; sanitary preparations for medical purposes; dietetic food and substances adapted for medical or veterinary use, food for babies; dietary supplements for human beings and animals; plasters, materials for dressings; material for stopping teeth, dental wax; disinfectants; preparations for destroying vermin; fungicides, herbicides.

Cl.11; Apparatus and installations for lighting, heating, cooling, steam generating, cooking, drying, ventilating, water supply and sanitary purposes.

Cl.16; Paper and cardboard; printed matter; bookbinding material; photographs; stationery and office requisites, except furniture; adhesives for stationery or household purposes; drawing materials and materials for artists; paintbrushes; instructional and teaching materials; plastic sheets, films and bags for wrapping and packaging; printers’ type, printing
blocks.

Cl.21; Household or kitchen utensils and containers; cookware and tableware, except forks, knives and spoons; combs
and sponges; brushes, except paintbrushes; brush-making materials; articles for cleaning purposes; unworked or semi-
worked glass, except building glass; glassware, porcelain and earthenware.

Cl.29; Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies,
jams, compotes; eggs; milk, cheese, butter, yoghurt and other milk products; oils and fats for food.

Cl.30; Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made
from cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey,
treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; ice
(frozen water).

Cl.31; Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; raw and unprocessed grains
and seeds; fresh fruits and vegetables, fresh herbs; natural plants and flowers; bulbs, seedlings and seeds for planting;
live animals; foodstuffs and beverages for animals; malt.

Cl.43; Services for providing food and drink; temporary accommodation.
4372355  09/12/2019
PARIMAL SHAH
10th Floor, Parijat, NSRD - 10, Juhu, Vile Parle (West), Mumbai – 400069
INDIAN
Address for service in India/Attorney address:
ROSHNI LACHHWANI
Silver Croft, B/104, Off Yari Road, Andheri West, Mumbai - 400061
Proposed to be Used
MUMBAI
CI.7; Machines, machine tools, power-operated tools; motors and engines, except for land vehicles; machine coupling and transmission components, except for land vehicles; agricultural implements, other than hand-operated hand tools; incubators for eggs; automatic vending machines including without limitation vending machines / distribution machines, automatic and beverage preparation machines, electromechanical.
CI.29; milk beverages (milk predominating); preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; milk and milk products; oils and fats for food; seeds prepared for human consumption, not being seasonings or flavourings.
CI.30; Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; edible ices; sugar, honey, treacle; yeast, baking powder; salt; mustard; vinegar, sauces (condiments); spices; ice (frozen water) including without limitation beverages with coffee, cocoa, chocolate or tea base; flowers or leaves for use as tea substitutes; iced tea; tea; tea-based beverages.
CI.32; Mineral and aerated waters and other non-alcoholic beverages; fruit beverages and fruit juices; syrups and other preparations for making beverages.
CI.35; the bringing together, for the benefit of others, of a variety of goods (excluding the transport thereof), enabling customers to conveniently view and purchase those goods; such services may be provided by retail stores, wholesale outlets, through vending machines, mail order catalogues or by means of electronic media, for example, through web sites or television shopping programmes.
CI.43; Services for providing food and drink; services provided by persons or establishments whose aim is to prepare food and drink for consumption; bar services, café services, cafeteria services, canteen services, food and drink catering, personal chef services, restaurant services, self-service restaurant services, snack-bar services.
hinotori
Priority claimed from 07/10/2019; Application No.: T2019-130407; Japan
4372359 09/12/2019
MEDICAROID CORPORATION
1-6-5 Minatojima Minamimachib, Chuo-ku, Kobe, Hyogo, Japan
A company incorporated under the laws of Japan

Address for service in India/Attorney address:
R PARTHASARThY
B 6/10, Safdarjung Enclave, New Delhi - 110029

Proposed to be Used

DELHI

Cl.10: Medical and/or veterinary apparatus and instruments; Medical apparatus and instruments; Surgical apparatus and instruments; Surgical robots, and machines and instruments therefor; Internal medicine support robots, and machines and instruments therefor; Laparoscopic operation robots, and machines and instruments therefor; Radiotherapy robots, and machines and instruments therefor; Catheter operation robots, and machines and instruments therefor; X-ray examination robots, and machines and instruments therefor; Rehabilitation robots, and machines and instruments therefor; Galvanic or hyperthermic therapy robots, and machines and instruments therefor; Control device for medical or veterinary robots, and machines and instruments therefor; Medical or veterinary robots, and parts and accessories therefor; Knives for surgical purposes or scalpels; Beds, specially made for medical purposes; Operation tables; Patient examination and/or treatment tables; Prescription tables for hospital use; and Medical procedure tables.

Cl.37: Installation, maintenance and repair of medical or veterinary apparatus and instruments; Remotely operated maintenance and repair of medical or veterinary apparatus and instruments; Providing information relating to installation, maintenance and repair of medical or veterinary robots, and parts and accessories therefor; Remotely operated maintenance and repair of medical or veterinary robots, and parts and accessories therefor; Providing information relating to installation, maintenance and repair of medical or veterinary robots, and parts and accessories therefor; Installation, maintenance and repair of computers, computer peripheral devices, computer software and computer program; Remotely operated maintenance and repair of computers, computer peripheral devices, computer software and computer program; Providing information relating to installation, maintenance and repair of medical or veterinary apparatus and instruments; Maintenance and repair by remote monitoring of operation and/or operating conditions of medical or veterinary robots, and parts and accessories therefor; and Maintenance and repair by remote monitoring of operation and/or operating conditions of computers and computer peripheral devices.

Cl.41: Medical training and teaching; Training and education for handling of medical apparatus and instruments; Educational services relating to medical apparatus and instruments; Training and education for handling of surgical apparatus and instruments; Educational services relating to surgical apparatus and instruments; and Educational services in the field of surgery.

Cl.42: Monitoring of computer systems by remote access; Remote monitoring of medical apparatus and instruments via computer networks; Remote monitoring for repair or maintenance of medical apparatus and instruments by computer systems; Troubleshooting of computer software problems relating to medical apparatus and instruments; Remote monitoring of surgical apparatus and instruments via computer networks; Remote monitoring for repair or maintenance of surgical apparatus and instruments by computer systems; Troubleshooting of computer software problems relating to surgical apparatus and instruments; Collecting information and analysis about operation status of surgical robots via computer networks; Providing information about scientific technology by means of communication using computer terminals, including those provided through the Internet; Providing information about scientific technology via network communication; and Research and development of medical and surgical apparatus and instruments.

Cl.44: Rental of medical or veterinary apparatus and instruments, and parts and accessories therefor; Medical services; Medical testing, medical diagnosis, surgery, and medical treatment by remote monitoring or remote operating with medical or veterinary apparatus and instruments; Medical testing, medical diagnosis, surgery, and medical treatment by remote monitoring or remote operating with medical or veterinary robots, and parts and accessories therefor; Telemedicine services; Medical assistance services; Surgical assistance services; Surgical support services; Preparation and dispensing of medications; Providing medical or therapeutic information, and advisory and consultancy services relating to these services; and Medical diagnostic testing or clinical laboratory testing.
4372412 09/12/2019
OFF-WHITE LLC
c/o Gelfand, Rennert & Feldman, LLP, 360 Hamilton Ave., #100, White Plains, New York - 10601, USA

Body Incorporate

Address for service in India/Attorney address:
GNP LEGAL
J-223, Lower Ground Floor, J Block, Saket, New Delhi - 110017

Proposed to be Used
DELHI

Cl.18: All-purpose carrying bags; travel bags; luggage; trunks; gym bags; sports bags; clutches; purses; handbags; shoulder bags; tote bags; beach bags; wallets; business card cases; backpacks; courier bags; messenger bags; briefcases; umbrellas.

Cl.25: Clothing, footwear and headgear

Cl.35: Retail store services, online store services.
4372413  09/12/2019
OFF-WHITE LLC
c/o Gelfand, Rennert & Feldman, LLP, 360 Hamilton Ave., #100, White Plains, New York - 10601, USA
Body Incorporate
Address for service in India/Attorney address:
GNP LEGAL
J-223, Lower Ground Floor, J Block, Saket, New Delhi - 110017
Proposed to be Used
DELHI
Cl.3; Soaps; perfumery; colognes; toilet water; perfumes, fragrances for personal use; lotions for skin care;
antiperspirants; deodorants for personal use; cosmetics, namely, cologne, cologne spray, after-shave lotion and after-
shaving balms, and soaps for personal use; body wash; non-medicated bath preparations; non- medicated skin care
preparations; room fragrances, potpourri, aromatherapy oils, fragranced beads for use in the home, and scented sprays
to be applied to linen.
Cl.9; Eyeglasses; sunglasses; cases for glasses and sunglasses; bags adapted for laptop computers; laptop sleeves;
protective covers and cases for tablet computers; cases for mobile phones; cell phone covers; protective helmets.
Cl.16; Personal organizers and planners; address books; agendas; photo albums and frames; calendars; stationery;
desk accessories comprising pencil holders, paper clip holders, paper clips, pencil cases, erasers, pencils and pens;
portfolios; book marks; gift wrapping paper; gift boxes made of cardboard; tissue paper for packaging; shopping bags
made of paper; napkins; art prints; canvas prints; stickers.
Cl.21; Bakeware; butlers’ trays; cake pans; cake stands; canister sets; citrus squeezers; serving scoops, namely, cookie
cutters; cookie sheets; cookware, namely, skillets, pans, pots, steamer, woks; countertop holders for paper towels;
cutting boards; dinnerware; plates; bowls; dispensers for liquid soap; drinking cups; drinking glasses; mugs and
saucers; egg poachers; garlic presses; graters for household purposes; household utensils, namely, kitchen tongs,
spatulas, strainers, turners, forks, spoons, knives, spreaders, whisks, graters, non-electric blenders, scoops, sieves,
sifters, collanders, ladles, cutting boards and rolling pins; meal trays; napkin dispensers for household use; paper towel
dispensers for household use; pitchers; salt and pepper mills; salt and pepper shakers; serving platters; serving dishes;
serving trays; soap holders; soap dishes; spice racks; tea kettles; trays for domestic purposes, not of metal; vases;
candlesticks; oven mitts; bath accessories, namely, cup holders; bottle openers; perfume bottles sold empty; pill box for
personal use
Cl.24; Fabrics and textile goods, namely, household linen, bed linen, bath linen, bedding, bed sheets, pillow shams,
pillow cases, blankets, comforters, quilts, bedspreads, bed covers, duvet covers, duvets, dust ruffles, throws, mattress
covers, towels, bath towels, beach towels, face cloths, wash cloths, curtains, handkerchiefs, tapestries, textile bath mats,
terry-cloth bath mats, cotton fabric, upholstery and curtain fabrics, fabric cascades
Cl.34; Ashtrays, lighter, matches, electronic cigarettes or other plant-based alternatives, with the exception being
substitutes intended for medical use, cigar holders, cigarette filters, pipes, cigar cutters, snuff boxes, tobacco pouches,
cigarette cases, and various pipe accessories
WALTO
4372697   10/12/2019
ADITYA A M
NO.7, 23/1,2 ABHINAV PALACE, JETH NAGAR FIRST MAIN ROAD, MANDAVELI 600028
Service provider
Single Firm
Proposed to be Used
CHENNAI
Cl.35; Business consulting, Business Management, Business Administration pertaining to data, process and technology
Cl.42; Data analytics, Dashboarding, Data visualisation, process automation, Machine learning, Artificial intelligence, application development
DIGILOOKS

4372934  10/12/2019
Digiary Healthcare Pvt. Ltd.
A-4, Yojna Vihar, Lower Ground Floor, Delhi
A Company incorporated under The Companies Act, 1956

Address for service in India/Attorney address:
SUBRAMANIAM & ASSOCIATES
7th Floor, M3M Cosmopolitan Sector 66, Golf Course Extension Road Gurugram – 122001 National Capital Region India

Proposed to be Used

DELHI

Cl.9; Computer software relating to the medical field; Software applications related to medical field.

Cl.41; Educational and training services relating to healthcare; Publishing of medical publications.

Cl.42; Medical research; Computer programming in the medical field; Programming of educational software in the medical field; Provision of information and data relating to medical research and development; Providing non-downloadable software.

Cl.44; Medical examinations; Nursing homes; Clinics; Consultancy and advisory services relating to medical services; Providing information including online.
Proprietor:
RUTUBEN BHARATBHAI SERASHIYA
C 301 SAGUN CAASA, JODHAPUR CROSS ROAD, NR. PRERANA TIRTH, DERASAR, SETELITE, AHMEDABAD - 380015

Address for service in India/Agents address:
MILAN HASMUKHBHAI ALONDRA
23, Sardar Aavas, Ground floor, Nr. Zoomer House, Mini Bazar, Varachha Road, Surat-395006

Proposed to be Used
AHMEDABAD

Cl. 8: CHILLY CUTTER, OPENER, CHOPPERS, KNIVES, TONGS, SCRAPERS, PUNCHES, SPROUT MAKER, HAND JUICER, SPOON SETS, SLICER, CUTLERY AND RAZERS, FORKS AND SMALL CUTLERY ITEMS, HAND TOOLS AND IMPLEMENTS, HAND-OPERATED; CUTLERY; SIDE ARMS, EXCEPT FIREARMS; RAZORS.

Cl. 11: GAS LIGHTER, GRILLS, KETTLES, WATER OR GAS APPARATUS AND PIPES (REGULATING AND SAFETY ACCESSORIES), TOASTERS, ELECTRIC RICE COOKER, AC, FRIDGE, OVEN, WATER HEATER, STOVE, APPARATUS FOR LIGHTING, HEATING, STEAM GENERATING, COOKING, REFRIGERATING, DRYING, VENTILATING, WATER SUPPLY AND SANITARY PURPOSES.

Cl. 21: CHOPPING BOARDS, LEMON SQUEEZER, POTATO CHIPSER, POTATO MASHER SMALL GRATER, PRESSURE COOKER, KITCHEN BASKET, HOUSEHOLD OR KITCHEN UTENSILS AND CONTAINERS; COOKWARE AND TABLEWARE, EXCEPT FORKS, KNIVES AND SPOONS; COMBS AND SPONGES; BRUSHES, EXCEPT PAINTBRUSHES; BRUSH-MAKING
MATERIALS; ARTICLES FOR CLEANING PURPOSES; UNWORKED OR SEMI-WORKED GLASS, EXPECT BUILDING GLASS; GLASSWARE, PORCELAIN AND EARTHENWARE.

Cl.35; WHOLESALE AND RETAIL OUTLETS, SHOW ROOM, SERVICES RELATING TO DISTRIBUTION, EXPORT, IMPORT, MARKETING, TRADING AND ONLINE TRADING OF OIL, GREASES AND LUBRICANT PRODUCTS, BEARINGS, VEHICLES AND AUTO PARTS AND FITTINGS, HARDWARE PRODUCTS, INVERTER, UPS SYSTEM, AUTOMOTIVE AND INDUSTRIAL BATTERY AND BATTERY AND BATTERY PARTS AND ACCESSORIES, KITCHENWARE ARTICLES AND KITCHENWARE PRODUCTS, GAS LIGHTER, GAS STOVE AND PARTS, ELECTRICAL AND ELECTRONICS PRODUCTS.
YANTRA WORLD LTD
156, Cromwell Road, London, England, SW7 4EF
Body Corporate

Address for service in India/Attorney address:
DHAIRYA SHAH
7/B Vardan Tower, Opp Lakhudi Circle, Beside Vimal House, Navrangpura, Ahmedabad - 380009
Used Since :23/10/2019

AHMEDABAD

Cl.35; Advertising, business management, business administration; providing online marketplace for buyers and sellers of goods and services; accounting services in relation to the purchase and sale of tickets and vouchers; online advertising services on a computer network; provision of an online and offline marketplace for the sale and purchase of tickets; provision of an online and offline marketplace for the sale and purchase of tickets for travel; Business inquiries; providing airfare and hotel rate comparison information; providing travel agency rate comparison information into computer databases; Digital data processing; research, research in databases and on the Internet, for others; creating indexes of information into computer databases; Digital data processing; Research in databases and on the Internet, for others; creating indexes of Information, web sites and other resources available on a global computer network: Provision and/or rental of advertising space on the Internet; the bringing together, for the benefit of others, of a variety of services, enabling customers of conveniently view and choose those services from an internet website specialising in the provision of travel, and travel agency services and related services; information, advisory and consultancy services relating to all the aforesaid services; customer loyalty services and customer club services, for commercial, promotional and/or advertising purposes; conducting customer loyalty reward, affinity and incentive programs for commercial promotion and for advertising purposes; compilation of statistics; commercial information and advice for consumers (consumer advice shop); commercial information agencies; statistical information; Business Information; information services relating to data processing, marketing research; marketing, including on digital network; marketing studies; opinion polling; incentive schemes; price comparison services, news clipping services, systemization of information into computer databases; loyalty schemes; business consulting and management services in the field of travel and travel planning and the operation of travel-related business; Advice for consumers; Dissemination of advertising matter; sales promotion (for others); advertising matter (dissemination of); Direct mail advertising; Distribution of samples; Direct mail advertising (tracts, brochures, printed matter, samples); information, advisory and consultancy services related to all the aforesaid services

Cl.38; providing of forums on the internet : arranging and leasing access time to computer databases; providing access to an on-line link to information in the fields of travel and travel agency; electronic mail services, bulletin board services via global information network; information, advisory and consultancy services relating to all the aforesaid services

Cl.42; providing a website on which users can post ratings, reviews and recommendations on events and activities in the field of travel; providing a website on which users can post ratings, review and recommendations on events and activities in the field of hotels; providing a website on which users can post ratings, reviews and recommendations on events and activities in the field of travel agency and travel agency services
MIRALOGIC

4374957  11/12/2019

Targus International LLC

1211 North Miller Street, Anaheim, California, 92806, United States of America

A limited liability company duly organised and existing under the Laws of the State of Delaware, United States of America

Address for service in India/Attorney address:

D.P. AHUJA & CO

UNIT NO. 201D, TOWN SQUARE, NEW VIP ROAD, VIMAN NAGAR, PUNE 411014

Proposed to be Used

MUMBAI

Cl.9; Electronic docking stations; power strips; sensors and detector units for use in controlling the actuation and operation of electronic docking stations; downloadable software in the nature of a mobile application for use in deploying and configuring electronic docking stations and peripheral devices; computer software and firmware for collecting, analyzing, reporting and visualizing data from electronic docking stations and connected peripheral devices; computer software and firmware for tracking, monitoring and controlling energy usage; computer software and firmware for monitoring, control, operation, automation and management of electronic docking stations and connected peripheral devices; computer software and firmware for use in the assignment and scheduling use of electronic docking stations

Cl.42; Providing temporary use of non-downloadable computer software for use in deploying and configuring electronic docking stations and peripheral devices; providing temporary use of non-downloadable computer software for collecting, analyzing, reporting and visualizing data from electronic docking stations and connected peripheral devices; providing temporary use of non-downloadable computer software for tracking, monitoring and controlling energy usage; providing temporary use of non-downloadable computer software for monitoring, control, operation, automation and management of electronic docking stations and connected peripheral devices; providing temporary use of non-downloadable computer software for use in the assignment and scheduling use of electronic docking stations
4374959  10/12/2019
MR. SUNJAY BAJAJ
Shop No. 4, Samtadeep Society, 25th TPS Road, Off Waterfield Road, Bandra (West), Mumbai- 400050
Trader, Merchant and Exporter
Address for service in India/Agents address:
BHAGWATI & CO.
4 -G - 2 COURT CHAMBERS, 35, NEW MARINE LINES, MUMBAI - 400 020.
Used Since :25/11/2009

MUMBAI

Cl.14; Precious metals and their alloys; Jewellery, precious and semi-precious stones; Horological and chronometric instruments.

Cl.18; Leather and imitations of leather; Animal skins and hides; Luggage and carrying bags; Umbrellas and parasols; Walking sticks; Whips, harness and saddlery; Collars, leashes and clothing for animals.

Cl.24; Textiles and substitutes for textiles; Household linen; Curtains of textile or plastic.

Cl.25; Clothing, footwear, headgear.
4375403    12/12/2019
HINDUJA GLOBAL SOLUTIONS LIMITED
Hinduja House, 171, Dr. Annie Besant Road, Worli, Mumbai 400 018
A company incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
KRISHNAMURTHY & CO.
4th Floor, Prestige Takt No. 23, Kasturba Road Cross Bangalore - 560 001
Used Since :12/05/2011

To be associated with:
1847953

MUMBAI

Cl.35; Business management; business administration; office functions; outsourcing services (business assistance): invoicing and billing services; business consultancy; business process outsourcing services; data entry and processing services; back-office assistances; business research; compilation of information into computer databases; marketing research; digitization services; sales promotion for others; systemization of information into computer databases; opinion polling services; analysis, compilation and preparation of statistics.

Cl.41; Production of video recordings for marketing or publicity purposes

Cl.42; Development, design, installation, maintenance, updating or renting out of software, computer programming, data warehousing, scientific and technological services, research and development for others, industrial analysis and research services, information technology services, help-desk services, contact-centre services, technical support for various consumer electronic products as well as for software applications.
Trade Marks Journal No: 1936, 13/01/2020 Class 99

4375933 12/12/2019
Ma-Fra S.p.A.
Via Aquileia n. 44/46 – 20021 Baranzate (MI) - Italy
A Company duly organized and existing under the laws of Italy.

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used
DELHI

Cl.7; Machines, machine tools, power-operated tools; motors and engines, except for land vehicles; machine coupling and transmission components, except for land vehicles; agricultural implements, other than hand-operated hand tools; incubators for eggs; automatic vending machines

Cl.11; Apparatus and installations for lighting, heating, cooling, steam generating, cooking, drying, ventilating, water supply and sanitary purposes
4375954  12/12/2019
WELLGREEN OUTDOOR CO., LTD.
NO.9 MID ROAD, TIELING IND.ZONE-1, MINHOU COUNTY, FUZHOU CITY, FUJIAN PROVINCE, PEOPLE’S REPUBLIC OF CHINA (POSTAL CODE: 350101)
A limited liability company incorporated under the laws of The People’s Republic of China

Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAIRANDHAR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.

Proposed to be Used
DELHI

Cl.9; Bags for cameras and photographic equipment; bags adapted for laptops; sleeves for laptops; cases for pocket calculators; cases and covers for electronic devices; cases for telephones.

Cl.12; Luggage carriers for motorcycles; saddlebags adapted for bicycles; bags adapted for pushchairs.

Cl.18; Bags; backpacks; travelling bags; briefcases; haversacks; wallets; bags for sports; leather tool bags, empty; bags for climbers; bags for campers.
4375955  12/12/2019
WELLGREEN OUTDOOR CO., LTD.
NO.9 MID ROAD, TIELING IND.ZONE-1, MINHOU COUNTY, FUZHOU CITY, FUJIAN PROVINCE, PEOPLE’S REPUBLIC OF CHINA (POSTAL CODE: 350101)
A limited liability company incorporated under the laws of The People’s Republic of China
Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAL RANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.
Proposed to be Used
DELHI
Cl.12; Luggage carriers for motorcycles; saddlebags adapted for bicycles; bags adapted for pushchairs.
Cl.18; Bags; backpacks; travelling bags; briefcases; haversacks; wallets; bags for sports; leather tool bags, empty; bags for climbers; bags for campers.
Trade Marks Journal No: 1936 , 13/01/2020 Class 99

ORANGE CYBERDEFENSE

4376541 13/12/2019

Orange Brand Services Limited
3 More London Riverside, London, SE1 2AQ, United Kingdom
A company incorporated under the laws of the United Kingdom

Address for service in India/Agents address:
ARCHER & ANGEL
K - 4, SOUTH EXTENSION - II, NEW DELHI - 110 049.

Proposed to be Used

To be associated with:
2207760, 3172251

DELHI

Cl.9: Electrical and electronic communications and telecommunications apparatus and instruments; communications and telecommunications apparatus and instruments; electrical and electronic apparatus and instruments all for processing, logging, storing, transmission, retrieval or reception of data; apparatus and instruments for recording, transmission, amplifying or reproduction of sound, images, information or encoded data; electrical control, testing (other than in-vivo testing), signalling, checking (supervision) and teaching apparatus and instruments; optical and electro-optical apparatus and instruments; communications servers; computer servers; VPN [virtual private network] operating hardware; WAN [wide area network] operating hardware; LAN [local area network] operating hardware; computer hardware; computer network hardware; computer hardware for providing secure remote access to computer and communications networks; ethernet hardware; image processing apparatus, instruments and equipment; cameras; photographic apparatus, instruments and equipment; video projectors; multimedia projectors; bar code scanners and readers; television and radio apparatus and instruments; telecommunication, radio and television broadcasting transmitters and receivers; apparatus for access to broadcast or transmitted programmes; holograms; computers; peripheral equipment for computers; programmed-data-carrying electronic circuits; discs, tapes and wires all being magnetic data carriers; printed circuit boards; blank and pre-recorded magnetic cards; data cards; memory cards; SIM cards; smart cards; cards containing microprocessors; integrated circuit cards; electronic identification cards; telephone cards; telephone credit cards; credit cards; debit cards; cards for electronic games designed for use with telephones; CD ROMs; magnetic, digital and optical data carriers; secure terminals for electronic transactions including electronic payments; apparatus for processing of electronic payments; paging, radio paging and radio-telephone apparatus and instruments; telephones, mobile telephones and telephone handsets; facsimile machines; personal digital assistants (PDAs); electronic notepads; electronic notebooks; electronic tablets; computerised personal organisers; aerials; batteries; microprocessors; keyboards; modems; calculators; display screens; magnetic data carriers; magnetic, digital and optical data recording and storage media; computer software for all the aforesaid goods; computer games cartridges; parts and fittings for all the aforesaid goods; computer software; VPN [virtual private network] operating software; WAN [wide area network] operating software; LAN [local area network] operating software; USB operating software; computer software supplied from the Internet; computer software for synchronizing data between computers, processors, recorders, monitors and electronic devices and host computers; cloud computing software; network operating systems programs; computer operating systems programs; computer software for providing secure remote access to computer and communications networks; computer security software; computer firewall software; software for ensuring the security of electronic mail; downloadable ringtones for mobile phones; electronic publications (downloadable) provided on-line from computer databases or the Internet; computer software and telecommunications apparatus (including...
modem) to enable connection to databases, local area networks and the Internet; computer software to enable teleconferencing, videoconferencing and videophone services; computer software to enable searching and retrieval of data; computer software for accessing databases, telecommunications services, computer networks and electronic bulletin boards; computer games software; interactive multimedia computer games programs; virtual reality games software; downloadable music files; photographs, pictures, graphics, image files, sound bites, films, videos and audio-visual programmes (downloadable) provided on-line or from computer databases or the Internet or Internet websites; computer software for use in remote monitoring; software for GPS navigation; smart watches; wearable mobile phone devices; wearable computers; wearable electronic transmitters and receivers of data; wristbands that communicate data to personal digital assistants, smart phones, tablet PCs, PDA, and personal computers through internet websites and other computer and electronic communication networks; telephones and smartphones in the shape of a pendant; telephones and smartphones in the shape of a wristband; personal fitness monitoring device in the shape of a pendant, necklace, ring, earring and/or other item of jewelry; computers in the shape of a watch; computers in the shape of a pendant; computers in the shape of a pendant, necklace, ring, earring and/or other item of jewelry; personal fitness monitoring device in the shape of a wristband; personal fitness monitoring device in the shape of a pendant, necklace, ring, earring and/or other item of jewelry; robots (other than cooking or culinary products) for personal, educational or entertainment use; Equipment for the remote controlling of robots; Software for the control and operation of robots.

Cl.38; Telecommunications services; communications services; telephone, mobile telephone, facsimile, telex, message collection and transmission, radio-paging, call diversion, answerphone, directory enquiries and electronic mail services; transmission, delivery and reception of sound, data, images, music and information; electronic message delivery services; on-line information services relating to telecommunications services; transfer of data by telecommunication; transmission of digital files; satellite communication services; broadcasting services; broadcasting or transmission of radio or television programmes, films and interactive games; videotext, teletext and viewdata services; broadcasting, transmission and delivery of multimedia content and electronic games over electronic communications networks; video messaging services; video conferencing services; video telephone services; telecommunication of information (including web pages), computer programs and any other data; rental of access time to a database server; provision of telecommunication connections for telephone hotlines and call centres; telephone communication services provided for hotlines and call centres; providing user access to the Internet; providing telecommunications connections or links to the Internet or databases; providing user access to the Internet (service providers); provision and operation of electronic conferencing, discussion groups and chat rooms; providing access to digital music websites on the Internet; providing access to MP3 websites on the Internet; delivery of digital music by telecommunications; providing access to telecommunications infrastructures and networks for other operators and third parties; rental of telecommunications infrastructure and networks to other operators and third parties; telecommunication access services; computer aided transmission of messages and images; communication by computer; transmission and distribution of data or audio visual images via a global computer network or the Internet; providing access to the Internet on a temporary basis for the purposes of providing electronic transmission data via a global computer network; computer networks; computer networks; hosting of software for use in remote monitoring; software for GPS navigation; smart watches; wearable mobile phone devices; wearable computers; wearable electronic transmitters and receivers of data; wristbands that communicate data to personal digital assistants, smart phones, tablet PCs, PDA, and personal computers through internet websites and other computer and electronic communication networks; telephones and smartphones in the shape of a pendant; telephones and smartphones in the shape of a wristband; personal fitness monitoring device in the shape of a pendant, necklace, ring, earring and/or other item of jewelry; computers in the shape of a watch; computers in the shape of a pendant; computers in the shape of a pendant, necklace, ring, earring and/or other item of jewelry; personal fitness monitoring device in the shape of a wristband; personal fitness monitoring device in the shape of a pendant, necklace, ring, earring and/or other item of jewelry; robots (other than cooking or culinary products) for personal, educational or entertainment use; Equipment for the remote controlling of robots; Software for the control and operation of robots.

Cl.42; Scientific and technological services and research and design relating thereto; research laboratory services; management of research, design and development projects; product research, design and development; technical research; research, design and development services relating to computers, computer programmes, computer systems, computer software application solutions, computer games, virtual reality software, data processing systems, data management, computerised information processing systems, communications services, communications solutions, communications applications, communications systems and network interfaces and provision of technical consultancy, information and advice relating to the aforesaid; design and development of operating software for computer networks and servers; design and development of operating software for cloud computing networks; design and development of Internet security programs; design and development of electronic data security systems; technical testing; industrial testing; preparation of technical reports and studies; computer services; cloud computing services; updating and design of computer hardware; maintenance, updating and design of computer firmware, computer software and computer programs; computer programming services; preparation and provision of information in relation to computers and computer network facilities; technical advice and consultation services in the field of information technology and telecommunications; consultancy in the field of cloud computing networks; technical consultancy relating to the application and use of computer software; consultancy and information services in the field of computer system integration, information technology, information technology architecture and infrastructure; computer security consultancy; design and development of computer systems and of telecommunications systems and equipment; computer management services; operational support services for computer networks, telecommunications networks and data transmission networks; on-line computer services; programming services given on-line; programming of Internet security programs; computer rental; design, drawing and commissioned writing, all for the compilation of web pages on the Internet; virtual and interactive image creation services; creating, operating and maintaining databases, Intranets and websites; creating, maintaining and hosting the websites of others; hosting of databases, websites, web pages; hosting of applications on the Internet; hosting of computer software applications for others; hosting memory space on the Internet; hosting and rental of memory space for websites; hosting of e-commerce platforms on the Internet; hosting of multimedia and interactive applications; hosting of software for use in library management; hosting of on-line facilities for conducting interactive discussions; hosting on-line web facilities for others; hosting of computerized data, files, applications and information; hosting of servers; installation and maintenance of computer software; providing temporary use of online applications, software tools and on-line non-downloadable operating software for computer networks and servers; rental of operating software for accessing and using a cloud computing network; rental of operating software for computer networks and servers; rental of web servers; rental of
computer game software; providing temporary use of on-line non-downloadable operating software for accessing and using a cloud computing network; providing temporary use of Internet security programs; rental of memory space on servers for hosting electronic bulletin boards; creating, operating and maintaining web sites, web pages and portals for logging text, images and music provided either via computers or mobile telephones; provision of information and advisory services online on the aforementioned services from a computer database or via the Internet; monitoring of computer systems by remote access; computer security services for protection against illegal network access; IT project management; configuration of computer networks using software; computer systems integration services; computer project management in the field of electronic data processing (EDP); server administration; weather forecasting; weather information services; interior design services; data storage services; operating and providing search engines; information and advisory services relating to all the aforesaid services.

C1.45; Security services for the protection of property and individuals; security consultancy, advisory and information services; security surveillance services; security monitoring services; monitoring of security systems and of security and intruder alarm systems and installations; rental of security apparatus, systems and installations; risk assessment services for the security of goods, individuals, establishments and premises; security guard services; night guard services; detective agencies; security and fraud prevention information and consultancy services; protection of personal property; horoscope forecasting; personal introduction and dating agency services; escort agency services; personal escort services; fashion information provided by telecommunications means from a computer database or via the Internet; compilation, creation and maintenance of a register of domain names; concierge services for others comprising making requested personal arrangements and providing customer-specific information relating to personal shopping, house-sitting, pet-sitting, security services; concierge services, namely personal shopping, house-sitting, pet-sitting, security services; providing non-medical personal assistance services for others to meet the needs of individuals in the nature of planning, organising, coordinating and assisting individuals to perform daily tasks; online social networking services; information and advice relating to all these services.
Trade Marks Journal No: 1936 , 13/01/2020           Class 99

Kapareva
4377172    13/12/2019
Anupam Nagpal
I-31, BASEMENT, KIRTI NAGAR, NEW DELHI-110015
An Indian National

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used
DELHI

Cl.11;Apparatus and installations for lighting including luminous tubes for lighting, Chandeliers, electric lamps, searchlights, safety lights, luminous house; Apparatus and installations for heating, cooling, steam generating, cooking, drying, ventilating, water supply; Apparatus and installations for sanitary purposes such as bath installations, bath fittings, bath plumbing fixtures, fountains.

Cl.16;Paper and cardboard; Printed matter including Pamphlets, Calendars, Brochures; Bookbinding material; Photographs; Stationery and office requisites, except furniture; Adhesives for stationery or household purposes; Drawing materials and materials for artists; Paintbrushes; Instructional and teaching materials; Plastic sheets, films and bags for wrapping and packaging; Printers’ type, printing blocks.

Cl.19;Materials, not of metal, for building and construction including Stones, Marble, Hardboard, Wooden flooring, Tiles such as Wooden tiles, Marble tiles, Ceramic tiles, Gypsum tiles, Glass tiles etc; parquet flooring; statuettes of stone, concrete or marble; wall panels; parts and fittings for the aforesaid goods; Rigid pipes, not of metal, for building; Asphalt, pitch, tar and bitumen; Transportable buildings, not of metal; Monuments, not of metal.

Cl.20;Furniture and furnishings including seating viz, chairs, lounge seating, sofas, desking, shelf for storage, open plan office system, living room furniture, dining room furniture, bedroom furniture, kids room furniture, computer furniture, study room furniture, tv trolley, navy furniture, mattresses and interiors, mirrors, picture frames; Containers, not of metal, for storage or transport; Displays, stands and signage, non-metallic

Cl.24;Bed linen, bed spreads, duvet covers, cushion covers, pillow cases, throws, panels, durries, table linen; table cloth, placemats, napkins; kitchen linen, mittens, aprons, rugs, towels, shower curtains; fabrics of all kinds; made ups in home textiles; textiles and textile piece goods of all kinds such as Textile signage panels, Printed fabric signage panels , all being goods included in Class 24.

Cl.27;Carpets, rugs, mats and matting, linoleum and other materials for covering existing floors; Wall hangings, not of textile.

Cl.35;Advertising for selling and/ or offering for sale furniture, furnishing, décor, tableware, kitchenware, bath items including furniture for use in homes, offices, laboratories, and marine vessels, through exclusive showrooms, selected retail outlets, mail order catalogues or electronic media viz. websites or television shopping; Business management thereto; Business administration thereto; Office functions thereto.
NaNa Land

4377327  14/12/2019
FOREO LIMITED
FLAT/RM 18 5/F EAST OCEAN CENTRE 98 GRANVILLE ROAD TSIM SHA TSUI EAST KL HONGKONG
Body Incorporate

Address for service in India/Attorney address:
ANOVIP
45/1, FLOOR NO:3, CORNER MARKET, MALVIYA NAGAR, NEW DELHI-110017

Proposed to be Used
DELHI

Cl.3;AROMATICS [ESSENTIAL OILS]; OILS FOR COSMETIC PURPOSES; CLEANING PREPARATIONS; DEODORANTS FOR HUMAN BEINGS OR FOR ANIMALS; HAIR LOTIONS; MAKE-UP; COSMETIC PREPARATIONS FOR SKIN CARE; BEAUTY CARE COSMETICS; SKIN WHITENING CREAMS; COSMETIC CREAMS; MASSAGE GELS, OTHER THAN FOR MEDICAL PURPOSES; MAKE-UP PREPARATIONS; HAIR WAVING PREPARATIONS; HAIR STRAIGHTENING PREPARATIONS; NON-MEDICATED HAIR TREATMENT PREPARATIONS FOR COSMETIC PURPOSES; TOOTHPASTE; TEETH CLEANING LOTIONS; PERFUMERY; PAPER SOAPS FOR PERSONAL USES; LOTIONS FOR COSMETIC PURPOSES.

Cl.10;ULTRAVIOLET RAY LAMPS FOR MEDICAL PURPOSES; VIBROMASSAGE APPARATUS; BODY REHABILITATION APPARATUS FOR MEDICAL PURPOSES; APPARATUS FOR ACNE TREATMENT; COOLING PATCHES FOR MEDICAL PURPOSES; THERMO-ELECTRIC COMPRESSIONS [SURGERY]; PHYSICAL EXERCISE APPARATUS FOR MEDICAL PURPOSES; THERAPEUTIC FASCIAL MASKS; DIAGNOSTIC APPARATUS FOR MEDICAL PURPOSES; ELECTRIC ACUPUNCTURE INSTRUMENTS; HOT AIR THERAPEUTIC APPARATUS; GUM MASSAGERS FOR BABIES; LASERS FOR MEDICAL PURPOSES; MASSAGE APPARATUS; MICRODERMABRASION APPARATUS; PHYSIOTHERAPY APPARATUS; RADIO THERAPY APPARATUS; DENTAL APPARATUS AND INSTRUMENTS; MEDICAL APPARATUS AND INSTRUMENTS; ELECTRODES FOR MEDICAL USE.

Cl.21;BRUSHES; BATH BRUSHES; MAKE-UP REMOVING APPLIANCES; TOOTHPRUSHES; COSMETIC BRUSHES; NAIL BRUSHES; DEODORISING APPARATUS FOR PERSONAL USE; SHAVING BRUSHES; ELECTRIC TOOTH BRUSHES; MAKE-UP BRUSHES; CLEANING INSTRUMENTS, HAND-OPERATED; ELECTRIC BRUSHES, EXCEPT PARTS OF MACHINES; TOILET UTENSILS; MATERIAL FOR BRUSH-MAKING; HEADS FOR ELECTRIC TOOTHPRUSHES; MAKE-UP SPONGES; ABRASIVE SPONGES FOR SCRUBBING THE SKIN; EYEBROW BRUSHES; PADS FOR CLEANING; COSMETIC UTENSILS.
Trade Marks Journal No: 1936, 13/01/2020

4381006 18/12/2019
TARUNA GANDOTRA SETHI TRADING AS SIMPLY BEAUTIFUL
301/302 Mystique Rose, East Avenue, Sharad Chandra Chatterjee Road, Near St. Teresa Convent & Union Bank, Santacruz (West), Mumbai 400 054 in the State of Maharashtra within the Union of India.
a sole proprietary concern

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018
Used Since: 12/03/2017

MUMBAI

Cl.24: Kits comprising different fabrics and textiles
Cl.35: Bringing together fabrics, textiles, notions, patterns and accessories thereof from various manufacturers, enabling consumers to conveniently view and purchase the said products, distributing, offering for sale and the sale of the said products through retail and wholesale trade channels; Bringing together and offering for sale kits to make products from fabrics, textiles, notions, patterns and accessories thereof
QCARE SITE SERVICES, INC.
4820 Emperor Boulevard, Durham, North Carolina 27703, United States of America
a North Carolina corporation, USA

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used

DELHI

Cl.35; Site management organization services, namely, business assistance services for other clinical research organizations, namely, new trial and study procurement, budgeting and contracting, business study feasibilities, creation and implementation of standard operating procedures, providing and managing study coordinators; development of comprehensive patient recruitment strategies, overseeing informed consent administration and management; patient referral management; business consulting and management in the field of clinical trials, namely, clinical data and regulatory submission management on behalf of medical, biopharmaceutical and biotechnology companies to assist them with clinical research, clinical trials, applications for drug approval and late phase and/or real world research studies; business data compilation and tracking services for others, namely, interactive tracking of clinical trial subject enrollment, status and adverse side effects of treatment and medication, including interactive services on mobile platform; business consulting services, namely, support of regulatory inspections and biopharmaceutical and biotechnology audits

Cl.42; Medical and scientific research, namely, conducting clinical trials and translational research for others; clinical research services, namely, collection of data in connection with clinical trials of pharmaceuticals and medical devices; multitherapeutic site management organization services, namely, research and development services in the field of pharmaceuticals and drug development
DAVEYTRONIC
4388108    24/12/2019
DAVEY BICKFORD
Le Moulin Gaspard – 89550 HERY – FRANCE
Société par actions simplifiée
Address for service in India/Agents address:
SEN - OBEROI.
A - 18, CHITTARANJAN PARK, NEW DELHI - 110 019.

Proposed to be Used
DELHI
Cl.9; Electric device for remote igniting (priming); electronic device for remote igniting (priming); computer hardware and software for detonating explosives; encryption systems for detonating explosives; computer hardware (namely computers, processing units, servers, PDAs, smartphones, electronic tablets and computer peripheral devices) for detonating explosives; computer software and computer programs for detonating explosives; electric and telecommunications apparatus and instruments, namely apparatus for recording, transmission and reproduction of data, including sounds and images for detonating explosives; encoders and decoders for detonating explosives; modems for detonating explosives; electronic systems for encryption and transmission of data for detonating explosives; telecommunications equipment for detonating explosives; devices for identifying radio frequencies (transponders) for detonating explosives; electronic apparatus for verifying data for detonating explosives; alarms for detonating explosives; electric conducting wires for priming explosives; computer software for detonating explosives; electronic apparatus for detonating explosives.

Cl.13; Devices for lighting and priming explosives; detonating cords and fuses, detonators, rockets, blasting caps, explosive detonating relays, explosive powders.

Cl.42; Consultancy services on engineering in relation to detonating explosives for mining industries, operating quarries and building; engineers' services, namely engineers' services in relation to priming of explosives for mining industries, operating quarries and building; engineers' services, namely engineers' services for priming of explosives.
ELUCIDE

4388124  24/12/2019

RAMAMURTHY DAMODARAN
226, SRI OM NAGAR, THODUKADU, SRIPERUMBUDUR

Sole Proprietor

Address for service in India/Attorney address:

KESHAVA.H.B
B 203, Stargaze, Kolte Patil Housing Society, Bavadhan, Paud Road, Pune, Maharashtra 411021

Proposed to be Used

CHENNAI

Cl.9:  Application software • Communications software • Computer software • Telecommunications software • Computer software products • Computer software programs • Computer software programs • Software for computers • Software for smartphones • Application software for smartphones • Software for computer telephony • Computer application software for mobile phones • Computer application software for mobile telephones • Software and applications for mobile devices • Computer hardware and software for database management • Computer software designed to estimate resource requirements • Software applications for use with mobile devices • Computer software for use in creating and designing websites • Lighting control software for use in commercial and industrial facilities

Cl.42:  Information technology engineering • Information technology engineering services • Engineering services relating to information technology • Research in the field of information technology • Research services in the field of information technology • Design and development of information and communications technology • Providing information on Computer technology via a website • Information technology services provided on an outsourcing basis • Creating and designing website-based indexes of information for others [information technology services] • Research, design and development of information and communications technology • Providing information on computer technology via a web site • Outsource service providers in the field of information technology • Providing information on computer technology
Fly Infinity
4388338    24/12/2019
FLY INFINITY
218, Bazargate street, Fort, Mumbai - 400001
Partnership firm
Used Since :13/01/2015
MUMBAI
Cl.9; mobile telephones / cell phones / cellular phones, smartphone, monitoring apparatus, electric, tablet computers, electronics, computers, CDs, DVDs covers for electric outlets and covers for cellular phones
Cl.35; Advertising / publicity, marketing, retail stores, wholesale outlets, business management, business administration and office functions